

ACTION PLAN 2019-2020

**LIST OF CIVIL AND CRIMINAL CASES SELECTED FOR ACTION PLAN 2019-2020 COURT OF DR ABDUL MAJID, AD&SJ,
JAGADHRI AS ON 31.03.2020**

	CASE NO/YEAR	CIS No./Year	DOI	TITLE	NATURE	NEXT DATE	PURPOSE	DECIDED
1	90/2014/2019	CA/7710/2014	11/11/2014	GURCHARAN SINGH Vs. REETA RANI	CA	13/11/2019	ARGUMENTS	DECIDED
2	91/2014/2019	CA/7711/2014	11/11/2014	GURCHARAN SINGH Vs. REETA RANI	CA	13/11/2019	ARGUMENTS	DECIDED
3	92/2014/2019	CA/7712/2014	11/11/2014	GURCHARAN SINGH Vs. REETA RANI	CA	13/11/2019	ARGUMENTS	DECIDED
4	93/2014/2019	CA/7770/2014	02/12/2014	JAMIL Vs. ASRA	CA	01/04/2019	ARGUMENTS	DECIDED
5	89/2014/2019	CA/7779/2014	08/12/2014	KARAN AMOL SINGH Vs. OM PARKASH	CA	05/02/2020	ARGUMENTS	DECIDED
6	88/2014/2019	CA/7780/2014	08/12/2014	KARAN AMOL SINGH Vs. OM PARKASH	CA	05/02/2020	ARGUMENTS	DECIDED
7	94/2015/2019	CA/9/2015	05/01/2015	VEENA RANI Vs. STATE OF HARYANA	CA	23/04/2019	ARGUMENTS	DECIDED
8	95/2015/2019	CA/11/2015	06/01/2015	MUKANDI Vs. GURNEK SINGH	CA	14/11/2019	ARGUMENTS	DECIDED
9	96/2015/2019	CA/12/2015	06/01/2015	MUKANDI Vs. GURNEK SINGH	CA	14/11/2019	ARGUMENTS	DECIDED
10	97/2015/2019	CA/20/2015	12/01/2015	MAM RAJ Vs. MAHINDER SINGH	CA	09/07/2019	ARGUMENTS	DECIDED
11	99/2015/2019	CA/60/2015	21/01/2015	KULBHUSHAN @ BHUSHAN Vs. NAVRATTAN	CA	16/10/2019	ARGUMENTS	DECIDED
12	100/2015/2019	CA/63/2015	23/01/2015	NET RAM Vs. CHINTO DEVI	CA	09/05/2019	ARGUMENTS	DECIDED
13	55/2015/2019	CA/96/2015	12/02/2015	AMIK SINGH Vs. UCO BANK	CA	09/05/2019	NOTICE	DECIDED
14	56/2015/2019	CA/114/2015	21/02/2015	GURMEET KAUR Vs. ASHOK KUMAR	CA	14/01/2020	ARGUMENTS	DECIDED
15	57/2015/2019	CA/144/2015	04/03/2015	JAHID Vs. AMAR NATH	CA	02/04/2019	ARGUMENTS	DECIDED
16	58/2015/2019	CA/167/2015	13/03/2015	SOM NATH Vs. DHYAN SINGH	CA	05/09/2019	ARGUMENTS	DECIDED
17	59/2015/2019	CA/182/2015	19/03/2015	SANDEEP Vs. RAM KUMAR	CA	01/05/2019	ORDER	DECIDED
18	186/2015/2019	CA/189/2015	23/03/2015	RITA MITTAL Vs. SUDESH KUMAR	CA	08/04/2019	ARGUMENTS	DECIDED
19	15/15/2019	CA/250/2015	17/04/2015	SUDESH RANI Vs. ASHOK KUMAR	CA	05/02/2020	ARGUMENTS	DECIDED
20	16/2015/2019	CA/259/2015	20/04/2015	YAD RAM Vs. ASHOK KUMAR	CA	05/02/2020	ARGUMENTS	DECIDED
21	17/2015/2019	CA/282/2015	23/04/2015	MEHROOP Vs. SOHAN LAL	CA	21/11/2019	ARGUMENTS	DECIDED
22	18/2015/2019	CA/277/2015	24/04/2015	PRAN NATH Vs. DARSHAN SINGH	CA	11/02/2020	ARGUMENTS	DECIDED
23	134/2015/2019	CMA/33/2015	27/04/2015	MAYA DEVI Vs. KHEM CHAND	CMA	08/05/2019	APPERANCE	DECIDED
24	147/2015/2019	CA/293/2015	05/05/2015	SOHAN LAL Vs. MAHROOP	CA	21/11/2019	ARGUMENTS	DECIDED
25	179/2015/2019	RA/27/2015	05/05/2015	MANDIR MURTI SHREE RADHA KRISHAN Vs. OM	RA	17/01/2020	ARGUMENTS	DECIDED
26	87/2015/2019	CA/324/2015	13/05/2015	ZILE SINGH Vs. SUKHBIR SINGH	CA	07/05/2019	ARGUMENTS	DECIDED
27	19/2015/2019	CA/322/2015	14/05/2015	UHBVNL THRO S.E Vs. BRIJ MOHAN	CA	08/07/2019	ARGUMENTS	DECIDED

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28	253/2015/2019	CA/323/2015	14/05/2015	VINOD KUMAR Vs. SAUDAGAR	CA	10/04/2019	ARGUMENTS	DECIDED
29	86/2015/2019	CA/334/2015	15/05/2015	WALI DEEN Vs. DEEN MOHD. @ DEENA	CA	23/01/2020	ARGUMENTS	DECIDED
30	159/15/18	CA/328/2015	16/05/2015	MAMTESH RANI Vs. GIAN SINGH	CA	18/07/2019	ARGUMENTS	DECIDED
31	84/2015/2019	CA/333/2015	16/05/2015	AKBAR ALI Vs. HARYANA WAKF BOARD	CA	03/07/2019	ARGUMENTS	DECIDED
32	83/2015/2019	CA/338/2015	19/05/2015	KIRPAL SINGH Vs. IMPROVEMENT TRUST, YNR	CA	20/01/2020	ARGUMENTS	DECIDED
33	244/2015/2019	CA/351/2015	26/05/2015	VIKAS Vs. PRIYANKA	CA	16/01/2020	ARGUMENTS	DECIDED
34	245/2015/2019	CA/354/2015	27/05/2015	KAMLESH RANI ALIAS USHA Vs. DHARAM PAL	CA	22/01/2020	ARGUMENTS	DECIDED
35	105/2015/2019	CA/370/2015	29/05/2015	UNION OF INDIA Vs. KEHAR SINGH	CA	08/05/2019	ARGUMENTS	DECIDED
36	102/2015/2019	CA/384/2015	01/07/2015	GURNAM SINGH Vs. KASHMIR SINGH	CA	07/02/2020	ARGUMENTS	DECIDED
37	148/2015/2019	CA/386/2015	01/07/2015	TANISHK CHAUHAN Vs. SATYA DEVI	CA	18/10/2019	ARGUMENTS	DECIDED
38	247/2015/2019	CA/387/2015	01/07/2015	SATYA DEVI Vs. TANISHK CHAUHAN	CA	18/10/2019	ARGUMENTS	DECIDED
39	217/2015/2019	CA/402/2015	01/07/2015	NARESH KUMAR Vs. SURINDER KUMAR	CA	15/11/2019	ARGUMENTS	DECIDED
40	260/2015/2019	CA/385/2015	02/07/2015	SATYA DEVI VS TANISHK CHAUHAN	CA	18/10/2019	ARGUMENTS	DECIDED
41	261/2015/2019	CA/431/2015	21/07/2015	BRIJ PAL VS TANISHAK CHAUHAN	CA	18/10/2019	ARGUMENTS	DECIDED
42	4/15/19	CM/129/2015	30/07/2015	VINOD KUMAR VS SAUDAGAR	MISC	30/05/2019	AW	DECIDED
43	63/15	CM/134/2015	04/08/2015	HARINDER JEET Vs. MAN SINGH THAKUR	MISC	04/07/2019	AW	DECIDED
44	5/2015/2019	CRM/21/2019	25/03/2015	SURINDER SINGH VS ARUN GUPTA	CRM	27/01/2020	REPLY	DECIDED
45	257/2015	MACP/254/2015	06/08/2015	NARENDR SINGH Vs. AMARJEET SINGH	MACT	24/04/2019	EVIDENCE	DECIDED
46	290/2015	MACP/255/2015	06/08/2015	MANJEET SINGH Vs. ASHOK KUMAR	MACT	20/04/2019	REBUTAL	DECIDED
47	101/2015/2019	CRA/OBJ/13/2015	06/08/2015	MOHAN SINGH VS GURNAM SINGH	CA	07/02/2020	CONNECTED	DECIDED
48	163/2015	CRA/OBJ/3/2019	12/10/2015	AMARJEET KAUR VS MASTER PANKAJ	CA	13/11/2019	ARGUMENTS	DECIDED
49	227/2015/2019	CA/451/2015	07/08/2015	LACHHMAN Vs. JAIWANTI	CA	15/05/2019	ARGUMENTS	DECIDED
50	228/2015/2019	CA/453/2015	11/08/2015	UHBVN LTD Vs. MS KRISHAN UDHYOG	CA	05/09/2019	ARGUMENTS	DECIDED
51		CRA/OBJ/2/2020	24/08/2015	WALI DEEN Vs. DEEN MOHD. @ DEENA		23/01/2020	ARGUMENTS	DECIDED
52	160/2015/2018	CA/460/2015	13/08/2015	KARAN SINGH Vs. RATTAN LAL	CA	23/04/2019	ARGUMENTS	DECIDED
53	113/2015	CA/462/2015	13/08/2015	KULDEEP KAUR Vs. PARVINDER KAUR	CA	09/05/2019	ARGUMENTS	DECIDED
54	116/2015	CA/467/2015	20/08/2015	SUKH RAM Vs. SHER SINGH	CA	14/05/2019	ARGUMENTS	DECIDED
55	137/2015	MACP/284/2015	24/08/2015	SATPAL Vs. VIJAY KUMAR	MACT	19/07/2019	REBUTAL	DECIDED
56	118/2015	CA/475/2015	24/08/2015	JYOTI RAM Vs. OM BIR	CA	05/07/2019	ARGUMENTS	DECIDED
57	180/2015/2019	RA/58/2015	25/08/2015	SHYAM LAL Vs. RAKESH MALHOTRA	RA	12/07/2019	ARGUMENTS	DECIDED
58	91/2015	CA/480/2015	27/08/2015	TARUN KUMAR ALIAS SUNNY Vs. VIPIN KUMAR	CA	19/12/2019	ARGUMENTS	DECIDED
59	122/2015	CA/485/2015	28/08/2015	IMPROVEMENT TRUST Vs. SHAKTI DUTT ANUPAM	CA	10/10/2019	ARGUMENTS	DECIDED
60	126/2015	CA/488/2015	01/09/2015	RAM PARSHAD JAWANTRA Vs. GRAM PANCHAYAT	CA	24/04/2019	ARGUMENTS	DECIDED

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61	127/2015	CA/504/2015	02/09/2015	ROSHAN Vs. ISLAM	CA	22/05/2019	ARGUMENTS	DECIDED
62	129/2015	CA/512/2015	04/09/2015	M/S SHREE VISHWAKARMA Vs. THE YAMUNA NAGAR	CA	24/04/2019	ARGUMENTS	DECIDED
63	131/2015	CA/517/2015	07/09/2015	MOHINDER SINGH Vs. SURJIT KAUR	CA	20/04/2019	ARGUMENTS	DECIDED
64	138/2015	CA/522/2015	09/09/2015	KSHETRAPAL SINGH Vs. HWB	CA	19/07/2019	ARGUMENTS	DECIDED
65	216/2015/2019	CA/524/2015	10/09/2015	SWARNA ANAND Vs. JOGINDER KUMAR	CA	23/01/2020	ARGUMENTS	DECIDED
66	163/15	CRA/291/2015	10/9/2015	KARNAIL SINGH Vs. DHARAM PAL	CRL A ACT	24/04/2019	ARGUMENTS	DECIDED
67	61/2015/2019	CA/531/2015	14/09/2015	DARSHAN SINGH Vs. OM PARKASH	CA	05/02/2020	ARGUMENTS	DECIDED
68	115/2015/2019	CA/534/2015	14/09/2015	SARWAN SINGH Vs. GURDEV SINGH	CA	23/05/2019	ARGUMENTS	DECIDED
69	81/2015/2019	CA/538/2015	15/09/2015	ANITA BAKSHI Vs. KAMAL BAKSHI	CA	07/05/2019	ARGUMENTS	DECIDED
70	82/2015/2019	CA/536/2015	16/09/2015	TEJBIR SINGH Vs. PRABHJOT SINGH	CA	02/08/2019	ARGUMENTS	DECIDED
71	140/2015	CA/540/2015	16/09/2015	SURINDER SINGH Vs. JOGINDER KUMAR ANAND	CA	12/02/2020	ARGUMENTS	DECIDED
72	141/2015	CA/545/2015	17/09/2015	SURMUKH SINGH Vs. DIVYA JAIN	CA	10/07/2019	ARGUMENTS	DECIDED
73	142/2015	CA/544/2015	18/09/2015	RAMESH KUMAR Vs. VIJAY KUMAR	CA	12/09/2019	ARGUMENTS	DECIDED
74	233/2015/2019	CA/546/2015	19/09/2015	ASHOK KUMAR Vs. PUNNU	CA	23/04/2019	ARGUMENTS	DECIDED
75	143/2015	CA/548/2015	19/09/2015	ATMA SINGH Vs. HARYANA WAKF BOARD	CA	25/04/2019	ARGUMENTS	DECIDED
76	145/2015	CA/554/2015	21/09/2015	RAMESHWAR Vs. RAM SINGH	CA	21/01/2020	ARGUMENTS	DECIDED
77	144/2015	CA/555/2015	21/09/2015	SUSHILA DEVI Vs. MOHINDER KUMARI	CA	05/07/2019	ARGUMENTS	DECIDED
78	146/2015	CA/557/2015	22/09/2015	AMARJIT KAUR Vs. MASTER PANKAJ	CA	13/11/2019	ARGUMENTS	DECIDED
79	147/2015	CA/558/2015	22/09/2015	JARNAIL SINGH Vs. NASAAR AHMAD	CA	14/08/2019	ARGUMENTS	DECIDED
80	3/2015	CA/567/2015	24/09/2015	KARANJEET KAUR Vs. SWARAN KAUR	CA	21/01/2020	ARGUMENTS	DECIDED
81	151/2015	CA/570/2015	25/09/2015	SANTOSH Vs. PIRTHI SINGH	CA	14/01/2020	ARGUMENTS	DECIDED
82	153/2015	CA/577/2015	25/09/2015	SANTOSH Vs. RAJESH	CA	14/01/2020	ARGUMENTS	DECIDED
83	154/2015	CA/578/2015	28/09/2015	HARBHAJAN SINGH Vs. KARANJEET KAUR	CA	21/01/2020	ARGUMENTS	DECIDED
84	155/2015	CA/582/2015	30/09/2015	SAMIRA Vs. JAMSHED	CA	29/07/2019	ARGUMENTS	DECIDED
85		SC/171/2015	29/08/2015	STATE VS AKHIL	SESSION IPC	29/08/2019	ORDER	DECIDED
86		MACP/265/2015	13/08/2015	MEHAK Vs. MAYA RAM	MACT	15/01/2020	EVIDENCE	DECIDED
87	92/2015	CA/588/2015	05/10/2015	MEENAKSHI Vs. BABLI	CA	13/05/2019	ARGUMENTS	DECIDED
88		SC/289/2017	31/10/17	STATE VS RANJIT	SESSION IPC	28/08/2019	ORDER	DECIDED
89	316/2015/2019	CA/406/2015	01/07/2015	SURINDER KUMAR VS NARESH	CA	16/11/2019	ARGUMENTS	DECIDED
90	161/2015	CA/596/2015	06/10/2015	SHAM LAL Vs. HARI RAM	CA	01/05/2019	ORDER	DECIDED
91		SC/256/2018	27/04/2018	STATE VS MANISH RANA	SESSION IPC	11/07/2019	DW	DECIDED
92	161/2015/2018	CA/602/2015	09/10/2015	TARA CHAND Vs. KARAMBIR SINGH	CA	29/04/2019	ARGUMENTS	DECIDED
93	290/2015/2019	CRA/OBJ/10/15	30/05/2015	UHBVN VS BRIJ MOHAN	CA	08/07/2019	ARGUMENTS	DECIDED
94	178/2015	CA/635/2015	20/10/2015	JAGJEET SINGH Vs. HARJEET SINGH KHALSA	CA	16/05/2019	ARGUMENTS	DECIDED

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95	179/2015	CA/637/2015	20/10/2015	JAGJEET SINGH Vs. MOHINDER SINGH	CA	16/05/2019	ARGUMENTS	DECIDED
96	90/2015	CA/673/2015	28/10/2015	PARDEEP VOHRA Vs. HARISH KUMAR	CA	06/05/2019	ARGUMENTS	DECIDED
97	182/2015	CA/644/2015	29/10/2015	BUDH RAM Vs. RAM PAL	CA	12/04/2019	ARGUMENTS	DECIDED
98		SC/282/2018	26/05/2018	STATE VS NAUSHAD	SESSION IPC	08/11/2019	DW	DECIDED
99	67/2015/2016	CRA/342/2015	30/10/2015	HITESH DUA VS KASTURI LAL	CRL A ACT	13/05/2019	ARGUMENTS	DECIDED
100	183/15	CRA/360/2015	09/11/2015	SABIA ARORA Vs. DHARMINDER ARORA	CRL A ACT	29/04/2019	ARGUMENTS	DECIDED
101	190/2015/2019	CA/662/2015	10/11/2015	SITA RAM Vs. ANITA RANI	CA	02/04/2019	ARGUMENTS	DECIDED
102	9/2015/2019	CRA/41/2015	23/02/2015	HARVINDER SINGH VS ASHWANI	CRL A ACT	11/07/2019	ARGUMENTS	DECIDED
103	149/2015/2018	CRA/42/2015	23/02/2015	HARVINDER SINGH VS ASHWANI	CRL A ACT	11/07/2019	ARGUMENTS	DECIDED
104	43/2016	NDPS/19/2016	27/07/16	STATE VS KIRAN KUMAR	NDPS	11/04/19	DW	DECIDED
105	32/2016	NDPS/12/2016	26/05/16	STATE VS MOHD HASIM	NDPS	29/10/19	DW	DECIDED
106	33/2016	NDPS/13/2016	26/05/16	STATE VS MOHD NAWAB	NDPS	29/10/19	DW	DECIDED
107	48/2016	NDPS/23/2016	17/08/16	STATE VS KHALIL @ KHILLU	NDPS	17/05/19	DW	DECIDED
108	54/2017	NDPS/23/2017	15/07/17	STATE VS SUSHIL @ KALA	NDPS	22/08/19	DW	DECIDED
109	32/2017	NDPS/35/2017	26/09/17	STATE VS NITESH SHARMA	NDPS	16/08/19	DW	DECIDED
110	33/2017	NDPS/38/2017	26/09/17	STATE VS SACHIN @ GANJA	NDPS	16/07/19	DW	DECIDED
111	36/2017	NDPS/41/2017	24/10/17	STATE VS NARINDER @ NONI	NDPS	16/07/19	DW	DECIDED
112	37/2017	NDPS/42/2017	31/10/17	STATE VS SUSHIL	NDPS	24/05/19	DW	DECIDED
113	55/2017	NDPS/48/2017	02/12/17	STATE VS DEEPAK @ PARDEEP	NDPS	24/07/19	DW	DECIDED
114	47/2017	NDPS/49/2017	12/12/17	STATE VS MEHBOOB	NDPS	05/08/19	DW	DECIDED
115	14/2018	NDPS/14/2018	06/03/18	STATE VS RAVI KUMAR @ BODI	NDPS	22/07/19	DW	DECIDED
116	56/2018	NDPS/19/2018	19/03/18	STATE VS KRISHAN KUMAR	NDPS	29/07/19	DW	DECIDED
117	12/2018	NDPS/24/2018	28/03/18	STATE VS KAMAL SHARMA	NDPS	19/09/19	DW	DECIDED
118	35/2014/2019	SC/529/2014	18/11/2014	STATE VS LALIT @ TINKA	SESSION IPC	28/01/2020	ORDER	DECIDED
119	46/2017	SC/211/2017	16/08/17	STATE VS SAHIL	SESSION IPC	26/02/20	ORDER	DECIDED
120	28/2017	SC/234/2017	31/08/17	STATE VS RAJBIR	SESSION IPC	01/06/19	DW	DECIDED
121	47/2017	SC/274/2017	06/10/17	STATE VS NAJIM	SESSION IPC	30/10/20	PW	DECIDED
122	50/2018	SC/13/2018	16/01/18	STATE VS ASHOK DASS	SESSION IPC	10/04/19	DW	DECIDED
123	3/2018	SC/30/2018	30/01/18	STATE VS AMIT @ KAKI	SESSION IPC	05/02/20	DW	DECIDED
124	7/2018	SC/43/2018	09/02/18	STATE VS MANDEEP	SESSION IPC	28/02/20	ORDER	DECIDED
125	32/2017	SC/32/2017	03/02/17	STATE VS JITENDER	SESSION IPC	15/02/20	DW	DECIDED
126	19/2017	EXE/495/2017	07/09/17	LALLU VS PARDEEP	EXE	14/05/19	LIST OF PROPERTY	DECIDED

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127	23/2017	EXE/633/2017	16/11/17	GURPREET VS MALKIT	EXE	22/07/19	LIST OF PROPERTY	DECIDED
128	24/2017	EXE/670/2017	02/12/17	PINKI VS JASWINDER	EXE	14/05/19	CONSD	DECIDED
129	2/2018	EXE/100/2018	15/02/18	CHOLAMANDLAM VS BHUPINDER	EXE	08/05/19	NOTICE	DECIDED
130	3/2018	EXE/101/2018	15/02/18	CHOLAMANDLAM VS DAVINDER	EXE	29/05/19	ARG	DECIDED
131	4/2018	EXE/114/2018	22/02/18	AXIS BANK VS RAM NOUMI	EXE	23/05/19	ARG	DECIDED
132	5/2018	EXE/190/2018	22/03/18	ARCHIT SAINI VS PURSHOTAM LAL	EXE	20/05/19	REPLY	DECIDED
133	6/2018	EXE/191/2018	22/03/18	ARCHIT SAINI VS PURSHOTAM LAL	EXE	20/05/19	REPLY	DECIDED
134	7/2018	EXE/192/2018	22/03/18	ARCHIT SAINI VS PURSHOTAM LAL	EXE	20/05/19	REPLY	DECIDED
135	8/2018	EXE/193/2018	22/03/18	ARCHIT SAINI VS PURSHOTAM LAL	EXE	20/05/19	REPLY	DECIDED
136	9/2018	EXE/194/2018	22/03/18	GAURI SAINI VS PURSHOTAM LAL	EXE	20/05/19	REPLY	DECIDED
137	11/2018	EXE/244/2018	02/04/18	SHRI RAM TRANSPORT FINANCE CO.LTD. Vs. ISRAN	EXE	15/07/19	LIST OF PROPERTY	DECIDED
138	12/2018	EXE/245/2018	02/04/18	SHRI RAM TRANSPORT FINANCE CO.LTD. Vs JOGINDER PAL	EXE	04/07/19	LIST OF PROPERTY	DECIDED
139	13/2018	EXE/246/2018	02/04/18	SHRI RAM TRANSPORT FINANCE CO.LTD. Vs DILSHAD	EXE	15/07/19	ARG	DECIDED
140	14/2018	EXE/247/2018	02/04/18	SHRI RAM TRANSPORT FINANCE CO.LTD. Vs ISLAAM	EXE	15/07/19	NOTICE	DECIDED
141	15/2018	EXE/248/2018	02/04/18	SHRI RAM TRANSPORT FINANCE CO.LTD. Vs MUSTKIN	EXE	15/07/19	ARG	DECIDED
142	18/2018	EXE/327/2018	19/05/18	IFFCO TOKIO INS VS DHARAMBIR	EXE	23/04/19	ARG	DECIDED
143	19/2018	EXE/333/2018	23/05/18	VISHAL SHARMA VS HANUMAN SHYA	EXE	19/07/19	NOTICE	DECIDED
144	20/2018	EXE/372/2018	30/07/18	DEEPAK KUMAR VS JAGDISH	EXE	07/05/19	PAYMENT	DECIDED
145	81/14/19	EXE/1405/2014	03/05/14	HARYANA WAKF BOARD VS PYARA SINGH	EXE	30/09/19	CONSD.	DECIDED
146	23/2018	EXE/462/2018	04/10/18	TVS CREDIT VS RAFIK YAMIN	EXE	07/08/19	NOTICE	DECIDED
147	24/2018	EXE/467/2018	08/10/18	TVS CREDIT VS MOHAMMAD IKRAM	EXE	28/05/19	ARG	DECIDED
148	25/2018	EXE/471/2018	10/10/18	TVS CREDIT VS PARTAP SINGH	EXE	28/05/19	ARG	DECIDED
149	26/2018	EXE/494/2018	05/11/18	SHRI RAM TRANSPORT FINANCE CO.LTD. Vs NEERAJ	EXE	15/07/19	NOTICE	DECIDED
150	27/2018	EXE/495/2018	05/11/18	SHRI RAM TRANSPORT FINANCE CO.LTD. Vs VIJAY KUMAR	EXE	01/04/19	OBJECTION	DECIDED

SH. VIJAYANT SEHGAL ACTION PLAN LIST 2019-20 MARCH 2020 LIST

1. Executions

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<u>SR. NO</u>	<u>CASE TYPE</u>	<u>CASE NO/YEAR</u>	<u>DOI</u>	<u>TITLE</u>	<u>NEXT PURPOSE</u>	<u>NEXT DATE</u>		
1	EXE	826/2015	22/11/2012	THE ORIENTAL INS COMPANY LTD. Vs. ASHWANI	Disposed of	29/05/2019		
2	EXE	1919/2014	09/09/2014	HDFC ERGO VS. MAHMEET SINGH	Disposed of	15/07/2019		
3	EXE	474/2015	23/07/2015	MS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. Vs. KARAN ANAND	Disposed of	30/08/19		
4	EXE	674/15	24/7/15	GURPAL VS SANJEEV	Disposed of	10.12.19		
5	EXE	675/2015	24/7/15	SUKHVINDER VS SANJEEV	Disposed of	10.12.19		
6	EXE	491/2015	29/07/2015	MS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. Vs. VIKRAM JAISWAL	Disposed of	16/05/2019		
7	EXE	493/2015	29/07/2015	MS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. Vs. PARDEEP KUMAR	Disposed of	31/05/2019		
8	EXE	502/2015	30/07/2015	HDB FINANCIAL SERVICES LTD. Vs. AMIT KUMAR	Disposed of	10/07/2019		
9	EXE	512/2015	06/08/2015	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs. SAKIL MOHAMAD	Disposed of	09/07/2019		
10	EXE	543/2015	17/08/2015	ASHOK KUMAR Vs. MANISH KUMAR	Disposed of	05/09/19		
11	EXE	553/2015	31/08/2015	HDB FINANCIAL SERVICES LTD. Vs. ANJU ATRI	Disposed of	15/05/2019		
12	EXE	555/2015	31/08/2015	HDB FINANCIAL SERVICES LTD. Vs. BIKRAMJEET	Disposed of	01/07/2019		
13	EXE	587/2015	10/09/2015	MS ASHOKA LEYLAND FINANCE LTD. Vs. VIJAY SINGH	Disposed of	15/07/2019		
14	EXE	599/2015	19/09/2015	MAGMA FINCORP LTD. Vs. SALINDER KUMAR	Disposed of	27.09.19		
15	EXE	628/2015	28/09/2015	MS INDUSIND BANK LTD Vs. RAVI SHARMA	Disposed of	24/05/2019		
16	EXE	633/2015	30/09/2015	MS SHRI RAM TRANSPORT FINANCE CO LTD. Vs. KAMAL KUMAR	Disposed of	08/05/2019		
17	EXE	647/2015	30/09/2015	MS SHRI RAM TRANSPORT FINANCE CO LTD. Vs. JASBIR SINGH	Disposed of	30/07/2019		
18	EXE	651/2015	05/10/2015	MS INDUSIND BANK LTD. Vs. SUNIL KUMAR	Disposed of	24/05/2019		
19	EXE	808/2015	03/12/2015	SHRI RAM CITY UNION FINANCE LIMITED Vs. ANUJ SHARMA	Disposed of	16/05/2019		
20	EXE	26/2016	19/01/2016	MAGMA FINCORP Vs. RAJIV KAUSHAL	Disposed of	24.10.19		
21	EXE	38/2016	30/01/2016	DHARMENDER Vs. IMRAN	Disposed of	11/07/2019		
22	EXE	65/2016	24/02/2016	MAGMA FINCORP LTD. Vs. UBEROI METALS	Disposed of	10/05/2019		
23	EXE	82/2016	04/03/2016	MS INDUSIND BANK LTD. Vs. BRIJ PAL	Disposed of	24.9.19		
24	EXE	110/2016	25/03/2016	SHRI RAM CITY UNION FINANCE LTD Vs. MURASALIM	Disposed of	06/08/19		
25	EXE	171/2016	29/04/2016	MAGMA FINCORP LTD. Vs. HARBANS SINGH	Disposed of	05/07/2019		

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2. All the Pending Cases which were instituted upto 31.12.2015

1	CA	481/2018	17/02/1976	JOTI RAM THRU LRS Vs. LEELA DEVI	Disposed of	02/05/2019		
2	CA	6703/2013	11/03/2013	HEMANT SHAHPURI Vs. RAJ KUMAR	Disposed of	11/07/2019		
3	CA	6810/2013	16/05/2013	VIDYA DEVI Vs. RAGHUNATH DASS	Disposed of	15.11.19		
4	CA	7453/2014	04/04/2014	LAL CHAND Vs. GOPI CHAND	Disposed of	27.2.2020		
5	CA	7461/2014	30/04/2014	MONIKA Vs. GIAN CHAND	Disposed of	20.11.19		
6	CA	7488/2014	30/06/2014	BALDEV SINGH Vs. DARSHAN SINGH	Disposed of	20.2.2020		
7	COMA	8/15	17.9.14	State OF HARYANA Vs. MEHTA DISTRIBUTOR	DW	19.5.20		
8	CA	7661/2014	18/09/2014	RAJ KUMAR Vs. NAUSHARI LAL	Disposed of	4.2.20		
9	CA	7651/2014	29/09/2014	BALDEV SINGH Vs. JAGMAL SINGH	Disposed of	27/05/2019		
10	CA	7668/2014	10/10/2014	RAJ BALA Vs. RAJ KUMAR	Disposed of	19.2.2020		
11	CA	7787/2014	09/12/2014	SAROJ SHEEL Vs. AMARJEET KAUR	Disposed of	29.8.19		
12	RA	827/2014	19/12/2014	MS SUNDER LAL SHANTI SWAROOP Vs. BRAHMAN SABHA THROUGH VED PARKASH	Disposed of	26/04/2019		
13	RA	831/2014	23/12/2014	PREM SAGAR SEHGAL Vs. AVINASH CHANDER PURI	Disposed of	5.9.19		
14	CA	71/2015	22/01/2015	MVVDAV SCHOOL Vs. RAJAN BANSAL	ARG	1.5.20		
15	CA	57/2015	23/01/2015	ROSHAN LAL Vs. HUKAM CHAND	Disposed of	09/07/2019		
16	CRA	20/2015	02/02/2015	MS SUDAN MARBLE CENTRE Vs. MS AGGARWAL ENTERPRISES	Disposed of	10/04/2019		
17	CA	214/2015	27/03/2015	JITENDER KUMAR WADHWAN Vs. DALIP KUMAR	Arg	10.7.20		
18	CA	219/2015	01/04/2015	Shakuntla vs HWB	Disposed of	01.10.19		
19	RA	24/2015	21/04/2015	BRAHMAN SABHA Vs. SHANTI SARUP	Disposed of	17.9.19		
20	CRR	76/2015	28/04/2015	RAGHUNATH Vs. VIDYA DEVI	Disposed of	27.1.20		
21	CRA	166/2015	28/05/2015	RAVINDER KUMAR Vs. STATE OF HARYANA	Disposed of	8.8.19		
22	CA	394/2015	01/07/2015	BABU RAM Vs. SAMAY SINGH	Disposed of	5.3.2020		
23	CA	404/2015	01/07/2015	SHYAM SUNDER Vs. DR. KAMLESH KUMAR	Disposed of	24/04/2019		
24	CA	407/2015	01/07/2015	YASH PAL Vs. SARAVJEET BAWA	Disposed of	13.11.19		
25	SC	116/2015	02/07/2015	ASI CHARANJEET Vs. ISTKAR @ KSTKHAR	Disposed of	16.11.19		
26	CA	409/2015	03/07/2015	PARVEEN KUMAR Vs. ROSHAN LAL	Disposed of	11.09.19		
27	CMA	65/2015	10/07/2015	SHIV CHARAN Vs. RAM PAL	Disposed of	08/05/2019		

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28	CMA	77/2015	5.8.15	PARVEEN VS NAVNEET	Disposed of	12.3.2020		
29	CA	449/2015	05/08/2015	BALBIR SINGH Vs. SHER SINGH	Arg	6.5.20		
30	CA	450/2015	07/08/2015	VIPUL KUMAR GOYAL Vs. SHAKTI KUMAR GOYAL	Disposed of	4.12.19		
31	CRA	267/2015	25/08/2015	PADAM SINGH ALIAS JEET SINGH Vs. THE YAMUNANAGAR DISTRICT PRIMARY CO-OP AGRICULTURE AND RURAL DEVELOPMENT BANK	Disposed of	14.12.19		
32	CRA	271/2015	26/08/2015	NASIMA Vs. IKRAM	Disposed of	23/07/2019		
33	CA	500/2015	02/09/2015	RAJESH KUMAR Vs. SARVJEET KAUR	Arg	1.7.20		
34	CA	502/2015	02/09/2015	BHAGWANTI Vs. RAVINDER KAUR	Arg	1.7.20		
35	CRA	278/2015	02/09/2015	BACEHTER SINGH Vs. STATE OF HARYANA	Disposed of	13/05/2019		
36	CA	509/2015	07/09/2015	SHIVENDER KUMAR Vs. CENTRAL BOARD OF SCHOOL EDUCATION	Disposed of	06/05/2019		
37	CRA	298/2015	15/09/2015	PREM PAL Vs. STATE OF HARYANA	Disposed of	14/05/2019		
38	CA	561/2015	22/09/2015	ASHOK KUMAR Vs. SHARAM PAL	Disposed of	28/05/2019		
39	CA	569/2015	25/09/2015	JANGSHER SINGH Vs. GRAM PANCHAYAT	Disposed of	19.12.19		
40	CMA	109/2015	25/09/2015	DEVI CHAND Vs. SOM NATH	Disposed of	07/05/2019		
41	RA	70/2015	25/09/2015	MS GUPTA METAL HOUSE Vs. MS RAMLEELA	Disposed of	31.10.19		
42	RA	71/2015	29/09/2015	RAM LEELA Vs. COMMITTEE LIZARI LAL	Disposed of	31.10.19		
43	SC	208/2015	25/09/2015	STATE OF HARYANA Vs. MEHBOOB @ BOOBA	Disposed of	30/07/2019		
44	CA	579/2015	30/09/2015	MAHINDER KUMAR Vs. KANWAR BHAN	Disposed of	17.3.20		
45	CA	583/2015	03/10/2015	RAJAN Vs. CHOLI	Disposed of	30.1.20		
46	CRR	171/2015	05/10/2015	SUBHASH CHAND Vs. MAHAVIR	Disposed of	11/06/2019		
47	CA	592/2015	06/10/2015	SHAKTI DUTT Vs. JOGINDER	Arg	15.7.20		
48	CA	615/2015	14/10/2015	MUKESH KUMAR Vs. SAROJ	Arg	6.7.20		
49	CA	628/2015	17/10/2015	RAM PARKASH Vs. RAJINDER KUMAR	Disposed of	24.1.20		
50	CA	667/2015	28/10/2015	RAJ KUMAR Vs. LAKHWINDER SINGH	Arg	13.7.20		
51	CA	642/2015	29/10/2015	ASHOK KUMAR Vs. AMAR NATH	Arg	29.5.20		
52	RA	81/2015	06/11/2015	MADALSA RANI Vs. SAT PAL TAILOR	Disposed of	24/05/2019		
53	CRA	356/2015	09/11/2015	NEHA Vs. SANJEEV SETIA	Disposed of	15/06/2019		
54	CA	669/2015	10/11/2015	DHARAMBIR Vs. SAWAN RAM	Disposed of	8.11.19		
55	CA	675/2015	17/11/2015	MAKANMANDIR TALAB TORANWALA VAHTMAM MOHATMIM JANKI DASS CHETA SITA RAM THROUGH MOHT. MAHANT JAI RA Vs. PAWAN KUMAR	Disposed of	26.2.2020		
56	CA	677/2015	17/11/2015	GURUDWARA SHREE SINGH SABHA THROUGH PARAMJEET SINGH Vs. AJIT SINGH	Disposed of	30/07/2019		

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57	CA	679/2015	19/11/2015	HARI SINGH Vs. BHARTO DEVI	Disposed of	13.8.19		
58	CA	685/2015	20/11/2015	RANDHIR SINGH Vs. RAM PAL	Disposed of	27.1.20		
59	RA	84/2015	20/11/2015	JITENDER KUMAR Vs. PRITAM YADAV	Disposed of	16/07/2019		
60	CRA	366/2015	21/11/2015	SUNITA ANAND Vs. GULZARI LAL ANAND	Disposed of	14.8.19		
61	CA	700/2015	27/11/2015	BARKHA RAM DECEASED TH L.RS. HARPAL ETC Vs. MAHINDER PAL DECEASED TH L.RS. MOHINDRO	Disposed of	9.3.20		
62	CA	708/2015	02/12/2015	BIMLA DEVI Vs. KRISHNAWATI JAIN	Disposed of	3.1.20		
63	CA	747/15	17.12.15	TAHIR VS ABBAS	ARG	21.5.20		
64	CA	748/2015	17/12/2015	DHARAM SINGH Vs. SURJIT KAUR	Disposed of	26.2.2020		
65	CA	753/2015	18/12/2015	KALI CHARAN Vs. SHER SINGH	Arg	8.7.20		
66	CA	761/2015	23/12/2015	SALAMTI Vs. THE DISTRICT SOCIAL WELFARE OFFICER	Disposed of	26/07/2019		
3. All the cases under the Prevention of Corruption Act which are more than one year old.								
1	PC Act	1/2016	21/04/2016	STATE Vs HARVINDER	Arg	1.6.20		
2	PC Act	1/2018	03/21/18	STATE Vs SHARWAN	DW	18.5.20		
4. All the cases under the NDPS Act which are more than one year old.								
1	NDPS	4/2017	06/03/2017	STATE OF HARYANA Vs. TEJPAL	Disposed of	11/06/2019	2/2017	Khizrabad
2	NDPS	13/2017	24/04/2017	STATE OF HARYANA Vs. PARDEEP KUMAR	Disposed of	11/06/2019	2/2017	Khizrabad
3	NDPS	16/2017	01/06/2017	STATE OF HARYANA Vs. INTJAR	Disposed of	11.12.19	99/2017	Chhachhrauli
4	NDPS	17/2017	07/06/2017	STATE OF HARYANA Vs. DILSHAD	Disposed of	01.10.19	222/2017	C/YNR
5	NDPS	18/2017	01/07/2017	STATE OF HARYANA Vs. SALINDER @ SINDER	Disposed of	20.8.19	72/2017	SDR/Jag
6	NDPS	20/2017	03/07/2017	STATE OF HRY Vs. SHAMSHAD	Disposed of	3.2.20	499/2017	C/YNR
7	NDPS	25/2017	18/07/2017	STATE OF HARYANA Vs. ANIL KUMAR	Disposed of	21.09.19	104/2017	Radaur
8	NDPS	28/2017	03/08/2017	STATE OF HARYANA Vs. MANOVVAR	Disposed of	31/07/2019	970/2017	C/Jag
9	NDPS	29/2017	08/08/2017	STATE OF HARYANA Vs. GULNAZ GULLO	Disposed of	19.2.29	387/2017	C/YNR
10	NDPS	33/2017	11/09/2017	STATE OF HARYANA Vs. SHEHNAWAJ	Disposed of	04/05/2019	455/2017	C/YNR
11	NDPS	36/2017	26/09/2017	STATE OF HARYANA Vs. SANJAY KUMAR	Disposed of	14.11.19	502/2017	C/YNR
12	NDPS	37/2017	26/09/2017	STATE OF HARYANA Vs. SHAMSHAD@SADDA	Disposed of	9.10.19	247/2017	SDR/YNR
13	NDPS	43/2017	31/10/2017	STATE OF HARYANA Vs. ARSHAD	Disposed of	18.2.20	210/2017	SDR/YNR
14	NDPS	44/2017	01/11/2017	STATE OF HARYANA Vs. VISHNU DUTT	Disposed of	13.2.20	184/2017	Chhappar
15	NDPS	45/2017	10/11/2017	STATE OF HARYANA Vs. DHARAMPAL	Disposed of	03/07/2019	83/2017	Sadhaura
16	NDPS	46/2017	18/11/2017	STATE OF HARYANA Vs. RAHUL KUMAR	Disposed of	24.2.20	647/2017	C/YNR

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17	NDPS	47/2017	28/11/2017	STATE OF HARYANA Vs. VIJAY KUMAR	313Cr.PC	14.5.20	340/2017	Farakpur
18	NDPS	50/2017	13/12/2017	STATE OF HARYANA Vs. PARAMJIT SINGH	Disposed of	17.2.20	604/2017	C/YNR
19	NDPS	53/2017	22/12/2017	STATE OF HARYANA Vs. PURAN SINGH	Disposed of	16.09.19	82/2017	Sadhaura
20	NDPS	2/2018	06/01/2018	STATE OF HARYANA Vs. SANDEEP	Disposed of	5.2.20	738/2017	C/YNR
21	NDPS	4/2018	29/01/2018	STATE OF HARYANA Vs. HARISH KUMAR@ASHU	DW	27.5.20	1/2018	Sadhaura
22	NDPS	9/2018	01/02/2018	STATE OF HARYANA Vs. CHARANJEET SINGH	Disposed of	10.1.20	266/2017	Chhachhrauli
23	NDPS	20/2018	21/03/2018	STATE OF HARYANA Vs. NASIM KHAN@GABBAR	Disposed of	7.11.19	53/2018	SDR/YNR
24	NDPS	22/2018	23/03/2018	STATE OF HARYANA Vs. SAGIR	Disposed of	9.3.29	152/2018	C/Jag
5. Pending cases in which the accused are in custody for a period of more-than one years.								
1	SC IPC	93/2018	02/04/18	STATE VS VIRENDER PARTAP/SAMPAT 2	PW	29.4.2020	826/2017	C/Jag
6. Remaining cases mix civil and criminal in order to get target of 150 cases.								
1	CA	2/2016	02/01/2016	RANJANA Vs. NIDHI	Disposed of	23.09.19		
2	CA	3/2016	02/01/2016	NIYAJ AHMAD Vs. ABBAS	ARG	21.5.20		
3	CA	4/2016	04/01/2016	KARAN RATHAUR Vs. CENTRAL BOARD OF SCHOOL EDUCATION THRO CONTROLLER	Disposed of	28/05/2019		
4	CA	8/2016	05/01/2016	RINKLE Vs. RISHI PAL	Disposed of	25.09.19		
5	MACP	14/2016	12/01/2016	KUSUM LATA Vs. MEHAR CHAND	Disposed of	10/05/2019		
6	MACP	15/2016	12/01/2016	KAMAL PARSHAD Vs. MEHAR CHAND	Disposed of	10/05/2019		
7	MACP	21/2016	15/01/2016	JITENDER RAI Vs. GURVINDER SINGH	Disposed of	10.1.20		
8	CRM	12/2016	19/01/2016	DESH RAJ Vs. STATE OF HRY	Disposed of	03.10.19		
9	ELC	4/2016	29/01/2016	STATE OF HRY Vs. RAHIS	Disposed of	03/05/2019		
10	MACP	40/2016	01/02/2016	NARENDER KUMAR Vs. PAWAN KUMAR	Disposed of	2/4/2019		
11	CMA	14/2016	01/02/2016	THE PRIMARY AGRICULTURE CO-OPERATIVE SOCIETY Vs. PRITHVI CHAND	Disposed of	09/05/2019		
12	CA	55/2016	02/02/2016	SHER SINGH Vs. GIAN CHAND	Disposed of	4.1.20		
13	CRA	25/2016	02/02/2016	MOHAMMAD DANISH Vs. CHOHAL RAM	Disposed of	31.1.10		
14	CA	56/2016	03/02/2016	GURMEET SINGH Vs. CENTRAL BOARD OF SECONDARY EDUCATION	Disposed of	1.8.19		

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15	CA	78/2016	06/02/2016	SUSHMA RANI Vs. GENERAL PUBLIC	Disposed of	29.10.19		
16	CRR	19/2016	06/02/2016	PREMWATI Vs. RAJKUMAR	Disposed of	03.10.19		
17	CA	81/2016	09/02/2016	MANDEEP Vs. CENTRAL BOARD OF SCHOOL EDUCATION THRO CHARIMAN	Disposed of	7.8.19		
18	MACP	51/2016	09/02/2016	REKHA Vs. PAWAN KUMAR	Disposed of	21.11.19		
19	CA	140/2016	10/02/2016	DAVINDER SINGH Vs. UTTAM SINGH	Disposed of	09.10.2019		
20	CA	86/2016	11/02/2016	PURAN CHAND Vs. GEETA	Disposed of	13.11.19		
21	CRA	80/2016	14/03/2016	PARMOD KUMAR Vs. SUBA RAM	Disposed of	9.1.20		
22	CA	96/2016	17/02/2016	UHBVN LTD Vs. MS CHANDERPUR WORKS PVT LTD	Disposed of	22.8.19		
23	CRA	60/2016	02/02/2016	SUMAN BALA Vs. PARDEEP SHARMA	Disposed of	01.10.2019		
24	CA	159/2016	17/02/2016	JASWINDER SINGH Vs. MS SAINI TRADERS	Disposed of	17.9.19		
25	CA	100/2016	18/02/2016	PURSHOTAM LAL BHARDWAJ Vs. BHUPESH KUMAR BHARDWAJ	Disposed of	18.02.2020		
26	CA	97/2016	18/02/2016	CENTRAL BOARD OF SCHOOL EDUCATION Vs. SACHIN MALIK	Disposed of	17/07/2019		
27	CA	114/2016	24/02/2016	ROSHAN LAL Vs. SURJEET	Disposed of	26.11.19		
28	CA	115/2016	24/02/2016	ROSHAN LAL Vs. JAGIR SINGH	Disposed of	26.11.19		
29	CRA	51/2016	25/02/2016	SONIA Vs. SANDEEP KUMAR	Disposed of	4.11.19		
30	CA	109/2016	23/02/2016	SUBHASH CHAND Vs. SHYAM LAL	Disposed of	11/07/2019		
31	WKF	2//16	25.2.16	JORAWAR SINGH Vs. PUNJAB WAKF BOARD THRO	Disposed of	22.1.20		
32	CRM	15/2016	26/02/16	State OF HARYANA Vs. KHEM CHAND	Disposed of	18.10.19		

List of Cases Action Plan 2019-2020, Relating to the Court of MS. Swati Sehgal, Addl. Distt. & Sessions Juidge, Judge Yamunanagar at Jagadhri.

Sr. No.	Case No./Categ.	DOI	Parties Name	D.O.D.			
1	MACP/254/2016	25/07/16	KAMAL KANT Vs. BINTU RAM	25/4/19	DECIDED		
2	CMA/79/2016	04/10/16	YASIN Vs. AYUB	29/4/19	DECIDED		
3	CRR/66/2016	05/05/16	PAWANDEEP SINGH Vs. STATE	29/4/19	DECIDED		
4	CMA/6023/2014	17/11/14	BASHIR AHMAD Vs. SALAMU	30/4/19	DECIDED		
5	SUCC/19/2016	22/07/16	RAJEEV KUMAR @ TONY Vs. G.P.	30/4/19	DECIDED		
6	CRA/358/2015	09/11/15	AJMER SINGH Vs. STATE	1/5/2019	DECIDED		
7	MACP/87/2016	19/03/16	MAM CHAND Vs. GHASITU RAM	3/5/2019	DECIDED		
8	CA/7086/2014	08/01/14	PREM PAL Vs. RAM SARUP	6/5/2019	DECIDED		
9	LAC/2/2016	23/11/15	DHARAMVIR VS STATE	06/05/19	DECIDED		

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10	CA/663/2015	09/11/15	PAWAN KUMAR Vs. ANIL KUMAR	7/5/2019	DECIDED	
11	RA/5/2015	17/01/15	SATISH KUMAR Vs. DAYAWANTI	9/5/2019	DECIDED	
12	CA/138/2015	27/02/15	SATPAL Vs. SUBHASH CHAND	10/5/2019	DECIDED	
13	CA/661/2015	30/10/15	UHBVNL THRO MD Vs. MS L.R..INSPAT PVT. LTD.	14/5/2019	DECIDED	
14	SUCC/37/2016	15/11/16	PRIT PAL SINGH VS G.P	16/5/2019	DECIDED	
15	SUCC/38/2016	15/11/16	PRIT PAL SINGH VS G.P	16/5/2019	DECIDED	
16	RA/21/2015	03/04/15	ANWAR HUSSAIN Vs. AJMERO DEVI	24/5/2019	DECIDED	
17	CMA/91/2016	02/11/16	SHER SINGH Vs. SURESH PAL	24/5/2019	DECIDED	
18	CA/7372/2014	30/04/14	MOHIT KUMAR Vs. DAYA RAM	27/5/2019	DECIDED	
19	CA/7654/2014	04/10/16	AMRIK SINGH Vs. DALJEET KAUR	27/5/2019	DECIDED	
20	CA/7655/2014	04/10/16	AMRIK SINGH Vs. MAAN KAUR	27/5/2019	DECIDED	
21	CA/207/2016	11/04/16	JAGTAR Vs. HARBHAJAN SINGH	30/05/2019	DECIDED	
22	CRA/298/2016	26/10/16	MOHAMMAD FURKAN Vs. STATE	4/6/19	DECIDED	
23	CRA/214/2016	23/08/16	RAMESH Vs. STATE	6/6/19	DECIDED	
24	CRA/246/2016	13/09/16	RAMESH KUMAR Vs. STATE	10/6/2019	DECIDED	
25	CRA/223/2016	29/08/16	BANARASI DASS Vs. STATE	10/6/2019	DECIDED	
26	CRA/209/2016	16/08/16	SHIV RAM Vs. STATE	12/6/2019	DECIDED	
27	CRA/280/2016	06/10/16	KAMALJEET SINGH Vs. STATE	13/6/19	DECIDED	
28	CRA/301/2016	28/10/16	RAJIV KUMAR Vs. STATE	14/6/19	DECIDED	
29	CRA/228/2015	01/08/15	SATPAL SINGH Vs. STATE	14/6/2019	DECIDED	
30	CA/7358/2014	13/02/14	KAMLESH Vs. SANTOSH	9/7/19	DECIDED	
31	CA/728/2015	08/12/15	LABH SINGH Vs. BSEB	9/7/19	DECIDED	
32	CRA/87/2016	17/03/16	KANWAR PAL Vs. HDFC BANK	10/7/19	DECIDED	
33	CA/7324/2014	12/03/14	SURINDER KAUR Vs. DAYAL SINGH	11/07/19	DECIDED	
34	CA/92/2015	07/02/15	JAGRAM Vs. DHANI RAM	12/07/19	DECIDED	
35	CA/7761/2014	28/11/14	RAM MURTI Vs. M.C	16/07/19	DECIDED	
36	CA/6723/2013	16/03/13	MARGARET @ KIRAN Vs. BARFI DEVI	19/07/19	DECIDED	
37	CA/764/2015	23/12/15	PURAN CHAND Vs. JANAK SINGH	22/7/19	DECIDED	
38	CA/7626/2014	29/09/14	JASWANT Vs. JAGDISH	23/07/19	DECIDED	
39	LAC/1/2016	23/11/15	RAM PAL VS STATE	25/07/19	DECIDED	
40	CA/12/2016	06/01/15	PRITHVI RAJ Vs. KANSHI RAM	29/07/19	DECIDED	
41	CA/7737/2014	28/10/14	PAWAN KUMAR Vs. ANJANA VINAYAK	31/07/19	DECIDED	
42	CMA/97/2016	18/11/16	KULDEEP Vs. CITY MAGISTRATE	31/07/19	DECIDED	
43	CRA/97/2016	29/03/16	PAWAN KUMAR Vs. STATE	31/07/19	DECIDED	

ACTION PLAN 2019-2020

44	RA/35/2016	31/05/16	JALALUDEEN Vs. SURESH KUMAR	02/08/19	DECIDED	
45	CA/175/2015	17/03/15	YOGESH KUMAR Vs. TULSI RAM	02/08/19	DECIDED	
46	CA/174/2015	17/03/15	SANJAY KUMAR VS BALA DEVI	07/08/19	DECIDED	
47	CRA/314/2016	11/11/16	KAILASH MEHTA Vs. STATE	07/08/19	DECIDED	
48	CA/79/2015	30/01/15	GIRISH MOHAN Vs. SHASHI BANSAL	08/08/19	DECIDED	
49	CS/20/2016	23/09/16	SUMAN LATA Vs. UHBVN	09/08/19	DECIDED	
50	CS/19/2015	06/11/15	VISHAL VERMA Vs. UHBVNL LTD	09/08/19	DECIDED	
51	CRA/143/2016	13/05/16	JASMER SINGH Vs. SURESH SAINI	17/08/19	DECIDED	
52	CA/179/2015	18/03/15	VIPAN GUPTA Vs. HSIDC	19/08/19	DECIDED	
53	CRA/46/2016	23/02/16	DESH RAJ Vs. AJAY KUMAR	22/8/19	DECIDED	
54	CRA/82/2016	15/03/16	ANKUR Vs. MS MAYA TRADING	26/8/19	DECIDED	
55	CA/214/2016	16/04/16	GIRDHARI LAL Vs. BACHAN DASS	26/8/19	DECIDED	
56	CA/746/2015	17/12/15	MEHMA RAM Vs. STATE	28/8/19	DECIDED	
57	CA/750/2015	17/12/15	NAIB SINGH Vs. STATE	28/8/19	DECIDED	
58	CA/190/2015	23/03/15	KRISHAN GOPAL Vs. BABITA	29/8/19	DECIDED	
59	CA/680/2015	16/11/15	JAI PAL Vs. MADAN LAL	30/8/19	DECIDED	
60	RA/3/2015	07/01/15	JOGINDER SAWHNEY Vs. RAMESH	31/8/19	DECIDED	
61	CRA/321/2016	16/11/16	VIMMI ALIAS KANIKA Vs. STATE	3/9/19	DECIDED	
62	CA/37/2015	17/01/15	JAGJIT SINGH Vs. MANJIT KAUR	4/9/19	DECIDED	
63	CA/7653/2014	06/10/15	ATTAR SINGH Vs. WATTAN SINGH	6/9/19	DECIDED	
64	CA/719/2015	03/12/15	NAKLI RAM Vs. SAROJ RANI	9/9/19	DECIDED	
65	CRA/103/2016	02/04/16	KUSHALI Vs. CHANDER MOHAN	18/09/19	DECIDED	
66	CRR/56/2016	02/04/16	KUSHALI Vs. CHANDER MOHAN	18/09/19	DECIDED	
67	CA/7346/2014	26/02/14	RITA DATTA Vs. RAJIV KUMAR	19/09/19	DECIDED	
68	CA/121/2015	24/02/15	JOGINDER SINGH Vs. DALIP SINGH	24/09/19	DECIDED	
69	CA/682/2015	18/11/15	BANT SINGH Vs. POWER GRID CORPORATION OF INDIA	25/09/19	DECIDED	
70	CA/530/2015	14/09/15	SURINDER Vs. JAGDISH RANA	30/09/19	DECIDED	
71	CA/134/2016	04/03/16	PRINCE VS GOPI CHAND	01/10/19	DECIDED	
72	CA/659/2015	30/10/15	SATISH KUMAR Vs. RAJESH KUMAR	5/10/19	DECIDED	
73	CA/693/2015	26/11/15	RANJU VS RAJESH	30/10/19	DECIDED	
74	CA/208 /2016	12/04/16	STATE VS ANUPAMA	31/10/19	DECIDED	
75	NDPS/23/2018	26/03/18	State Vs Karan	14/11/19	DECIDED	
76	RA/819/2014	25/11/14	SUKHWINDER SINGH Vs. MS ANIL AGENCIES	18/11/19	DECIDED	
77	CA/374/2015	03/06/15	FINANCIAL COMM. VS RAM PAL	19/11/19	DECIDED	

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78	CA/606/2015	13/10/15	S.B.I VS ASJAD KHAN	21/11/19	DECIDED	
79	CA/7/2016	04/01/16	SAROJ VS MAYA DEVI	22/11/19	DECIDED	
80	CRA/396/2015	18/12/15	STATE Vs. PARVEEN KUMAR	28/11/19	DECIDED	
81	RA/710/2014	09/01/14	RAM NATH DAIRY WALA Vs. JAGDISH CHANDER	4/12/19	DECIDED	
82	CA/105/2015	20/02/15	BABA PARAMHANS DASS VS KAMAL KUMAR GUPTA	4/12/19	DECIDED	
83	CA/646/2015	30/10/15	BHUPENDER VS SHEELA	6/12/19	DECIDED	
84	CA/559/2015	23/09/15	CHANDERPUR VS ICICI BANK	13/12/19	DECIDED	
85	CA/625/2015	19/10/15	SUPERINTENDING ENGINEER VS INDERJIT SINGH	18/12/19	DECIDED	
86	LAC/46/2015	02/09/15	BEENA SINGLA VS STATE	21/12/19	DECIDED	
87	CA/177/2016	29/03/16	BALDEV RAJ VS SANDEEP	10/01/20	DECIDED	
88	CA/201/2016	08/04/16	SHEETAL VS SURESH	15/01/20	DECIDED	
89	CA/590/2015	06/10/15	PREM TAYAGI VS THE YNR	17/1/20	DECIDED	
90	CA/573/2015	25/09/15	LAKHBIR VS MAHIMA	20/01/20	DECIDED	
91	LAC/4/2015	03/01/15	TEK CHAND VS STATE	22/01/20	DECIDED	
92	MACT/185/2015	25/05/15	DHARAMVIR VS YOGESH	23/1/20	DECIDED	
93	RA/20/2016	21/03/16	S.N. METAL VS BRAMIN SABHA	27/01/20	DECIDED	
94	CA/172/2016	25/03/16	NARESH KUMAR VS SANTOSH	27/01/20	DECIDED	
95	CA/457/2015	12/08/15	STATE VS KAMAL KUMAR	29/1/20	DECIDED	
96	CS/20/2015	27/11/15	RAVINDER KUMAR Vs. UHBVN LTD	11/2/20	DECIDED	
97	MACT/20/2016	19/01/16	SULEMA VS RAJ BAHADUR	13/02/20	DECIDED	
98	CA/526/2015	11/09/15	MADHU BALA VS SURESH	17/02/20	DECIDED	
99	LAC/82/2015	12/12/15	RAJINDER VS STATE	19/02/20	DECIDED	
100	CA/127/2016	02/03/16	HARPAYAR VS RAM KUMAR	20/02/20	DECIDED	
101	CA/141/2016	09/03/16	RAM KUMAR VS RAM KUMNAR	25/02/20	DECIDED	
102	CRA/82/2015	26/03/15	Akash Vs State	25/02/20	DECIDED	
103	MACT/85/2015	09/03/15	OM PARKASH VS SACHIN	04/03/20	DECIDED	
Sr. No.	Case No./Categ.	DOI	Parties Name	Pending For	Purpose	
1	CA/6235/2013	16/02/12	KEHAR SINGH Vs UDHAM SINGH	14/5/2019	EVIDENCE	
2	LAC/56/17	27/02/12	MANDIR MURTI Vs STATE	05/05/20	REBUTAL	
3	LAC/97/2014	27/05/14	AMARNATH VS STATE	28/05/20	REPLY	
4	LAC/98/2014	27/05/14	RAM LAL VS STATE	28/05/20	REBUTAL	
5	LAC/99/2014	27/05/14	BHUPINDER VS STATE	28/05/20	ARG.	
6	LAC/111/14	11/09/14	CHIRAG VS STATE	21/05/20	CONS	

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	7	RA/56/2015	24/08/15	SHAKIL VS RAJINDER	5/5/20	ARG.	
	8	SC/177/2015	31/08/15	STATE Vs. MOTI RAM	24/8/20	APPEREANCE	
	9	CA/591/2015	06/10/15	ANSHU VS DR. BIRJ MOHAN	14/5/2019	ARG	
	10	LAC/80/2015	07/12/15	ATMA VS STATE	09/07/20	EVIDENCE	
	11	LAC/81/2015	12/12/15	GURDAS VS STATE	02/07/20	DWS	
	12	LAC/83/2015	23/12/15	SHANTI VS STATE	22/05/20	EX.EVI.	
	13	LAC/84/2015	23/12/15	SHANTI VS STATE	22/05/20	REPLY	
	14	CA/199/2016	08/04/16	RAMESHWAR Vs. DHARAM SINGH	28/5/20	ARGUMENTS	
List of PC Act Cases Action Plan 2019-2020, Relating to the Court of MS. Swati Sehgal, Addl. Distt. & Sessions Juidge, Yamunanagar at Jagadhri.							
	Sr. No.	Case No./Categ.	DOI	Parties Name	Pending for	Purpose	
	1	PC/5/2017	07/11/2017	STATE Vs. KAPIL	11/5/20	PROCECUTION EVIDENCE	
List of NDPS Act Cases Action Plan 2019-2020, Relating to the Court of MS. Swati Sehgal, Addl. Distt. & Sessions Juidge, Yamunanagar at Jagadhri.							
	Sr. No.	Case No./Categ.	DOI	Parties Name	D.O.D		
	1	NDPS/40/2017	26/09/2017	STATE Vs. NAZRUDEEN ALIAS NAZRU	06/05/19	DECIDED	
	2	NDPS/7/2018	02/02/2018	STATE Vs. KOSHAR ALIAS KESHAR	15/5/2019	DECIDED	
	3	NDPS/31/2017	04/09/2017	STATE Vs. SOHAN ALIAS SONU	17/07/19	DECIDED	
	4	NDPS/52/2017	15/12/2017	STATE Vs. SETH PAL	02/08/19	DECIDED	
	5	NDPS/32/2017	08/09/2017	STATE Vs. NIRMAL SINGH	17/08/19	DECIDED	
	6	NDPS/22/2016	12/08/2016	STATE Vs. DILIP KUMAR	22/08/19	DECIDED	
	7	NDPS/3/2018	06/01/2018	STATE Vs. SUSHIL KUMAR	25/09/19	DECIDED	
List of Oldest 25 Executions Action Plan 2019-2020, Relating to the Court of MS. Swati Sehgal, Addl. Distt. & Sessions Juidge, Yamunanagar at Jagadhri.							
	Sr. No.	Case No./Categ.	DOI	Parties Name	D.O.D.		
	1	EXE/120/2015	30/01/2015	MS SHRI RAM TRANSPORT Vs. AWADESH	11/04/2019	DECIDED	

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	2	EXE/321/2015	29/04/2015	CHANKIT GOURI Vs. SURINDER	08/05/2019	DECIDED		
	3	EXE/173/2015	19/02/2015	KAMALJEET SINGH Vs. STATE	14/05/2019	DECIDED		
	4	EXE/230/2015	20/03/2015	MS INDUSLND BANK LTD Vs. RAJEEV KUMAR BALI	24/05/19	DECIDED		
	5	EXE/328/2015	01/05/2015	MS SHRI RAM CITY UNION FINANCE LTD. Vs. BABLOO	28/05/19	DECIDED		
	6	EXE/183/2015	04/03/2015	RAJ KUMAR Vs. STATE	29/05/2019	DECIDED		
	7	EXE/381/2015	26/05/2015	MS TATA CAPITAL FINANCIAL Vs. GULSHER	30/05/2019	DECIDED		
	8	EXE/331/2015	06/05/2015	MS SHRI RAM CITY UNION Vs. RAVINDER KUMAR	02/07/19	DECIDED		
	9	EXE/172/2015	24/02/2015	MS SHRI RAM CITY UNION Vs. ANIL KUMAR	15/7/2019	DECIDED		
	10	EXE/43/2016	16/05/2015	DIGVIJAY SINGH KHURANA Vs. STATE OF HARYANA	31/07/19	DECIDED		
	11	EXE/199/2015	11/03/2015	INDUSIND BANK LTD. Vs. RAO VIRENDER	16/10/19	DECIDED		
	12	EXE/232/2015	20/03/2015	MS INDUSLND BANK LTD Vs. SARAFAT ALI	2/11/19	DECIDED		
	13	EXE/231/2015	20/03/2015	MS INDUSLND BANK LTD Vs. SUNITA DEVI	20/12/19	DECIDED		
	14	EXE/1772/2014	04/07/2014	JOGDHIAN Vs. STATE	10/1/20	DECIDED		
	15	EXE/188/2015	05/03/2015	MAGMA ITL FINANCE Vs. INAAM KHAN	14/01/20	DECIDED		
	16	EXE/116/2015	29/01/2015	LABHO DEVI Vs. STATE	15/1/20	DECIDED		
	17	EXE/122/2015	04/02/2015	PRITAM SINGH Vs. STATE	4/2/20	DECIDED		
	18	EXE/200/2015	11/03/2015	INDUSIND BANK LTD. Vs. GURDEV SINGH	6/2/20	DECIDED		
	19	EXE/119/2015	28/01/2015	SANDEEPIKA KAMBOJ Vs. PARVEEN	10/2/20	DECIDED		
	20	EXE/383/2015	28/05/2015	NASIB KAUR Vs. STATE	14/02/20	DECIDED		
	21	EXE/410/2015	27/05/2015	SIMRAN MOHAN Vs. STATE	02/03/20	DECIDED		
Sr. No.	Case No./Categ.	DOI	Parties Name	Pending for	Purpose			
1	EXE/187/2015	05/03/2015	MAGMA ITL FINANCE Vs. VIKRAM SINGH	28/04/20	APPEREANCE			
2	EXE/257/2015	31/03/2015	PREM GOEL Vs. STATE	22/5/20	ARGUMENTS			
3	EXE/376/2015	19/05/2015	MS SHRI RAM CITY UNION Vs. OM PARKASH	1/5/20	APPEREANCE			
4	EXE/395/2015	25/05/2015	OM PARKASH Vs. STATE	6/5/20	ARGUMENTS			
List of Oldest 25 Executions Action Plan 2019-2020, Relating to the Court of MS. Swati Sehgal, Addl. Distt. & Sessions Juidge, Yamunanagar at Jagadhri.								
Sr. No.	Case No./Categ.	DOI	Parties Name	D.O.D.				
1	EXE/120/2015	30/01/2015	MS SHRI RAM TRANSPORT Vs. AWADESH	11/04/2019	DECIDED			
2	EXE/321/2015	29/04/2015	CHANKIT GOURI Vs. SURINDER	08/05/2019	DECIDED			

ACTION PLAN 2019-2020

3	EXE/173/2015	19/02/2015	KAMALJEET SINGH Vs. STATE	14/05/2019	DECIDED	
4	EXE/230/2015	20/03/2015	MS INDUSLND BANK LTD Vs. RAJEEV KUMAR BALI	24/05/19	DECIDED	
5	EXE/328/2015	01/05/2015	MS SHRI RAM CITY UNION FINANCE LTD. Vs. BABLOO	28/05/19	DECIDED	
6	EXE/183/2015	04/03/2015	RAJ KUMAR Vs. STATE	29/05/2019	DECIDED	
7	EXE/381/2015	26/05/2015	MS TATA CAPITAL FINANCIAL Vs. GULSHER	30/05/2019	DECIDED	
8	EXE/331/2015	06/05/2015	MS SHRI RAM CITY UNION Vs. RAVINDER KUMAR	02/07/19	DECIDED	
9	EXE/172/2015	24/02/2015	MS SHRI RAM CITY UNION Vs. ANIL KUMAR	15/7/2019	DECIDED	
10	EXE/43/2016	16/05/2015	DIGVIJAY SINGH KHURANA Vs. STATE OF HARYANA	31/07/19	DECIDED	
11	EXE/199/2015	11/03/2015	INDUSIND BANK LTD. Vs. RAO VIRENDER	16/10/19	DECIDED	
12	EXE/232/2015	20/03/2015	MS INDUSLND BANK LTD Vs. SARAFAT ALI	2/11/19	DECIDED	
13	EXE/231/2015	20/03/2015	MS INDUSLND BANK LTD Vs. SUNITA DEVI	20/12/19	DECIDED	
14	EXE/1772/2014	04/07/2014	JOGDHIAN Vs. STATE	10/1/20	DECIDED	
15	EXE/188/2015	05/03/2015	MAGMA ITL FINANCE Vs. INAAM KHAN	14/01/20	DECIDED	
16	EXE/116/2015	29/01/2015	LABHO DEVI Vs. STATE	15/1/20	DECIDED	
17	EXE/122/2015	04/02/2015	PRITAM SINGH Vs. STATE	4/2/20	DECIDED	
18	EXE/200/2015	11/03/2015	INDUSIND BANK LTD. Vs. GURDEV SINGH	6/2/20	DECIDED	
19	EXE/119/2015	28/01/2015	SANDEEPIKA KAMBOJ Vs. PARVEEN	10/2/20	DECIDED	
20	EXE/383/2015	28/05/2015	NASIB KAUR Vs. STATE	14/02/20	DECIDED	
21	EXE/410/2015	27/05/2015	SIMRAN MOHAN Vs. STATE	02/03/20	DECIDED	

**List of Oldest 25 Executions Action Plan 2019-2020, Relating to the Court of MS. Swati Sehgal, Addl. Distt. & Sessions
Juidge, Yamunanagar at Jagadhri.**

Sr. No.	Case No./Categ.	DOI	Parties Name	Pending for	Purpose
1	EXE/187/2015	05/03/2015	MAGMA ITL FINANCE Vs. VIKRAM SINGH	28/04/20	APPERANCE
2	EXE/257/2015	31/03/2015	PREM GOEL Vs. STATE	22/5/20	ARGUMENTS
3	EXE/376/2015	19/05/2015	MS SHRI RAM CITY UNION Vs. OM PARKASH	1/5/20	APPERANCE
4	EXE/395/2015	25/05/2015	OM PARKASH Vs. STATE	6/5/20	ARGUMENTS

**LIST OF ACTION PLAN CASES RELATING TO THE COURT OF SH.AMARINDER SHARMA,
ADDITIONAL DISTRICT & SESSIONS JUDGE,**

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YAMUNA NAGAR AT JAGADHRI. (ACTION PLAN 2019-20).							
Sr. No.	Case No.	D.O.I.	PARTIES NAME	NEXT DATE	PURPOSE	RESULT	
1	EXE/1349/2014	21.07.2012	NATIONAL INSURANCE COMP. Vs. DHARAMPAL	04.05.2020	EVIDENCE		
2	MACP/6258/2014	27.01.2014	POOJA VS JUJHAR SINGH	01.05.2020	APPEREANCE		
3	CA/7370/2014	06.05.2014	CHIMA DEVI Vs. JITENDER KUMAR	10.04.2019	ARGUMENTS	DISPOSED	
3A	EXE/1745/2014	20.05.2014	SURJEET Vs. SANJEEV	04.05.2020	APPEREANCE	STAYED BY HIGH COURT VIDE ORDER DATED 22.12.2014	
4	CA/7485/2014	01.07.2014	ASHOK KUMAR Vs. RAM KUMAR	08.08.2019	ARGUMENTS	DISPOSED	
5	CA/7549/2014	13.08.2014	MAHANT KARAMJIT SINGH Vs. MAHANT JAGMOHAN	11.04.2019	ARGUMENTS	DISPOSED	
6	CA/95/2015	12.02.2015	JASWANT SINGH Vs. HARMEET KAUR	12.04.2019	ARGUMENTS	DISPOSED	
7	CA/127/2015	26.02.2015	SHASHI CHHABRA Vs. HARVESH	22.04.2020	ARGUMENTS		
8	CA/180/2015	13.03.2015	NARESH KUMAR Vs. KANAK VEER	16.04.2020	ARGUMENTS		
9	CA/170/2015	16.03.2015	SHIV KUMAR Vs. SUNIL KUMAR	02.04.2019	ARGUMENTS	DISPOSED	
10	CA/201/2015	26.03.2015	JAGDISH SINGH Vs JITENDER NATH	08.01.2020	ARGUMENTS	DISPOSED	
11	CA/265/2015	21.04.2015	GURCHARAN SINGH Vs. KULDEEP KAUR	03.09.2019	ARGUMENTS	DISPOSED	
12	CA/262/2015	22.04.2015	VIPON CHOPRA Vs. GOURAV KAPOOR	06.09.2019	ARGUMENTS	DISPOSED	
13	CA/263/2015	22.04.2015	VIPON CHOPRA Vs. GUURAV KAPOOR	06.09.2019	ARGUMENTS	DISPOSED	
14	CA/273/2015	23.04.2015	INDRAJ Vs. RAKAM SINGH	15.04.2020	ARGUMENTS		
15	CA/276/2015	23.04.2015	MURTI SHRI SATYA NARAIN Vs. SUSHIL KUMAR	11.05.2020	REPLY		
16	CA/301/2015	29.04.2015	BABLI Vs. SARLA	08.04.2019	ARGUMENTS	DISPOSED	
17	CA/291/2015	01.05.2015	BHOPAL SINGH Vs. RAKAM SINGH	23.04.2020	ARGUMENTS		
18	CA/299/2015	06.05.2015	DARSHANA DEVI Vs. OM PAL	04.05.2020	ARGUMENTS		
19	CA/313/2015	11.05.2015	JAGMAL SINGH Vs. CHAMPA DEVI	22.04.2020	ARGUMENTS		
20	CA/315/2015	11.05.2015	RAM KISHAN Vs. BANWARI LAL	27.04.2020	ARGUMENTS		
21	CA/316/2015	12.05.2015	KEHAR SINGH Vs. CHAMPA DEVI	22.04.2020	ARGUMENTS		
22	CA/320/2015	12.05.2015	DAVID KOHLI Vs. SIMRANJEET SINGH	04.07.2019	ARGUMENTS	DISPOSED	
23	CA/325/2015	13.05.2015	RAGHVENDER SINGHAL Vs. MANOJ KUMAR	27.04.2020	APPEREANCE		
24	CA/314/2015	13.05.2015	HARPAL SINGH VS RAMESHWAR	17.04.2020	ARGUMENTS		
25	CA/326/2015	14.05.2015	SATISH KUMAR Vs. TARAWATI	03.03.2020	ARGUMENTS	DISPOSED	
26	CA/373/2015	15.05.2015	ANIL KUMAR Vs. SANJAY KUMAR	11.05.2020	ARGUMENTS		
27	CM/106/2015	16.05.2015	RISHI KUMAR Vs. SANJAY GARG	07.05.2020	ARGUMENTS		

ACTION PLAN 2019-2020

28	CA/335/2015	18.05.2015	ABBAL HASSAN Vs. JANESHWAR	29.04.2020	ARGUMENTS		
29	EXE/377/2015	19.05.2015	MS SHRI RAM CITY UNION . Vs. SAURAV RANA	04.04.2019	APPEREANCE	DISPOSED	
30	CA/341/2015	20.05.2015	ISLAM Vs. BIRAM PAL	30.04.2020	ARGUMENTS		
31	CA/348/2015	20.05.2015	GURDEEP SINGH Vs. PRITAM SINGH	22.04.2020	ARGUMENTS		
32	CA/342/2015	25.05.2015	RAJNI Vs. DEVKI RANI	07.05.2020	ARGUMENTS		
33	CA/361/2015	25.05.2015	MANOJ KUMAR Vs. RAVINDER KAUR	05.08.2019	ARGUMENTS	DISPOSED	
34	CA/350/2015	26.05.2015	MEHAR CHAND Vs. PAWAN KUMAR	21.01.2020	ARGUMENTS	DISPOSED	
35	CA/356/2015	28.05.2015	RAMESH CHAND Vs. ROSHAN LAL	06.09.2019	ARGUMENTS	DISPOSED	
36	EXE/390/2015	29.05.2015	ANGURI DEVI Vs. VISHU KUMAR	09.05.2019	ARGUMENTS	DISPOSED	
37	CA/358/2015	29.05.2015	DHARAM PAL Vs. REKHA RANI	23.04.2020	ARGUMENTS		
38	CA/359/2015	29.05.2015	SEETA DEVI Vs. RAVI	28.04.2020	ARGUMENTS		
39	CA/360/2015	30.05.2015	MANPREET KAUR Vs. SUMAN SHARMA	23.04.2020	ARGUMENTS		
40	RA/38/2015	30.05.2015	MOHD.KARMU DEEN Vs. NETAR PARKASH MEHTA	12.05.2020	ARGUMENTS		
41	CA/372/2015	01.06.2015	ROSHAN LAL Vs. KAPIL MOHAN	30.04.2020	APPEREANCE		
42	CA/424/2015	17.06.2015	AVTAR SINGH Vs. INDERJEET SINGH	05.05.2020	ARGUMENTS		
43	CA/403/2015	01.07.2015	BHIM SAIN Vs. RINKI	10.04.2019	ARGUMENTS	DISPOSED	
44	CA/408/2015	01.07.2015	YASH PAL Vs. SURINDER RANI	27.04.2020	ARGUMENTS		
45	RA/44/2015	01.07.2015	BIRENDER MOHAN SINGH Vs. BRAHMIN SABHA	06.09.2019	ARGUMENTS	DISPOSED	
46	ARB/18/2015	01.07.2015	MS GALAXY PLYWOOD Vs. CHIEF MANAGER	28.04.2020	ARGUMENTS		
47	C.OB.A/11/2015	01.07.2015	ISLAM Vs. BIRAM PAL	30.04.2020	ARGUMENTS		
48	CA/398/2015	03.07.2015	ANITA Vs. GENERAL PUBLIC	05.08.2019	ARGUMENTS	DISPOSED	
49	CRA/199/2015	06.07.2015	JASBIR SINGH Vs STATE OF HARYANA	06.08.2019	ARGUMENTS	DISPOSED	
50	EXE/441/2015	07.07.2015	MAYANK Vs. GULAB SINGH	08.08.2019	APPEREANCE	DISPOSED	
51	EXE/444/2015	07.07.2015	SHALLY DHIMAN Vs. GULAB SINGH	08.08.2019	APPEREANCE	DISPOSED	
52	CM/119/2015	14.07.2015	MOHAN LAL GULATI Vs. DAVINDER SEHGAL	27.04.2020	ARGUMENTS		
53	EXE/465/2015	17.07.2015	AMAN KUMAR Vs. SHOBHIT	21.04.2020	APPEREANCE		
54	CA/429/2015	17.07.2015	RAJINDER KUMAR Vs. JASVINDER SINGH	24.04.2020	ARGUMENTS		
55	EXE/469/2015	21.07.2015	MS SHRI RAM TRANSPORT Vs. VAHEED HASAN	13.08.2019	ARGUMENTS	DISPOSED	
56	EXE/471/2015	21.07.2015	MS SHRI RAM TRANSPORT Vs. SAGIR HASSAN	02.04.2019	APPEREANCE	DISPOSED	
57	EXE/478/2015	23.07.2015	MS MAHINDRA AND MAHINDRA Vs. SATBIR SINGH	01.05.2019	APPEREANCE	DISPOSED	
58	EXE/479/2015	23.07.2015	MS MAHINDRA AND MAHINDRA Vs. KARAN ANAND	09.09.2019	APPEREANCE	DISPOSED	
59	CM/128/2015	27.07.2015	CHOTTU RAM Vs. ARVIND BALIYAN	14.05.2020	REBUTAL		
60	EXE/488/2015	29.07.2015	MS MAHINDRA AND MAHINDRA Vs. MEHAR CHAND	09.07.2019	APPEREANCE	DISPOSED	
61	EXE/492/2015	29.07.2015	MS MAHINDRA AND MAHINDRA Vs. SANJEEV KUMAR	19.04.2019	APPEREANCE	DISPOSED	

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62	EXE/495/2015	29.07.2015	MS MAHINDRA AND MAHINDRA Vs. JAVED	22.04.2019	APPEREANCE	DISPOSED
63	EXE/497/2015	29.07.2015	MS MAHINDRA AND MAHINDRA Vs. BALBIR SINGH	06.05.2019	APPEREANCE	DISPOSED
64	CA/440/2015	29.07.2015	KULVINDER SINGH Vs. AVTAR KAUR	04.01.2020	ARGUMENTS	DISPOSED
65	EXE/501/2015	30.07.2015	HDB FINANCIAL SERVICES LTD. Vs. MUSTAFA HASSAN	13.08.2019	APPEREANCE	DISPOSED
66	EXE/505/2015	30.07.2015	HDB FINANCIAL SERVICES LTD. Vs. NAWAB ALI	21.05.2019	APPEREANCE	DISPOSED
67	CM/132/2015	30.07.2015	BRIJ MOHAN KOHLI VS UTTRI HARYANA BIJLI	22.04.2019	REBUTAL	DISPOSED
68	CA/444/2015	03.08.2015	RAM PAL Vs. GRAM PANCHAYAT	09.09.2019	ARGUMENTS	DISPOSED
69	CRA/237/2015	06.08.2015	K.C.JOSHI VS STATE OF HR	30.04.2020	ARGUMENTS	
70	EXE/516/2015	06.08.2015	MAGMA ITL FINANCE LTD. Vs. VINOD KUMAR	13.08.2019	APPEREANCE	DISPOSED
71	EXE/519/2015	06.08.2015	MS MAHINDRA AND MAHINDRA Vs. SALIM	03.05.2019	APPEREANCE	DISPOSED
72	EXE/515/2015	07.08.2015	JAGAT NARAIN GOEL Vs. RAJ KUMAR	10.07.2019	ARGUMENTS	DISPOSED
73	CA/459/2015	13.08.2015	KARAN SINGH Vs. BHULLAN SINGH	01.04.2019	ARGUMENTS	DISPOSED
74	CMA/87/2015	14.08.2015	NATHU RAM Vs. JINDO DEVI	04.09.2019	ARGUMENTS	DISPOSED
75	CA/464/2015	18.08.2015	SURINDER KUMAR Vs. DARA CHAND	23.04.2019	ARGUMENTS	DISPOSED
76	EXE/539/2015	19.08.2015	MAGMA FINCORP LTD. Vs. RASHID	09.07.2019	APPEREANCE	DISPOSED
77	MACP/275/2015	19.08.2015	NITESH SHARMA Vs. PARUKH GUPTA	02.07.2019	APPEREANCE	DISPOSED
78	ELC/19/2015	21.08.2015	STATE OF HARYANA Vs. MEHLE	28.05.2019	DEFENCE EVIDENCE	DISPOSED
79	EXE/542/2015	26.08.2015	PUSHPA DEVI Vs. AMIT KUMAR	06.08.2019	APPEREANCE	DISPOSED
80	CA/477/2015	26.08.2015	GURJEET KAUR Vs. BALJEET SINGH	28.04.2020	ARGUMENTS	
81	EXE/554/2015	31.08.2015	HDB FINANCIAL SERVICES LTD. Vs. POONAM SHARMA	24.07.2019	APPEREANCE	DISPOSED
82	EXE/556/2015	31.08.2015	HDB FINANCIAL SERVICES LTD. Vs. HARPREET SINGH	09.09.2019	APPEREANCE	DISPOSED
83	CA/501/2015	02.09.2015	BHAGWANTI Vs. SARAVJEET KAUR	12.05.2020	ARGUMENTS	
84	CA/506/2015	03.09.2015	SHRI KRISHNA NAND Vs. SHASHI BALA	15.04.2020	ARGUMENTS	
85	CA/508/2015	04.09.2015	CHANCHAL KUMARI Vs. KIRAN DUTTA	11.04.2019	ARGUMENTS	DISPOSED
86	EXE/562/2015	07.09.2015	MS MAGMA FINCORP LTD. Vs. HARDEEP SINGH	03.04.2019	APPEREANCE	DISPOSED
87	CRA/285/2015	07.09.2015	SANDEEP KUMAR Vs. STATE OF HARYANA	01.06.2020	ARGUMENTS	
88	CA/520/2015	08.09.2015	RAJ KUMAR Vs. BIMLA RANI	13.05.2020	ARGUMENTS	
89	CA/521/2015	08.09.2015	RAJ KUMAR Vs. TARA CHAND	13.05.2020	ARGUMENTS	
90	CA/519/2015	09.09.2015	PREM Vs. LAJJA RAM	28.04.2020	ARGUMENTS	
91	CA/527/2015	11.09.2015	PRITAM Vs. SAHI RAM	24.04.2020	ARGUMENTS	
92	CA/532/2015	14.09.2015	RAJESH KUMAR Vs. DHANI RAM	24.04.2020	APPEREANCE	
93	EXE/601/2015	19.09.2015	MAGMA FINCORP LTD. Vs. NAWAB	03.04.2019	APPEREANCE	DISPOSED
94	CA/542/2015	19.09.2015	SUBHASH CHAND Vs. GRAM PANCHAYAT	09.05.2019	ARGUMENTS	DISPOSED

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95	CA/547/2015	19.09.2015	SURJITO DEVI Vs. RANDHIR SINGH	29.04.2020	ARGUMENTS	
96	EXE/603/2015	21.09.2015	MS INDUSIND BANK LTD Vs. AJAIB SINGH	10.10.2019	APPEREANCE	DISPOSED
97	EXE/611/2015	21.09.2015	SHRIRAM TRANSPORT Vs. SATTAR AHMAD	05.08.2019	APPEREANCE	DISPOSED
98	CA/560/2015	23.09.2015	UHBVN LTD THRO SDO Vs. VIKAS KWATRA	16.03.2020	ARGUMENTS	DISPOSED
99	CMA/106/2015	23.09.2015	SHIV JYOTI Vs. VANITA SHARMA	06.05.2019	ARGUMENTS	DISPOSED
100	EXE/616/2015	23.09.2015	BALJIT KAUR Vs. SARWINDERJIT SINGH	09.05.2019	APPEREANCE	DISPOSED
101	EXE/617/2015	23.09.2015	BALJIT KAUR Vs. SARWINDERJIT SINGH	09.05.2019	APPEREANCE	DISPOSED
102	EXE/618/2015	23.09.2015	GURDIP KAUR Vs. SARWINDERJIT SINGH	09.05.2019	APPEREANCE	DISPOSED
103	EXE/619/2015	23.09.2015	MS INDUSLND BANK LTD. Vs. SANJEEV KUMAR	14.05.2019	APPEREANCE	DISPOSED
104	EXE/622/2015	23.09.2015	MS INDUSLND BANK LTD. Vs. BALDEV	04.04.2019	APPEREANCE	DISPOSED
105	EXE/629/2015	28.09.2015	MS INDUSIND BANK LTD Vs. RAJBIR SINGH	21.05.2019	ARGUMENTS	DISPOSED
106	CA/576/2015	28.09.2015	ROSHAN LAL VS SHIV DAYAL	07.09.2019	ARGUMENTS	DISPOSED
107	MACP/325/2015	29.09.2015	VINESH SAINI Vs. SURESH	08.04.2019	REBUTAL	DISPOSED
108	EXE/634/2015	30.09.2015	MS SHRI RAM TRANSPORT Vs. SANJEEV KUMAR	16.04.2019	APPEREANCE	DISPOSED
109	EXE/646/2015	30/09/2015	MS SHRI RAM TRANSPORT FINANCE Vs. RAMJAN	09.03.2020	APPEREANCE	DISPOSED
110	CA/587/2015	05.10.2015	SURINDER KUMAR CHOPRA Vs. ASHA RANI	24.04.2020	ARGUMENTS	
111	CRA/319/2015	06.10.2015	SATISH KUMAR Vs. STATE OF HARYANA	15.04.2020	ARGUMENTS	
112	CRA/321/2015	07.10.2015	KAMAL KHAN Vs. STATE OF HARYANA	27.04.2020	ARGUMENTS	
113	CRA/322/2015	07.10.2015	KAMAL KHAN Vs. STATE OF HARYANA	27.04.2020	ARGUMENTS	
114	CA/601/2015	08.10.2015	BRIJ MOHAN Vs. RAJNI SHARMA	10.02.2020	ARGUMENTS	DISPOSED
115	CA/609/2015	12.10.2015	NARESH KUMAR Vs. RAMESHWAR	16.04.2020	ARGUMENTS	
116	CA/613/2015	12.10.2015	RAJNI SHARMA Vs. BRIJ MOHAN	10.02.2020	ARGUMENTS	DISPOSED
117	MACP/341/2015	13.10.2015	ASHMA Vs. GIRISH	04.04.2019	REBUTAL	DISPOSED
118	MACP/342/2015	13.10.2015	MOHAMMED AYUB Vs. GIRISH	04.04.2019	REBUTAL	DISPOSED
119	CM/144/2015	17.10.2015	HARPAL SINGH VS RAMESHWAR	17.04.2020	EVIDENCE	
120	MACP/358/2015	20.10.2015	SUMEDHA Vs. SURENDER SINGH	12.09.2019	RESPONDENT EVIDENCE	DISPOSED
121	MACP/359/2015	20.10.2015	RAJNI BALA Vs. SURENDERA SINGH	12.09.2019	RESPONDENT EVIDENCE	DISPOSED
122	MACP/360/2015	20.10.2015	MANISH KUMAR GROVER Vs. SURENDERA KUMAR	12.09.2019	RESPONDENT EVIDENCE	DISPOSED
123	CRA/340/2015	28.10.2015	SALIM AHMED Vs. MADAN MOHAN GARG	23.04.2019	APPEREANCE	DISPOSED
124	CA/632/2015	21.10.2015	STATE VS SURINDER SINGH	25.02.2020	ARGUMENTS	DISPOSED
125	CA/647/2015	30.10.2015	REKHA AGGARWAL Vs. SHIV KUMAR GOYAL	29.04.2020	APPEREANCE	
126	RA/80/2015	06.11.2015	RAJINDER KUMAR Vs. NARINDER KUMAR	05.09.2019	ARGUMENTS	DISPOSED

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127	RA/82/2015	06.11.2015	RAJINDER KUMAR Vs. SHIV KUMAR	05.09.2019	ARGUMENTS	DISPOSED
128	CA/665/2015	09.11.2015	PARDEEP KUMAR Vs. JAI SINGH	27.04.2020	ARGUMENTS	
129	CA/670/2015	10.11.2015	NASEEB SINGH Vs. PREM PAL	16.07.2019	APPEREANCE	DISPOSED
130	CA/11/2016	17.11.2015	HARVINDER SINGH Vs. MOHINDRO DEVI	11.07.2019	ARGUMENTS	DISPOSED
131	CMA/127/2015	26.11.2015	LABH SINGH Vs. ANTU RAM	15.07.2019	ARGUMENTS	DISPOSED
132	CRA/632/2015	24.12.2015	RAJESH KUMAR VS STATE	27.02.2020	ARGUMENTS	DISPOSED
133	MACP/432/2015	15.12.2015	MEHAK SINGH Vs. SUNIL KUMAR	05.04.2019	REBUTAL	DISPOSED
134	MACP/423/2015	16.12.2015	INDRESH Vs. SUNIL KUMAR	05.04.2019	REBUTAL	DISPOSED
135	SC/235/2016	26.09.2016	STATE OF HARYANA Vs. MUKESH	22.04.2019	PROCECUTION EVIDENCE	DISPOSED
136	NDPS/12/2017	07.04.2017	STATE OF HARYANA Vs. RAI SINGH	02.04.2019	DEFENCE EVIDENCE	DISPOSED
137	NDPS/19/2017	01.07.2017	STATE OF HARYANA Vs. DHARMMENDER ALIAS	05.08.2019	APPEREANCE	DISPOSED
138	NDPS/24/2017	15.07.2017	STATE OF HARYANA Vs. VIRENDER KUMAR	08.04.2019	DEFENCE EVIDENCE	DISPOSED
139	NDPS/30/2017	09.08.2017	STATE OF HARYANA Vs. NANAK SINGH	30.04.2019	PROCECUTION EVIDENCE	DISPOSED
140	SC/287/2017	30.10.2017	STATE OF HARYANA Vs. AMIT	04.09.2019	PROCECUTION EVIDENCE	DISPOSED
141	NDPS/1/2018	06.01.2018	STATE OF HARYANA Vs. TAIMUR@KALA	02.05.2019	CHARGE	DISPOSED
142	SC/17/2018	17.01.2018	STATE OF HARYANA Vs. FURKAN	10.04.2019	PROCECUTION EVIDENCE	DISPOSED
143	NDPS/5/2018	30.01.2018	STATE OF HARYANA Vs. SHAMSHAD@SADA	03.04.2019	PROCECUTION EVIDENCE	DISPOSED
144	SC/40/2018	07.02.2018	STATE OF HARYANA Vs. USMAN	02.04.2019	DEFENCE EVIDENCE	DISPOSED
145	NDPS/8/2018	08.02.2018	STATE OF HARYANA Vs. GULBAHAR	04.04.2019	PROCECUTION EVIDENCE	DISPOSED
146	NDPS/11/2018	01.03.2018	STATE OF HARYANA Vs. CHAND MOHAMMAD	21.04.2020	CHARGE	
147	SC/67/2018	01.03.2018	STATE OF HARYANA VS VIRENDER PARTAP	28.04.2020	APPEREANCE	
148	NDPS/12/2018	06.03.2018	STATE OF HARYANA Vs. KAMAL KUMAR	01.05.2019	PROCECUTION EVIDENCE	DISPOSED
149	NDPS/13/2018	06.03.2018	STATE OF HARYANA Vs. BHUPENDER @BHOLA	01.04.2019	PROCECUTION EVIDENCE	DISPOSED
150	NDPS/15/2018	12.03.2018	STATE OF HARYANA Vs. RADHE SHYAM	08.04.2019	PROCECUTION EVIDENCE	DISPOSED

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LIST OF PENDING ACTION PLAN CASES RELATING TO THE COURT OF MS. NEHA NOHRIA LD. ASJ, AS ON 31-03-2020									
Sr. No.	Case No.	D.O.I	Parties Name		Under Sections	FIR NO.	P.S.	Peshi	Stage
1	158/17	13/07/2017	STATE	PIYUSH ARORA	306 IPC	86/17	RADAUR	17/03/2020	PWS
2	31	24/01/2018	JYOTI	MANISH	CRA			26/03/2020	ARG
3	107/18	18/04/2018	STATE	ASHOK ETC.	4C,376,384,506,12	734/17	CITY/YNR	18/03/2020	DWS
4	123/18	30/04/2018	STATE	MANDEEP ETC	302,304B,34 IPC	97/17	JATHLANA	30/04/2020	DWS
5	150/18	25/05/2018	STATE	POPIN @ VIPIN	365,302 IPC	723/17	C/YNR	08/04/2020	DWS
6	204/18	14/08/2018	STATE	KAMAL KAPOOR	302,201 IPC 27,29,54,59 ARMS ACT	204/18	C/YNR	07/04/2020	DWS
7	218/18	21/08/2018	STATE	VINOD ETC	460,376(D),376(A) ,382 IPC	114/18	C/JDR	18/03/2020	DWS
8	243/18	17/09/2018	STATE	PARTEEK MISHRA ETC	376,506,313 IPC, 4 DOWRY ACT	36/17	W/YNR	27/03/2020	PWS
9	247/18	21/09/2018	STATE	AJAIB SINGH ETC	315,323,498A,506 IPC	124/18	CHHAPAR	20/03/2020	DWS
10	253/18	27/09/2018	STATE	JOHNY KAPOOR	376,323,506,328 IPC	27/18	W/YNR	21/03/2020	DWS
11	254/18	27/09/2018	STATE	NARENDER KAUR @ POOJA	302 IPC	49/18	SDR JDR	27/03/2020	DWS
12	268/18	13/10/2018	STATE	RAVI KUMAR	306 IPC	95/18	BURIA	16/03/2020	PWS
13	283/18	26/10/2018	STATE	WAHID ETC	376D,452,506, 201 IPC,	172/18	BILASPUR	06/04/2020	PWS
14	289/18	31/10/2018	STATE	NEERAJ ETC	323,302,304B IPC	305/18	CITY/YNR	14/02/2020	PWS

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COURT OF MS. HARLEEN A SHARMA, PRINCIPAL JUDGE, FAMILY COURT, YAMUNANAGAR

SR. NO	CASE TYPE	CASE NO	DOI	TITLE	NEXT PURPOSE	NEXT DATE	STATUS
1	MNT125	843/2019	07/02/13	ANJU Vs. MANDEEP SINGH	Decided	05/29/19	Decided
2	MNT125	21/2019	11/28/13	RAJNI BALA Vs. KAMAL KUMAR	Decided	10/11/19	Decided
3	MNT125	277/2019	01/02/14	SHUBH LATA Vs. ANIL CHANNA	Decided	06/01/19	Decided
4	HMA	75/2019	02/13/14	KARAN SINGH Vs. KAMLA DEVI	Decided	04/12/19	Decided

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5	MNT125	602/2019	04/28/14	SURBHI Vs. SANDEEP AGGARWAL	Decided	04/18/19	Decided
6	MNT125	130/2019	05/21/14	INDERJEET KAUR Vs. BALKAR SINGH	Decided	08/02/19	Decided
7	MNT125	460/2019	07/04/14	BHARTI BHATT Vs. SURESH DABRAL	Decided	04/02/19	Decided
8	MNT125	537/2019	07/15/14	SEEMA Vs. MANOJ SEHGAL	Decided	05/28/19	Decided
9	MNT125	72/2019	08/21/14	PRIYANKA Vs. LOVKESH	Decided	05/08/19	Decided
10	MNT125	582/2019	09/11/14	LAKHVINDER KAUR Vs. SARABJIT SINGH	Decided	10/04/19	Decided
11	HMA	562/2016	11/05/14	TEJINDER VS JAGJEET	Decided	10/23/19	Decided
12	CS	7/2019	12/02/14	NAVNEET SINGH Vs. SANJAY KUMAR	Rebutal	04/09/20	Pending
13	HMA	250/2019	12/03/14	RAKESH KUMAR Vs. DIMPLE	Decided	05/02/19	Decided
14	CM	5/2015	12/11/14	CHANDMATI Vs. RAM BHAWAN	Decided	03/12/20	Decided
15	MNT125	243/2019	12/12/14	MEENA DEVI Vs. VIJAY KUMAR	Decided	08/16/19	Decided
16	GW	65/2019	12/22/14	JUNUS Vs. SALOCHANA@RUBY	Decided	04/12/19	Decided
17	MNT125	188/2019	01/08/15	POONAM DHIMAN Vs. RAJESH @ RITESH	Decided	05/16/19	Decided
18	MNT125	20/2019	01/09/15	VIBHA Vs. VINOD	Decided	10/04/19	Decided
19	MNT125	288/2019	01/13/15	GEETA Vs. JASPAL	Decided	07/23/19	Decided
20	MNT125	547/2019	02/24/15	BHAWNA Vs. MANISH MAMGAYEE	Decided	02/12/20	Decided
21	MNT125	429/2019	03/04/15	POOJA RANI Vs. ANIL KUMAR	Decided	05/04/19	Decided
22	MNT125	253/2019	03/09/15	CHANCHAL RANI Vs. SUNEET KUMAR	Decided	04/12/19	Decided
23	MNT125	572/2019	04/01/15	USHA RANI Vs. SATISH KUMAR	Decided	04/06/19	Decided
24	MNT125	64/2019	04/03/15	PARVEEN VS REHMAT	Decided	07/20/19	Decided
25	MNT125	300/2019	04/10/15	NEHA RANI Vs. SANJEEV SETIA	Decided	08/05/19	Decided
26	HMA	236/2019	04/15/15	RAM PARKASH Vs. AMARJEET KAUR	Decided	05/09/19	Decided
27	MNT125	172/2019	04/18/15	JYOTI ANEJA Vs. PARVEEN KUMAR ANEJA	Decided	09/13/19	Decided
28	MNT125	696/2019	04/27/15	ROMIKA Vs. HARVINDER DHIMAN	Decided	11/02/19	Decided
29	HMA	207/2019	04/27/15	VIKAS KUMAR Vs. SUNITA	Decided	05/03/19	Decided
30	MNT125	540/2019	04/28/15	ANAY Vs. NITIN THAMAN	Decided	11/16/19	Decided
31	MNT125	938/2019	05/04/15	KIRAN BALA @ RAJ RANI Vs. MUKESH KUMAR	Decided	07/01/19	Decided
32	MNT125	100/2019	05/12/15	PARVEENA Vs. AHSSAN	Decided	12/16/19	Decided
33	GW	127/2019	05/15/15	SANDEEP KUMAR Vs. SHEETAL	Decided	04/22/19	Decided
34	HMA	219/2019	05/15/15	MANGAT RAM Vs. JYOTI	Decided	04/08/19	Decided
35	MNT125	37/2019	05/20/15	DEEPA SHARMA Vs. GAURAV SHARMA	Decided	08/16/19	Decided
36	MNT125	530/2019	05/20/15	ALKA Vs. PANKAJ SHINGARI	Decided	05/04/19	Decided
37	MNT125	757/2019	06/01/15	GURJEET KAUR Vs. DALJIT SINGH	Decided	04/20/19	Decided
38	MNT125	76/2019	06/09/15	AARTI JAISWAL Vs. VISHAL JAISWAL	Decided	09/04/19	Decided

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39	MNT125	38/2019	06/12/15	GURVINDER KAUR Vs. RAJINDER SINGH	Decided	08/02/19	Decided
40	MNT125	671/2019	07/08/15	SARIKA Vs. PUNEET KUMAR BANSAL	Decided	07/30/19	Decided
41	MNT125	87/2019	07/14/15	JYOTI Vs. ANUJ	Decided	08/30/19	Decided
42	HMA	247/2019	07/14/15	SUBHASH CHAND Vs. SUDESH	Decided	04/29/19	Decided
43	MNT125	496/2019	07/16/15	DEEPA Vs. PARVEEN	Decided	01/16/20	Decided
44	MNT125	700/2019	07/20/15	RAJNI Vs. AMIR CHAND	Decided	07/31/19	Decided
45	MNT125	828/2019	07/22/15	MANJEET KAUR Vs. KULDEEP SINGH	Decided	09/30/19	Decided
46	MNT125	689/2019	07/23/15	SONIA DEVI Vs. VEER BHAN	Decided	12/10/19	Decided
47	MNT125	311/2019	07/27/15	JAGJEET KAUR @ PREET Vs. TAJINDER PAL	Decided	10/23/19	Decided
48	MNT125	536/2019	07/27/15	SUNITA Vs. RAVI KUMAR	Decided	09/23/19	Decided
49	HMA	20/2019	08/04/15	BIJENDER Vs. PINKI	Decided	05/07/19	Decided
50	MNT125	254/2019	08/06/15	DARSHANI DEVI Vs. DES RAJ	Decided	08/05/19	Decided
51	HMA	194/2017	08/07/15	GURDEEP VS BHAWNA	Decided	03/02/20	Decided
52	MNT125	324/2019	08/07/15	RAJNI Vs. VINOD KUMAR	Decided	04/06/19	Decided
53	GW	132/2019	08/12/15	POONAM VS BHAG SNGH	Rebutal	04/18/20	Pending
54	HMA	353/2015	08/14/15	DEEPAK VS REKHA	Decided	12/18/19	Decided
55	MNT125	44/2019	08/14/15	KAVITA DEVI Vs. GURMEET SINGH	Decided	04/12/19	Decided
56	MNT125	514/2019	08/17/15	POOJA Vs. KULDEEP	Decided	12/11/19	Decided
57	HMA	366/2015	08/17/15	POOJA Vs. MANOJ ALIAS SONU	Decided	04/06/19	Decided
58	MNT125	177/2019	08/21/15	ASHA VS TARANJEET	Decided	09/26/19	Decided
59	MNT125	191/2019	08/25/15	PARAMJIT KAUR Vs. BALVINDER SINGH	Decided	04/12/19	Decided
60	GW	10/2019	08/27/15	MAHENDER BATRA VS SHALINI	Decided	07/16/19	Decided
61	MNT125	466/2019	08/27/15	SUNITA RANI Vs. HATINDER BAINS	Decided	02/04/20	Decided
62	MNT125	507/2019	09/01/15	MAMTA VS UDAY SONI	Appereance	04/22/20	Pending
63	MNT125	458/2019	09/01/15	GEETA DEVI Vs. RANJEET SINGH	Decided	09/12/19	Decided
64	HMA	401/2015	09/01/15	DEEPAK KUMAR Vs. CHARU	Decided	05/07/19	Decided
65	GW	120/2019	09/02/15	SIMRAN Vs. DHARAM PAL	Decided	05/02/19	Decided
66	MNT125	607/2019	09/02/15	MANESHA THRO ROSHNI Vs. CHAMAN SHAH	Decided	08/30/19	Decided
67	HMA	410/2015	09/04/15	NAVJOT SINGH Vs. JASPREET KAUR ALIAS PREETI	Decided	05/13/19	Decided
68	MNT125	913/2019	09/10/15	BABITA VS RAJESH	Decided	02/29/20	Decided
69	GW	31/2019	09/11/15	RAJNI BALA Vs. RANJEET SINGH	Decided	09/24/19	Decided
70	MNT125	187/2019	09/11/15	SAPNA Vs. VIKRAM	Decided	05/24/19	Decided
71	HMA	432/2015	09/15/15	JATIN TYAGI Vs. VANDANA TYAGI	Rebutal	04/08/20	Pending
72	MNT125	302/2019	09/18/15	GINNI Vs. KARAM CHAND	Decided	04/02/19	Decided

ACTION PLAN 2019-2020

73	MNT125	428/2019	09/21/15	KANTA RANI Vs. KALI DASS SHARMA	Decided	04/20/19	Decided
74	HMA	545/2016	09/28/15	JASVEER VS KUSUM LATA	Decided	09/10/19	Decided
75	MNT125	543/2019	09/29/15	SALINDRO Vs. RAVI KUMAR	Decided	09/25/19	Decided
76	MNT125	30/2019	09/30/15	BABY VS RAJPAL	Decided	11/01/19	Decided
77	MNT125	714/2019	10/01/15	ASHA Vs. PARDEEP KUMAR	Decided	07/06/19	Decided
78	HMA	222/2019	10/01/15	SANJEEV KUMAR Vs. GUNJAN RANI	Decided	07/23/19	Decided
79	MNT125	750/2019	10/03/15	ANJU BALA Vs. MALKIT SINGH	Decided	05/08/19	Decided
80	HMA	231/2019	10/03/15	RAVINDER VS SONIA	Decided	10/01/19	Decided
81	MNT125	526/2019	10/08/15	ARUSHI Vs. RAM KUMAR	Decided	02/07/20	Decided
82	GW	33/2019	10/12/15	RANJIT SINGH Vs. RAJNI BALA	Decided	09/24/19	Decided
83	MNT125	617/2019	10/16/15	POOJA Vs. BHUPENDER SINGH	Decided	15.11.19	Decided
84	MNT125	1/2019	10/17/15	REKHA Vs. DEEPAK TIWARI	Decided	12/06/19	Decided
85	MNT125	215/2019	10/17/15	GEETA RANI Vs. YOGESH BAKSHI	Decided	18.11.19	Decided
86	HMA	509/2015	10/28/15	MEENAKSHI Vs. SURENDER SHARMA	Decided	09/02/19	Decided
87	GW	16/2019	10/31/15	KAPIL DEV Vs. NITIKA KHURANA	Decided	05/15/19	Decided
88	HMA	514/2015	10/31/15	ASHOK KUMAR Vs. ANU KUMARI	Decided	12/12/19	Pending
89	MNT125	90/2019	11/06/15	MEENU Vs. BHUSHAN	Decided	04/06/19	Decided
90	HMA	212/2019	11/06/15	SUNDER Vs. REENA D/O RAJESH	Decided	07/24/19	Decided
91	GW	131/2019	11/09/15	JASMEEN Vs. BHUPINDER	Decided	04/18/19	Decided
92	MNT125	749/2019	11/09/15	HARJIT VS BHUPINDER	Decided	12/05/19	Decided
93	MNT125	183/2019	11/18/15	ANJU RANI MINOR TH. MOTHER Vs. RAVI BHUSHAN	Evidence	04/17/20	Pending
94	MNT125	63/2019	11/21/15	KUSUM LATA Vs. JASBIR SINGH	Decided	09/10/19	Decided
95	MNT125	361/2019	11/23/15	RAJ DEVI Vs. ANJANI DASS	Decided	05/08/19	Decided
96	HMA	79/2019	11/23/15	SHISH PAL Vs. SAPNA DEVI	Decided	04/10/19	Decided
97	MNT125	598/2019	11/27/15	GURJEET KAUR Vs. MANPREET SINGH	Decided	04/26/19	Decided
98	MNT125	285/2019	12/03/15	PINKI Vs. AJAY KUMAR	Decided	09/21/19	Decided
99	MNT125	463/2019	12/03/15	DARSHAN DAYAL Vs. RAVINDER PAL	Decided	09/03/19	Decided
100	HMA	231/2019	12/03/15	SINGH RAM Vs. SUNITA	Decided	05/08/19	Decided
101	HMA	563/2015	12/04/15	SANJEEV SETIA Vs. NEHA	Decided	08/05/19	Decided
102	HMA	569/2015	12/08/15	MANOJ KUMAR Vs. ROOPA RANI	Decided	07/18/19	Decided
103	MNT125	5/2019	12/11/15	SHABNAM Vs. MOHAMMAD RAFI	Decided	09/25/19	Decided
104	HMA	581/2015	12/12/15	SONIA Vs. RAMU	Decided	07/22/19	Decided
105	MNT125	544/2019	12/15/15	PARVEEN@BOBY Vs. RAKESH KUMAR SAINI	Decided	05/16/19	Decided
106	MNT125	748/2019	12/16/15	JYOTI Vs. KULBHUSHAN	Decided	07/09/19	Decided

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107	HMA	17/2019	12/16/15	GULSHAN KUMAR Vs. REKHA	Decided	07/24/19	Decided
108	MNT125	306/2019	12/17/15	SANJEEDA @ NEENA Vs. SAMEER KHAN	Decided	10/09/19	Decided
109	MNT125	686/2019	12/17/15	SANGEETA Vs. NAVEEN KUMAR	Decided	04/26/19	Decided
110	GW	49/2019	12/19/15	KARAM CHAND Vs. DHARAM PAL	Decided	05/20/19	Decided
111	MNT125	635/2019	12/21/15	SURBHI Vs. RINKU	Decided	09/23/19	Decided
112	MNT125	725/2019	01/02/16	SUDESH RANI Vs. SANJAY	Decided	07/15/19	Decided
113	MNT125	859/2019	01/02/16	SHASHI KASHYAP Vs. GAURAV KASHYAP	Decided	07/10/19	Decided
114	MNT125	722/2019	01/08/16	MITHLESH Vs. KIRAN KUMAR	Decided	05/06/19	Decided
115	CS	1/2019	01/13/16	JARIF Vs. NURI	Decided	07/10/19	Decided
116	HMA	216/2019	01/13/16	GURDEEP KAUR Vs. GURCHARAN SINGH	Decided	04/29/19	Decided
117	HMA	282/2019	01/14/16	SATVINDER VS KARAMJIT	Decided	04/26/19	Decided
118	MNT125	906/2019	01/14/16	MANISHA Vs. ROHIT KHANNA	Decided	04/24/19	Decided
119	MNT125	307/2019	01/02/16	SUMAN VS ASHOK	Decided	01/28/20	Decided
120	MNT125	461/2019	01/19/16	SONIA VS AMAN PURI	Decided	02/14/20	Decided
121	MNT125	896/2019	02/09/16	SARAVJEET Vs. VIJAY THAKUR	Decided	12/16/19	Decided
122	MNT125	40/2019	03/02/16	KUSUM VS DHARAMBIR	Decided	11/14/19	Decided
123	MNT125	910/2019	03/02/16	GENDA DEVI VS JOGINDER LAL	Decided	01/23/20	Decided
124	MNT125	242/2019	08/14/14	MEENAKSHI VS SUMIT GARG	Decided	02/14/20	Decided
125	MNT125	251/2019	12/14/14	SAMINA VS NAWAB KHAN	Decided	02/14/20	Decided

ACTION PLAN 2019-2020 (EXECUTION)

IN THE COURT OF MS. HARLEEN A SHARMA, PRINCIPAL JUDGE, FAMILY COURT, YAMUNANAGAR

SR. NO	CASE NO	Category	DOI	TITLE	NEXT DATE	PURPOSE
1	118/2019	EXE	11/27/13	SUDESH RANI Vs. SANJAY KUMAR	11/09/19	DECIDED
2	82/2019	EXE	03/31/14	USHA RANI Vs. BRIJ MOHAN	02/04/19	DECIDED
3	128/2019	EXE	04/03/14	SHWETA Vs. RAJESH	29/02/20	DECIDED
4	21/2019	EXE	09/08/14	GEETA Vs. SANJAY	07/12/19	DECIDED
5	89/2019	EXE	04/08/15	SHARDA RANI Vs. SUSHIL KUMAR	04/04/19	DECIDED
6	23/2019	EXE	07/14/15	BALWINDER KAUR Vs. SURJIT SINGH	23/05/19	DECIDED
7	127/2019	EXE	09/23/15	SITA DEVI Vs. MANTU SHAH	09/03/20	DECIDED

ACTION PLAN 2019-2020

8	9/2019	EXE	09/24/15	KIRAN DEVI Vs. KULDEEP KUMAR	24/04/20	APPEREANCE	
9	887/2019	EXE	10/05/15	CHANCHAL VS DEV RAJ	26/02/20	DECIDED	
10	56/2019	EXE	11/09/15	USHA RANI Vs. MUKESH	03/03/20	DECIDED	
11	11/2019	EXE	11/20/15	POOJA Vs. PARIKSHIT GUPTA	24/02/20	DECIDED	
12	50/2019	EXE	12/11/15	PARTH VS VIKRAM	03/04/20	APPEREANCE	
13	54/2019	EXE	12/11/15	RAJNI SHARMA VS VIKRAM	03/04/20	APPEREANCE	
14	437/2019	EXE	01/25/16	RAJ RANI VS SATNAM	04/01/20	DECIDED	
15	78/2019	EXE	01/12/16	SANJAY KUMAR Vs. SHARDA DEVI	03/07/19	DECIDED	
16	17/2019	EXE	02/05/16	NASRIN Vs. SAMUN ALI	06/05/19	DECIDED	
17	39/2019	EXE	03/15/16	HARJINDER KAUR Vs. BHUPINDER SINGH	07/02/20	DECIDED	
18	25/2019	EXE	07/19/16	BALWINDER KAUR Vs. SURJIT SINGH	23/05/19	DECIDED	
19	15/2019	EXE	08/19/16	USHA RANI Vs. BRIJ MOHAN	18/09/19	DECIDED	
20	63/2019	EXE	09/05/16	ROOPA RANI Vs. MANOJ KUMAR GARG	18/07/19	DECIDED	
21	130/2019	EXE	11/07/16	MANJU BALA VS HARBHAJAN	05/12/19	DECIDED	
22	75/2019	EXE	11/21/16	VIMMI @KANIKA Vs. AMIT	20/09/19	DECIDED	
23	85/2019	EXE	11/22/16	PRATIBHA Vs. LOKMANI ALAIS LOKESH	04/04/19	DECIDED	
24	51/2019	EXE	12/15/16	SAJIDA ALIAS FARMANA Vs. GULSHER	26/08/19	DECIDED	
25	52/2019	EXE	04/03/17	PARAMJEET Vs. PARTAP	08/05/19	DECIDED	
ACTION PLAN AMENDED, SH. ARVIND KUMAR, ACJM							
1	CS/2581/2019		06/11/2004	SHIV JYOTI Vs. VINITA SHARMA	Deceided	Deceided	
2	CS/67/2009		05/03/2009	SUMIT GOEL Vs. SUNIL KUAMR	03.04.2020	ARGUMENTS	
3	CM/13/2009		13/08/2009	SUMIT GOEL Vs. SUNIL AGGARWAL PROPRIETOR	03.04.2020	PLANTIFF EVIDENCE	
4	CS/1639/2013		05/08/2010	DINESH KUMAR Vs. AMAR SINGH	23.04.2020	ARGUMENTS	
5	COMI/954/2013		10/08/2010	DR. RUPINDER Vs. KAMAL GUPTA	01.04.2020	EVIDENCE	
6	CS/3173/2013		01/11/2010	PARVEEN KUMAR GUPTA Vs. JAYANT BUILHOME PVT. LTD. THROUGH PARVEEN CHAUHAN	03.04.2020	APPEREANCE	
7	CS/1360/2013		22/02/2011	CHANDER PUR WORKS PVT LTD THROUGH DAVENDER SEHGAL Vs. ICICI BANK LTD.	17.04.2020	ARGUMENTS	
8	CS/2473/2013		22/03/2011	SANDEEP DIWAN Vs. MS SANGI DISTRIBUTORS MANISH SANGI	22.04.2020	DEFENDANT EVIDENCE	
9	CS/2369/2013		30/07/2011	KEWAL KRISHAN Vs. DHARAMBIR	16.04.2020	PLANTIFF EVIDENCE	

ACTION PLAN 2019-2020

10	COMI/1026/2013	14/01/2012	ANIL KUMAR Vs. SHAKTI SINGH	09.04.2020	EVIDENCE	
11	CS/4626/2013	20/01/2012	AMRIK SINGH Vs. SATNAM SINGH	22.04.2020	ARGUMENTS	
12	CS/4682/2013	20/01/2012	AMRIK SINGH Vs. JASBIR SINGH	22.04.2020	ARGUMENTS	
13	RP/903/2013	06/11/2012	AMANDEEP SINGH Vs. DINESH LAMBA	24.04.2020	PLANTIFF EVIDENCE	
14	RP/1068/2013	17/08/2013	AGRIM Vs. SATISH KUMAR	28.04.2020	ARGUMENTS	
15	CHI/32412/2013	30/08/2013	STATE OF HARYANA Vs. MANOJ GUPTA	24.04.2020	PROCECUTION EVIDENCE	
16	CHI/33391/2014	06/01/2014	STATE OF HARYANA Vs. MANOJ	16.04.2020	DEFENCE EVIDENCE	
17	COMI/1547/2014	10/01/2014	HSRPREET KAUR Vs. NEERAJ	03.04.2020	DEFENCE EVIDENCE	
18	CM/84/2015	25/01/2014	HIMANSHU DUTT Vs. RAMESH CHAND DUTT	10.04.2020	ARGUMENTS	
19	COMI/1487/2014	19/02/2014	RAM NATH VS RAJ KUMAR	10.04.2020	EVIDENCE	
20	CS/9477/2014	05/03/2014	MS WASHU BRICKS Vs. SHAM LAL CONTRACTOR	Deceided	Deceided	
21	CHI/33188/2014	21/03/2014	STATE OF HARYANA Vs. DUSHYANT	Deceided	Deceided	
22	CS/8640/2014	17/04/2014	SURINDER RAM Vs. SUNITA RANI	23..04.2020	REBUTAL	
23	CS/9771/2014	07/05/2014	SHIV KUMAR Vs. NAIB SINGH	24.04.2020	DEFENCE EVIDENCE	
24	CHA/50347/2014	01/08/2014	STATE OF HARYANA Vs. ARJUN SINGH	22.04.2020	APPEREANCE	
25	CHA/50466/2014	22/09/2014	STATE OF HARYANA Vs. ISHRAR @ CHHOTA	27.04.2020	PROCECUTION EVIDENCE	
26	CHI/17/2015	24/12/2014	STATE OF HARYANA Vs. ISRAN	24.04.2020	DEFENCE EVIDENCE	
27	COMA/3/2015	24/12/2014	SUMAN Vs. MANOJ GUPTA	11.05.2020	WRITTEN STATEMENT	
28	446 CR.P.C./1/2015	02/01/2015	STATE Vs. RIZWAN	Deceided	Deceided	
29	CS/38/2015	05/01/2015	PES HYDRAULICS INDIA PVT LTD Vs. SUNITA TYAGI	15.04.2020	DEFENDANT EVIDENCE	
30	CS/164/2015	14/01/2015	MAHINDER KAUR Vs. HUKUM SINGH	27.04.2020	APPEREANCE	
31	COMA/16/2015	16/01/2015	SITA DEVI Vs. MOTU SHAH	21.04.2020	EVIDENCE	
32	CS/131/2015	16/01/2015	NEELAM Vs. SIKANDAR LAL	23.04.2020	ARGUMENTS	
33	CS/153/2015	19/01/2015	SIKANDER LAL Vs. NAVEEN MALHOTRA	23.04.2020	ARGUMENTS	
34	COMI/64/2015	21/02/2015	JAI HIND SHARMA Vs. VIKRAM SINGH	07.04.2020	DEFENCE EVIDENCE	

ACTION PLAN 2019-2020

	35	CS/604/2015	17/03/2015	RAM KUMAR Vs. KAUSHALAYA DEVI	21.04.2020	DEFENDANT EVIDENCE		
	36	COMI/78/2015	23/03/2015	BALJEET SINGH Vs. CHANDER PAL	08.04.2020	APPEREANCE		
	37	446 CR.P.C./29/2015	04/04/2015	STATE OF HARYANA Vs. BHARAT SINGH	17.07.2020	APPEREANCE		
	38	CHI/506/2015	06/05/2015	STATE OF HRY THRO ASI SATPAL Vs. DEEN MOHAMMAD	16.04.2020	PROCECUTION EVIDENCE		
	39	CMA/2/2015	06/05/2015	SOM PARKASH Vs. ATUL KUMAR	16.04.2020	APPEREANCE		
	40	CHI/538/2015	08/05/2015	STATE OF HARYANA THROUGH PARVEEN Vs. REHMAT	Deceided	Deceided		
	41	COMA/88/2015	11/05/2015	RAJNI Vs. ANWARINDER	29.04.2020	ARGUMENTS		
	42	CHI/527/2015	12/05/2015	STATE OF HRY THRO ASI CHANDER PAL Vs. BALDEV SINGH	21.04.2020	DEFENCE EVIDENCE		
	43	RP/106/2015	15/05/2015	KEWAL KRISHAN Vs. AMAN KUMAR	16.04.2020	REBUTAL		
	44	COMI/103/2015	16/05/2015	RAJPAL Vs. RAGHBIR SINGH	09.04.2020	ARGUMENTS		
	45	CS/1109/2015	27/05/2015	SAJJAN SINGH Vs. JASWINDER SINGH @ DIMPY	10.04.2020	PLANTIFF EVIDENCE		
	46	CS/1685/2015	05/08/2015	SATISH KUMAR Vs. HAPPY	04/02/2020	Deceided		
	47	CHI/942/2015	04/08/2015	STATE OF HRY THRO MAM SINGH Vs. MOHSIN	03.04.2020	DEFENCE EVIDENCE		
	48	CS/2351/2015	04/11/2015	SHARDA RANI Vs. PARMOD KUMAR	Deceided	Deceided		
				EXECUTION, SH. ARVIND KUMAR,				
	1	EXE/383/2019	02/09/2000	PUNJAB WAKF BOARD AMBALA CANTT. Vs. GURDWARA PARBANDHAK COMMITTEE	20.04.2020	Warrant of possession		
	2	EXE/552/2013	26/09/2009	RIKHI RAM Vs. SUSHIL KUMAR, PARVESH KUMAR, ANIL KUMAR AND RAJESH	15.04.2020	ARGUMENTS		
	3	EXE/658/2013	23/02/2010	PREM PAL Vs. STATE OF HARYANA	04.05.2020	APPEREANCE		
	4	EXE/616/2013	11/08/2011	KAMAL KUMAR GUPTA Vs. STATE OF HARYANA	Deceided	Deceided		
	5	EXE/172/2014	29/03/2012	RAVINDER SINGH Vs. JASBIR SINGH	Deceided	Deceided		
	6	EXE/1064/2013	21/03/2013	SUDESH KUMAR Vs. RANBIR SINGH	24.04.2020	ARGUMENTS		
	7	EXE/78/2014	01/05/2013	GURCHARAN SINGH Vs. SUKHBIR SINGH	16.04.2020	Warrant of Sale		
	8	EXE/1087/2013	07/05/2013	BRIJ BHUSHAN Vs. JEETO DEVI	Deceided	Deceided		
	9	EXE/20/2014	25/01/2014	STATE BANK OF PATIALA Vs. LOKESH PARTAP	03.04.2020	APPEREANCE		
	10	EXE/390/2014	15/11/2014	RATTAN LAL Vs. RIKHI RAM	17.04.2020	APPEREANCE		
	11	EXE/189/2015	18/04/2015	MANDIR MURTI SHREE RADA KRISHAN BAWNA WALA Vs. NAVNEET KUMAR	17.04.2020	ARGUMENTS		

ACTION PLAN 2019-2020

	12	EXE/252/2015	12/05/2015	HARYANA WAKF BOARD Vs. DHARAM PAL	21.04.2020	APPEREANCE		
	13	EXE/434/2015	17/08/2015	STATE BANK OF PATIALA Vs. YASHWANT SINGH	08.04.2020	APPEREANCE		
	14	EXE/433/2015	17/10/2015	HARYANA WAKF BOARD Vs. MEHMOOD HASSAN	Deceided	Deceided		
	15	EXE/493/2015	05/12/2015	YASH PAL Vs. HARYANA STATE AGRICULTURAL	28.04.2020	ARGUMENTS		
	16	EXE/12/2016	13/01/2016	NARESH KUMAR Vs. SUNDRA DEVI	22.04.2020	ARGUMENTS		
	17	EXE/76/2016	23/02/2016	BHANGI RAM Vs. SHASHI KUMAR	10.04.2020	ARGUMENTS		
	18	EXE/89/2016	14/03/2016	AJAIB SINGH Vs. BHUPAL SINGH	08.04.2020	ARGUMENTS		
		ACTION PLAN AMENDED, SH. ARVIND KUMAR, CHIEF JUDICIAL MEGISTRATE						
	1	CS/379/2019	18/03/92	KAMAL KUMAR MITTAL Vs. SMT. KAMAL ARORA	01-02-2020	DECIDE		
	2	CS/1256/2019	08/06/06	JAI RAM V/S MUKH RAM	03/07/20	DECIDE		
	3	CHI/29613/2013	25/01/10	STATE OF HARYANA Vs. RAJ KUMAR	11/02/20	PROCECUTION EVIDENCE		
	4	CS/2229/2013	04/07/10	DAYA RAM Vs. MOHIT KUMAR	02/13/20	APPEREANCE		
	5	COMI/487/13	21/08/10	DR. RAMNEET VS KAMAL GUPTA	10/02/20	EVIDENCE		
	6	CS/3705/2013	23/12/10	YASHPAL WADHWA Vs. HAR PARKASH	05/29/20	APPEREANCE		
	7	CHI/30408/2013	26/08/11	STATE OF HARYANA Vs. RAM DHAN	06/02/20	FURTHER ORDER		
	8	CHI/144/2011	08/12/11	STATE OF HARYANA Vs. JITENDER	06/02/20	FURTHER ORDER		
	9	CHI/28982/2013	13/02/12	STATE OF HARYANA Vs. NEELAM	05/03/20	PLANTIFF EVIDENCE		
	10	COMI/1108/2013	30/08/12	STATE OF HARYANA Vs. VARUN KUSHIK	05/03/20	ARGUMENTS		
	11	CHI/31295/2013	17/11/12	MS LARK ENGINEERING CO INDIA Vs. JASPREET	12/02/20	PROCECUTION EVIDENCE		
	12	COMI/1359/2013	21/09/13	MUNISH MITTAL Vs. RAVINDER KUMAR MITTAL	10/02/20	ARGUMENTS		
	13	CS/9949/2014	27/05/14	SUBHASH Vs. BRIJ PAL	02/18/20	ARGUMENTS		
	14	CS/10528/2014	22/08/14	GURNAM SINGH Vs. AVTAR SINGH	05/02/20	DEFENDANT EVIDENCE		
	15	COMI/1561/2014	09/04/14	SHAKTI SINGH Vs. RANJITA	10/02/20	DEFENCE EVIDENCE		
	16	CS/11005/2014	18/09/14	ASGAR VS RADHEY SHYAM	03/02/20	DECIDE		

ACTION PLAN 2019-2020

17	CS/11217/2014	13/10/14	SURIAH BEGUM Vs. INTEZAR	02/13/20	PLANTIFF EVIDENCE		
18	CS/11263/2014	21/10/14	INDER PAL SINGH Vs. GAGANDEEP SINGH	12/02/20	DEFENDANT EVIDENCE		
19	COMA/276/2014	30/10/14	STATE OF HARYANA Vs. MEHBBOB	05/02/20	PROCECUTION EVIDENCE		
20	CHI/33870/2014	06/11/14	STATE OF HARYANA Vs. NETTAR PAL	05/02/20	APPEREANCE		
21	CS/11716/2014	15/12/14	MANOJ KUMAR Vs. BALRAM DANG	06/02/20	APPEREANCE		
22	CS/1200/2015	01/06/15	RAJBIR SINGH Vs. SURJIT SINGH	10/02/20	DEFENDANT EVIDENCE		
23	CS/1641/2015	08/01/15	INDERJEET SAWHNEY Vs. KAMLESH SAWHNEY	07/02/20	PLANTIFF EVIDENCE		
24	CS/1864/2015	09/01/15	SUNIL KUMAR Vs. SAVITRI DEVI	12/02/20	PLANTIFF EVIDENCE		
25	RP/17/2015	17/01/15	KANTA RANI Vs. SONU BATRA	11/02/20	APPEREANCE		
26	RP/29/2015	30/01/15	MARI GUGA PEER Vs. JAI KUMAR	02/20/20	DEFENDANT EVIDENCE		
27	RP/30/2015	30/01/15	MARI GUGA PEER Vs. JAI KUMAR	02/20/20	DEFENDANT EVIDENCE		
28	RP/31/2015	30/01/15	MARI GUGA PEER Vs. JAI KUMAR	02/20/20	DEFENDANT EVIDENCE		
29	CHI/742/2015	07/02/15	STATE OF HRY THRO UTTAM SINGH Vs. VIJAY KUMAR	02/13/20	PROCECUTION EVIDENCE		
30	CS/1874/2015	09/02/15	VED PAL Vs. STATE OF HARYANA	04/03/20	ARGUMENTS		
31	CS/2479/2015	12/02/15	KALI CHARAN DASS Vs. ISHAN	02/19/20	ARGUMENTS		
32	CS/2495/2015	12/02/15	KAMLA DEVI Vs. GENERAL PUBLIC	04/27/20	ARGUMENTS		
33	CHI/1493/2015	12/02/15	STATE OF HRY THRO BRAHM DASS Vs. NAVEEN	02/26/20	PROCECUTION EVIDENCE		
34	CS/384/2015	19/02/15	AMRENDER SINGH LAMBA Vs. MRIDULA MALIK	02/13/20	REBUTAL		
35	CS/1625/2015	08/03/15	SHAKIL HASSAN Vs. RAJESH	02/20/20	DEFENDANT EVIDENCE		
36	CHI/267/19	25/02/19	STATE VS MANI	CUSTODY CASE	DECIDE		

ACTION PLAN 2019-2020

ACTION PLAN AMENDED, SH. ARVIND KUMAR, CHIEF JUDICIAL MEGISTRATE							
	1	EXE/196/2019	26-02-05	M/S MAHARAJA FINANCE COMPANY Vs. RAM PAL	DECIDE	FEBRUARY	
	2	EXE/32/2015	15-01-15	STATE BANK OF PATIALA Vs. SANJEEV GARG	02/14/20	ARGUMENTS	
	3	EXE/487/2015	12-05-15	RAM PAL Vs. BUDH RAM	03/26/20	ARGUMENTS	
	4	EXE/362/2015	18-08-15	DARSHANA DEVI Vs. OM PAL	DECIDE	FEBRUARY	
	5	EXE/388/2015	17-09-15	AVINASH CHANDER PURI Vs. PREM SAGAR SEHGAL	02/17/20	APPEREANCE	
	6	EXE/422/2015	14-10-15	PARVEEN KUMAR Vs. KARAN SINGH	10/02/20	APPEREANCE	
	7	EXE/465/2015	16-11-15	PUNJAB NATIONAL BANK Vs. DUSHYANT CHAUHAN	12/02/20	APPEREANCE	
	8	EXE/102/2016	14-03-16	PUNJAB NATIONAL BANK Vs. MS J.S ROAD LINES	12/02/20	ARGUMENTS	
	9	EXE/139/2016	30-04-16	MANISH AGGARWAL Vs. PIRU RAM	02/14/20	APPEREANCE	
	10	EXE/250/2016	08-06-16	G.D.DUA Vs. M/S NEESA LEISURE LTD	02/28/20	APPEREANCE	
	11	EXE/261/2016	19-08-16	TIRLOCHAN SINGH Vs. THE RADAUR JAMNA CO-OP HOUSING BOARD	02/13/20	APPEREANCE	
	12	EXE/86/2016	03-10-16	HARBHAJAN SINGH Vs. SUNIL KUMAR	07/02/20	ARGUMENTS	
	13	EXE/318/2016	11-11-16	PUNJAB AND SINDH BANK Vs. BIJENDER KUMAR	02/20/20	APPEREANCE	
	14	EXE/320/2016	16-11-16	TAJINDER KAUR Vs. RAKESH KUMAR	02/13/20	APPEREANCE	
	15	EXE/34/2017	25-01-17	STATE OF HARYANA Vs. MAHALAXMI INDUSTRIES	11/02/20	APPEREANCE	
	16	EXE/35/2017	25-01-17	STATE OF HARYANA Vs. KARAMJEET SINGH	11/02/20	APPEREANCE	
MIX CATEGORY ACTION PLAN 2019-2020 IN THE COURT OF SH, AMIT GAUTAM ACJSD/JMIC YNR AS ON 01.04.2019							
			JUVENILE			AS ON 31.03.2020	
SR NO	CASE NO	DATE OF INSTITUTION	PARTIES NAME		PENDING/ DISPOSED	DATE	
1	JJB/7/2014	14/01/2014	STATE	JAGDEEP	DEFENCE	29.02.20	QUASHED
2	JJB/12/2016	14/03/2016	STATE	RAKESH	DEFENCE	24.04.19	ACQUITTED
3	JJB/26/2016	29/07/2016	STATE	MANISH	DEFENCE	13.11.19	ACQUITTED
4	JJB/27/2016	12/08/2016	STATE	ASHU	FURTHER ORDER	15.05.2019	DISPOSED

ACTION PLAN 2019-2020

5	JJB/1/2017	11/01/2017	STATE	SURYA PARTAP	PWS	01.04.2020		
6	JJB/46/2017	28/08/2017	STATE	SURYA PARTAP	PWS	01.04.2020		
7	JJB/62/2017	23/12/2017	STATE	MANOJ	PWS	11.09.19	UNDERGONE	
8	JJB/70/2017	12/12/2017	STATE	ASHA RANI	PWS	03.07.19	PR. DROPPED	
9	JJB/72/2017	15/12/2017	STATE	RAJWINDER	DEFENCE	16.08.19	ACQUITTED	
10	JJB/01/2018	12/01/2018	STATE	SAHIL	APPEARANCE	04.03.2020	ACQUITTED	
11	JJB/10/2018	27/02/2018	STATE	NITIN	313 CRPC	10/05/2019	ACQUITTED	
12	JJB/11/2018	06/03/2018	STATE	JATINDER	DEFENCE	14.08.19	ACQUITTED	
13	JJB/15/2018	22/03/2018	STATE	ASHIQ	DEFENCE	19/04/2019	ACQUITTED	
14	JJB/16/2018	27/03/2018	STATE	BOBBY	DEFENCE	09.10.19	ACQUITTED	
15	JJB/22/2018	23/04/2018	STATE	KISHAN KUMAR	PWS	06.03.2020	UNDERGONE	
16	JJB/29/2018	07/06/2018	STATE	MAHINDER LAL	313 CRPC	08.05.19	ACQUITTED	
17	JJB/33/2018	09/07/2018	STATE	GAURAV @ DIMPLE	DEFENCE	1.10.19	ACQUITTED	
18	JJB/37/2018	18/07/2018	STATE	VINAY	REPLY	23.10.19	ACQUITTED	
19	JJB/39/2018	26/07/2018	STATE	MOHIT	PWS	13.03.2020	ACQUITTED	
20	JJB/41/2018	02/08/2018	STATE	AJAY	DEFENCE	03.07.19	ACQUITTED	
21	JJB/45/2018	29/08/2018	STATE	JAGJEET SINGH	DEFENCE	24/04/2019	ACQUITTED	
22	JJB/46/2018	31/08/2018	STATE	DIMPLE @ GORA	PWS	03.01.20	ACQUITTED	
23	JJB/47/2018	05/09/2018	STATE	SHAKTI	DEFENCE	03/05/2019	ACQUITTED	
24	JJB/51/2018	21/09/2018	STATE	PANKAJ	PWS	29.11.19	ACQUITTED	
25	JJB/52/2018	27/09/2018	STATE	SAHIL	PWS	29.05.19	ACQUITTED	
26	JJB/53/2018	05/10/2018	STATE	DEEPAK	DEFENCE	01/05/2019	CONVICTED	
27	JJB/55/2018	10/10/2018	STATE	DIGAMBER	APPEARANCE	20.09.19	ACQUITTED	
28	JJB/56/2018	17/10/2018	STATE	SANJEEV KUMAR	PWS	04.09.19	ACQUITTED	
29	JJB/59/2018	22/10/2018	STATE	RAHUL	PWS	03/05/2019	ACQUITTED	
30	JJB/60/2018	29/10/2018	STATE	KAMLA @ KAMAL	PWS	25.09.19	CONVICTED	
31	JJB/61/2018	12/11/2018	STATE	RASHID	PWS	01/05/2019	ACQUITTED	
32	JJB/62/2018	14/11/2018	STATE	FARIYAD	PWS	15.05.2019	REL. ON PROB.	
33	JJB/63/2018	22/11/2018	STATE	RASHID	DEFENCE	03-04-2019	ACQUITTED	
34	JJB/64/2018	26/11/2018	STATE	RASHID	DEFENCE	03-04-2019	ACQUITTED	
35	JJB/65/2018	27/11/2018	STATE	SURJEET @ SANJU	PWS	11.09.19	ACQUITTED	
36	JJB/66/2018	27/11/2018	STATE	YUVRAJ @ YASU	DEFENCE	12-04-2019	ACQUITTED	
37	JJB/67/2018	13/12/2018	STATE	GURVINDER	DEFENCE	10-01-2020	ACQUITTED	
38	JJB/68/2018	17/12/2018	STATE	ANKUSH KUMAR	DEFENCE	30-10-2019	ACQUITTED	

ACTION PLAN 2019-2020

EXECUTION							
SR NO	CASE NO	DATE OF INSTITUTION	PARTIES NAME		PENDING/ DISPOSED	DATE	
1	EXE/294/2014	06/08/2014	SHGB	RAJINDER		09-04-2019	DAW
2	EXE/353/2014	04/10/2014	SHGB	JOGINDER	APPEARANCE	20.02.20	DAW
3	EXE/218/2014	26/04/2012	MANDIR MOORTI LUXMI NARAIN	AMAR KAUR	APPEARANCE	07.04.2020	
4	EXE/33/2015	15/01/2015	SBOP	VIJAY KUMAR	ARGUMENTS	20.02.20	
5	EXE/98/2016	02/01/2016	RAKAM	RAJESH		01/04/2019	DAW
6	EXE/246/2016	01/08/2016	M/S DEVANS	M/S JD	ARGUMENTS	13.08.19	DAW
7	EXE/299/2017	04/09/2017	SBI	YADVINDER	REPLY	14.11.19	DAW
8	EXE/64/2018	07/03/2018	BHUPINDER	KANWAL	ARGUMENTS	22.10.19	DISPOSED
9	EXE/97/2018	31/03/2018	JOGINDER	SHIV DAYAL	W.O.POSS.	02/05/2019	DAW
10	EXE/152/2018	08/05/2018	M.YUSUF	M.YUSUF	W.O.POSS.	16.07.19	DAW
11	EXE/236/2018	30/07/2018	SBI	RAJBIR	ARGUMENTS	02.09.19	DID
12	EXE/237/2018	30/07/2018	SBI	RAMPAL		20.05.19	DAW
13	EXE/306/2018	29/09/2018	SHGB	SHRI RADHEY TIMBER	APPEARANCE	30.09.19	DAW
14	EXE/307/2018	29/09/2018	KULWANT	SAWINDER		29/04/2019	DID
15	EXE/87/2019	30/03/2019	PNB	RAJBIR		02-07-2019	DAW
CIVIL, CRIMINAL COMBINED							
SR NO	CASE NO	DATE OF INSTITUTION	PARTIES NAME		PENDING/ DISPOSED	DATE	
1	CS/2690/2018	05/03/2003	OP DHAWAN	SANJEEV	ARGUMENTS	10.02.20	DECREE
2	CHI/29014/201	18/10/2007	STATE	IKRAM	PWS	01-04-2019	UNDERGONE
3	CHI/31911/201	12/07/2012	STATE	SANDEEP GUPTA	DEFENCE	3.04.2020	
4	CHI/31476/201	24/12/2012	STATE	SACHIN	DEFENCE	21.04.2020	

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5	COMI/1214/2013	22/01/2013	KARAMVIR SINGH	Vs. JOGINDER SINGH	DWS	21.04.2020		
6	COMI/1238/2013	20/02/2013	ARPAN VIG	RAJESH VIG	DEFENCE	09/04/2019	ACQUITTED	
7	CS/6970/2013	10/07/2013	SUNILA	RAJEEV		25/04/2019	DECREE	
8	CHI/32545/2013	26/10/2013	STATE	RENU	PWS	23.04.2020		
9	COMI/13394/2013	24/12/2013	JAGAT	JAGPAL	APPEARANCE	1.10.19	DISMISSED	
10	COMI/1397/14	13/01/2014	DHARAMPAL	HARI SINGH	ARGUMENTS	02.11.19	DISCHARGED	
11	COMI/1402/2014	03/02/2014	HAZARA	SHIV KUMAR	DEFENCE	20.02.20	ACQUITTED	
12	CS/9558/2014	07/03/2014	SWARANJIT	HARMEET	REBUTTAL	08.04.2020		
13	CHI/33018/2014	17/03/2014	STATE	PARVEEN @ KUKU	PWS	13.02.20	ACQUITTED	
14	CHI/32869/2014	17/04/2014	STATE	ARUN	PWS	23.04.2020		
15	CS/10165/2014	11/05/2014	ANIL	DEVI DUTT	DWS	08.04.2020		
16	COMI/1522/2014	30/05/2014	SURPINDER	SIMRANJEET	APPEARANCE	12.09.19	DISPOSED	
17	COMI/1636/2014	10/06/2014	SALINDER	ILAM CHAND	DEFENCE	11/04/2019	ACQUITTED	
18	CHI/33487/2014	02/07/2014	STATE	SUNIL	PWS	05.12.19	ACQUITTED	
19	CHI/33579/2014	16/07/2014	STATE	MOHAN LAL VAID	PWS	18.04.2020		
20	CS/10442/2014	31/07/2014	BOOL CHAND	DHARAMBIR	ARGUMENTS	21.01.20	DAW	
21	CS/10552/2014	25/08/2014	MAYA RAM	ATMA RAM	ARGUMENTS	13.12.19	DIMMISED	
22	CS/10636/2014	30/08/2014	GEETA	RAJNI		07/05/2019	DECREED	
23	CHI/33929/2014	08/09/2014	STATE	JAI BHAGWAN	DEFENCE	19.11.19	REL. ON PROB.	
24	CHI/33924/2014	09/09/2014	STATE	ANKUSH	APPEARANCE	09.12.19	P.O.	
25	CS/10766/14	11/09/2014	JAMIL AHMED	ROOP WATI	DWS	09.04.2020		
26	CS/11180/14	25/09/2014	M/S LUXMI	PAHLAD	REB.	14.01.20	DECREE	
27	CS/11106/14	30/09/2014	AARTI JAISW	ALKA	PWS	09.09.19	DECREE	
28	CS/11236/2014	30/09/2014	SUKHBIR	MAM CHAND	ARGUMENTS	14.05.19	DECREED	
29	CS/11140/2014	04/10/2014	DEV RAJ	THE RADOUR	ARGUMENTS	26.08.19	PLAINT RAJECT	
30	CHI/34032/2014	07/10/2014	STATE	ISRAN	PWS	29/04/2019	ACQUITTED	
31	CS/11184/2014	07/10/2014	SATPAL	MC	ARGUMENTS	28.05.19	DISMISSED	
32	CS/11138/2014	09/10/2014	MAM CHANDI	GURU RAVIDASS		14/05/2019	DID	
33	CS/11251/2014	17/10/2014	JATINDER	MOHINDER	ARGUMENTS	13.09.19	DISMISSED	
34	CS/11283/2014	20/10/2014	VINAY	MOHAN		09/05/2019	DISMISSED	
35	CS/11270/2014	21/10/2014	SANAMPREET	KAVITA		18-04-2019	DAW	
36	COMI/1770/2014	21/10/2014	STATE THROUGH READER	JOGINDER SINGH	PWS	02.03.20		

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37	COMI/1782/20	28/10/2014	NEERAJ	MS GREEN	EVIDENCE	08.07.19	DISMISSED	
38	COMI/1775/20	29/10/2014	MS ESS KAY	MS ROHIT	ARGUMENTS	19.08.19	DISMISSED	
39	RP/1519/2014	29/10/2014	MAHESH	SURESH	DWS	28.11.19	ALLOWED	
40	CS/11328/2014	03/11/2014	VEENA	VED PARKASH	DWS	13.12.19	DECREE	
41	COMI/1786/20	10/11/2014	JAG RAM	JAI PAL	EVIDENCE	18/04/2019	DID	
42	CHI/3437/201	13/11/2014	STATE	ANSHUL	APPEARANCE	20-04-2019	P.O	
43	CHI/3440/201	13/11/2014	STATE	SONU	PWS	28.08.19	ACQUITTED	
44	RP/1550/2014	14/11/2014	MAHINDER	SANJEEV	REB.	16.11.19	ALLOWED	
45	CHI/34154/201	19/11/2014	STATE	SIUBHASH	PWS	02/05/2019	DEFENSE	
46	CS/11466/2014	19/11/2014	DHARAMVIR	HARI CHAND	WS	05.09.19	DISPOSED	
47	CS/11484/2014	20/11/2014	GURMEJ	EXECUTIVE	DWS	03.02.20	DECREE	
48	CHI/34194/201	25/11/2014	STATE	MOHD. HASEEN	PWS	29.08.2019	ACQUITTED	
49	COMI/4825/20	26/11/2014	FAKIR CHAND	PLETHICO	ARGUMENTS	04/05/2019	DEFENSE	
50	RP/1547/2014	26/11/2014	AGRIM	SATISH KUMAR	ARGUMENTS	16.04.2020		
51	CS/11577/2014	27/11/2014	TARSEM LAL	KULWANT SINGH		08-04-2019	DECREE	
52	CS/11625/2014	01/12/2014	JAI KANT JINDAL	RAMAN SAW MILLS	APPEARANCE	05.03.20		
53	CS/11579/2014	02/12/2014	VIDYA SAGAR	NARESH		18/04/2019	DECREE	
54	CS/11678/2014	10/12/2014	RAMJI LAL	HIMMAT SINGH	DWS	26.11.19	DAW	
55	CS/11751/2014	16/12/2014	BIMLESH	KAMLESH	PWS	07.04.2020		
56	CS/11766/2014	22/12/2014	MATLOOB	AJAY	PWS	14.02.2020	DISMISSED	
57	CS/28/2015	02/01/2015	KRISHNA DEVI	BEENA RANI	DWS	22.11.19	DISMISSED	
58	CS/62/2015	06/01/2015	RAJINDER	KARAN	PWS	29.08.19	DAW	
59	CHI/47/2015	07/01/2015	STATE	ASGAR	DEFENCE	03.04.2020		
60	CS/65/2015	08/01/2015	PARMINDER	JASPAL	ARGUMENTS	02.09.19	DID	
61	CS/126/2015	08/01/2015	SHER SINGH	SURESH	REB.	12.12.19	DIMMISED	
62	CHI/78/2015	16/01/2015	STATE	AASHISH	PWS	27.05.19	ACQUITTED	
63	CS/215/2015	23/01/2015	SANDEEP	VINOD	PWS	08.04.2020		
64	CS/213/2015	27/01/2015	MOHD. FARUK	MOHD SARAFAT	pws	03.03.20	DISMISSED	
65	CHI/112/2015	28/01/2015	STATE	AMIR KHAN	APPEARANCE	06/05/2019	DEFENSE	
66	CHI/113/2015	28/01/2015	STATE	GAURAV	PWS	21.09.19	ACQUITTED	
67	CHI/124/2015	29/01/2015	STATE	JAI PARKASH	PWS	07/05/2019	ACQUITTED	
68	COMI/35/2015	02/02/2015	HARVINDER	RAJINDER	EVIDENCE	16.04.2020		
69	CHI/151/2015	04/02/2015	STATE	IMRAN	PWS	15.07.19	ACQUITTED	

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70	CHI/172/2015	04/02/2015	STATE	BASANT	APPEARANCE	11.07.19	ACQUITTED
71	COMI/43/2015	05/02/2015	NEELAM RANI	RAJESH	ARGUMENTS	18.02.2020	DISMISSED
72	CS/318/2015	07/02/2015	HIMANSHU	RAKESH		14.05.19	DID
73	COMA/33/2015	10/02/2015	BILKISH	SHARIK ALI	APPEARANCE	16/05/2019	DID
74	COMI/51/2015	18/02/2015	ANIL	ANJU	APPEARANCE	20.02.20	COMPOUND
75	COMA/37/2015	23/02/2015	LATA	SETH PAL	ARGUMENTS	02.07.19	DAW
76	CS/421/2015	24/02/2015	MEHNDI HASS	THE PRIMARY AGR.		20/04/2019	DECREE
77	CS/422/2015	24/02/2015	PRITHVI	THE PRIMARY AGR.		20/04/2019	DECREE
78	CS/547/2015	07/03/2015	LUXMI	HAZARA	REB.	16.04.2020	
79	CS/512/2015	10/03/2015	RAJPAL	VIKAS	PWS	04.02.20	DISMISSED
80	CS/521/2015	11/03/2015	AMARJEET	THE CENTRAL CO.	REB.	13.08.19	DECREE
81	CS/544/2015	12/03/2015	LALITA	KRISHAN CHAND	DWS	05.09.19	DISMISSED
82	SUCC/12/2015	13/03/2015	NIRMALA DEVI	GP		02-04-2019	DID
83	CS/572/2015	16/03/2015	NAR SINGH	SATISH		08-04-2019	DAW
84	CS/583/2015	16/03/2015	M/S GARG	NAVNEET	PWS	17.04.2020	
85	CS/586/2015	16/03/2015	KULDEEP KAU	IQBAL SINGH	ARGUMENTS	13.08.19	DAW
86	CHI/333/2015	17/03/2015	STATE	RAJ KUMAR	PWS	12.09.19	CONFESSION
87	CS/625/2015	20/03/2015	JARINA	SNEH CHADHA	REB.	13.01.20	DIMMISED
88	CHI/363/2015	22/03/2015	STATE	BHALLA	APPEARANCE	20-04-2019	P.O
89	CHI/358/2015	23/03/2015	STATE	PARMOD	PWS	15.05.2019	ACQUITTED
90	CHI/344/2015	26/03/2015	STATE	TAHIR BEG	PWS	06/05/2019	ACQUITTED
91	COMI/75/2015	27/03/2015	RAM AVTAR	JAI BHAGWAN	ARGUMENTS	18.05.19	DISMISSED
92	CS/698/2015	27/03/2015	PRABHA	STISH CHANDER		18/04/2019	DID
93	CS/678/2015	30/03/2015	JOGINDER	HARBANS	DWS	02.12.19	DECREE
94	CHI/369/2015	31/03/2015	STATE	LAKHWINDER	PWS	04.12.19	ACQUITTED
95	CS/704/2015	31/03/2015	SANJEEV	SURINDER	PWS	10.04.2020	
96	CS/702/2015	01/04/2015	RAGHUNANDA	AKBARI		30/04/2019	DECREE
97	CHI/405/2015	04/04/2015	STATE	PARSH	DWS	16.11.19	CONVICTED
98	COMI/127/201	04/04/2015	VIKAS	GAIN CHAND	EVIDENCE	07.09.19	ACQUITTED
99	CS/824/2015	20/04/2015	RAM KARAN	SOMA DEVI	REB.	07.11.19	DECREE
100	CS/853/2015	21/04/2015	PREM CHAND	PARMILA	ARGUMENTS	10.04.2020	

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101	CS/907/2015	22/04/2015	AMAN	G.PUBLIC	DEFENCE	04/05/2019	DECREED	
102	SUCC/18/2015	23/04/2015	ANGOORI DEVI	ANNAR DEVI		23-04-2019	DID	
103	CS/840/2015	23/04/2015	GURMUKH	RAM KISHAN	PWS	23.01.2020	DISMISSED	
104	CS/852/2015	24/04/2015	JANG BAHADU	KARAMJIT KAUR	DWS	28.11.19	DISMISSED	
105	CS/896/2015	27/04/2015	ROHTAS	DHARAMBIR	D.EVIDENCE	30.01.20	DISMISSED	
106	COMA/77/2015	28/04/2015	RANJANA	SAHIL	REPLY	16/05/2019	DID	
107	CHI/480/2015	29/04/2015	STATE	ISHFAQ	APPEARANCE	06/04/2019	DISPOSED	
108	CS/946/2015	30/04/2015	PUN S BANK	SHAKIL	DWS	17.02.20	DAW	
109	CS/904/2015	01/05/2015	PVT LTD.	SURINDER SINGH		09/05/2019	DECREED	
110	CHI/487/2015	02/05/2015	STATE	HARISH	PWS	21.09.19	ACQUITTED	
111	CS/930/2015	02/05/2015	SHER SINGH	AMAR SINGH	PWS	17.04.20		
112	SUCC/21/2015	04/05/2015	RAJESH	GP	ARGUMENTS	26.08.19	ALLOWED	
113	CS/991/2015	08/05/2015	SULTAN SINGH	AIRTEL OFFICE	DWS	16.12.19	DECREE	
114	CS/984/2015	11/05/2015	MOHAN SINGH	SOHAN SINGH	ARGUMENTS	19.11.19	DAW	
115	CS/1041/2015	11/05/2015	SACHIN KUM	MOHINDER KUMAR	DWS	06.02.20	DISMISSED	
116	CS/1011/2015	13/05/2015	RINKU	ADD. EXISE	DWS	07.12.19	DISMISSED	
117	CS/1047/2015	16/05/2015	MEENA	NISHA ARYA	PWS	02.03.20	DECREE	
118	CS/1083/2015	18/05/2015	RAJESH	SHIV RAM	PWS	17.04.20		
119	CS/1063/2015	19/05/2015	MAAN SINGH	RAJINDER KUMAR		16.05.19	DAW	
120	CS/1073/2015	19/05/2015	RAM PAL	GRAM PANCHAYAT SUGH		09-04-2019	DID	
121	CS/1101/2015	25/05/2015	RAVINDER CH	KUNTI VERMA	DWS	13.02.2020	DAW	
122	CHI/572/2015	26/05/2015	STATE	FARMAN	PWS	29.08.19	ACQUITTED	
123	CHI/574/2015	26/05/2015	STATE	ASHOK	APPEARANCE	29/04/2019	P.O	
124	CHI/586/2015	26/05/2015	STATE	CHARANJIT	DWS	12.05.20		
125	COMA/93/2015	28/05/2015	HEENA	AMIR HASSAN	APPEARANCE	02-04-2019	DID	
126	CS/1285/2015	04/06/2015	ASHOK	AMIT CHAND	DWS	12.09.19	DISMISSED	
127	CHI/785/2015	08/06/2015	STATE	DALMIR	PWS	10.09.19	ACQUITTED	
128	CHI/661/2015	10/06/2015	STATE	MEHROOF	APPEARANCE	27.09.19	ACQUITTED	
129	CHI/686/2015	12/06/2015	STATE	MAKHAN	PWS	06/05/2019	DEFENSE	
130	CHI/689/2015	12/06/2015	STATE	VISHAL	PWS	20.07.19	ACQUITTED	
131	CHI/698/2015	12/06/2015	STATE	MOHAN LAL	DEFENCE	30/04/2019	ACQUITTED	

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132	CHI/750/2015	03/07/2015	STATE	RAMANAND	PWS	27.08.19	ACQUITTED
133	CHI/751/2015	03/07/2015	STATE	RAJINDER	DEFENCE	20.08.19	ACQUITTED
134	GW/41/2015	03/07/2015	USHA RANI	GENERAL PUBLIC	ARGUMENTS	20.08.19	DID
135	COMA/109/201	04/07/2015	KAMALPREET	MANDEEP	ARGUMENTS	23/05/2019	DID
136	COMI/139/201	13/07/2015	MANOJ	HIMASHU	APPEARANCE	14.10.19	PO DECL.
137	CHI/858/2015	20/07/2015	STATE	DEVINDER	PWS	04.12.19	P.O DECL
138	COMA/122/201	23/07/2015	MANJIT KAUR	KULDEEP	ARGUMENTS	08/07/2019	ALLOWED
139	CHI/853/2015	28/07/2015	STATE	ARUN	PWS	20.11.19	ACQUITTED
140	CHI/920/2015	30/07/2015	STATE	RAJESH	PWS	16.09.19	ACQUITTED
141	CHI/923/2015	31/07/2015	STATE	JAI SINGH	PWS	28.11.19	RELEASED ON PROBATION
142	CHI/945/15	04/08/2015	STATE	PANKAJ	PWS	21.05.19	ACQUITTED
143	CHI/946/2015	05/08/2015	STATE	ROHIT	PWS	04.01.20	ACQUITTED
144	CHI/953/2015	05/08/2015	STATE	NOSHAD	APPEARANCE	01.10.19	ACQUITTED
145	CHI/954/2015	05/08/2015	STATE	RAHUL	PWS	25/04/2019	ACQUITTED
146	COMI/155/201	06/08/2015	SUNITA	MAJNU	EVIDENCE	31.10.19	DAW
147	CHI/976/2015	10/08/2015	STATE	SADIK	PWS	23.01.2020	ACQUITTED
ACTION PLAN 150 CASES, ACTIONPLAN NEW 2019-20 Ms. Nidhi Solanki) March,2020							
	S.N.	CIS NO	DOI	PARTIES NAME	PENDING FOR	STAGE	
	1	CS/1503/2013	12/08/10	RAMESH KUMAR Vs. SAWAPAN BANSAL	28/04/20	REBUTAL	
	2	CS/1117/2013	10/12/20	GURDIAL VS TARSEM	28/04/20	WS	
	3	COMI/851/2013	24/12/10	DR. RUPINDER Vs. PTC NEWS CHANNEL	27/04/20	EVIDENCE	
	4	COMA/312/13	22/01/11	SABIA VS DHARMINDER	07/05/20	ARGUMENTS	
	5	CS/4244/13	03/12/12	NARENDER VS CHHINDI	07/04/20	REBUTAL	
	6	CS/4293/2013	26/03/12	JAI CHAND Vs. SHEO RAM	23/04/20	ARGUMENTS	
	7	COMI/1292/2013	16.05.13	KAMLESH VS PARDEEP	05/05/20	DWS	
	8	CS/7410/2013	16/09/13	VIKAS KUMAR Vs. MANAGING DIRECTOR	27/04/20	ARGUMENTS	
	9	CHI/33735/2014	06-08-14	STATE OF HARYANA Vs. GURVINDER SINGH	29/04/20	APPEREANCE	
	10	CHI/33867/2014	27/08/14	STATE OF HARYANA Vs. PALA RAM	05/05/20	ARGUMENTS	
	11	CS/11081/2014	23/09/14	JAI RAM Vs. ISHRO DEVI	27/04/20	ARGUMENTS	
	12	CS/11615/2014	01/12/14	MS SAYA VS MS DEN	30/05/20	DWS	
	13	CHI/34214/2014	05/12/2014	STATE OF HARYANA Vs. GHASITA RAM	20/05/20	PWS	

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	14	CHI/203/2015	04/02/15	STATE OF HARYANA Vs. VINOD KUAMR	28/04/20	REPLY		
	15	CS/328/2015	07/02/2015	VINOD KUMAR Vs. VIRENDER KUMAR	04/05/20	ARGUMENTS		
	16	CS/463/2015	02/03/15	PRIT PAL Vs. AVTAAR SINGH	04/05/20	REBUTAL		
	17	UCR/23/2015	12/03/2015	RAJ PAL Vs. PARVEEN KUMAR	04/05/20	arguments		
	18	CS/666/2015	25/03/15	RAMESH KUMAR Vs. NAIB SINGH	07/05/20	DWS		
	19	COMI/83/2015	06/04/15	SANJEEV KUMAR Vs. ROHIT ALIAS KALA	29/04/20	ARGUMENTS		
	20	CS/957/2015	06/05/15	BABU RAM Vs. ANOOP KUMAR	07/05/20	PWS		
	21	CS/1676/2015	07/08/15	VINAY Vs. RAMESH	14/05/20	DWS		
	22	RP/192/2015	15/09/2015	VINOD KUMAR Vs. KIRAN BALA	28/04/20	ARGUMENTS		
	23	CS/1996/2015	18/09/2015	AMIT BEDI Vs. MAHINDER SINGH	12/05/20	ARGUMENTS		
	24	CS/2234/2015	17/10/15	DEVINDER KUMAR Vs. OM PARKASH	24/04/20	ARGUMENTS		
	25	CS/2243/2015	17/10/2015	NATHU RAM Vs. SUNDRI	05/05/20	ARGUMENTS		
	26	CS/2347/2015	04/11/15	JAGJIT SINGH Vs. DESH RAJ	05/05/20	ARGUMENTS		
	27	CS/2430/2015	23/11/15	PADAM SINGH Vs. XEN UHBVN	06/05/20	ARGUMENTS		
	28	446 CR.P.C./2/2016	02.01.16	STATE OF HARYANA Vs. SUKHBIR SINGH	23/07/20	APPEARANC		
	29	CS/29/2016	05/01/16	SURESH KUMAR Vs. SOHAN LAL	24/04/20	ARGUMENTS		
	30	CHI/53/2016	13/01/16	STATE OF HRY Vs. JAGDEEP SINGH	21/04/20	PWS		
ACTION PLAN EXECUTION 50 CASES								
	S.N.	CIS NO	DOI	PARTIES NAME	PENDING FOR	STAGE		
	1	EXE/201/2015	01/02/2014	MANGE RAM Vs. THE X.E.N. PWD	02/03/20	ARGUMENTS		
	2	EXE/346/2016	05/12/2016	SHAKTI DUTT Vs. IMPROVEMENT TRUST	06/03/20	ARGUMENTS		
	3	EXE/113/2017	18/03/2017	KHILLI RAM Vs. RAJ KUMAR	03/03/20	ARGUMENTS		
PENDING ACTION PLAN AS ON 31.03.2020 (152 CASES) RELATING THE COURT OF SH. SANJEEV KAJLA, LEARNED JMIC, YAMUNANAGAR								
	1	NIA ACT/110/2016	18/10/2011	ASHOK KIUMAR BHATIA Vs. ANKUR SHARMA	APPEREANCE			
	2	NIA ACT/4280/2012	23/08/2012	RAVINDER KUMAR MITTAL Vs. SUDERSHAN KUMAR MITTAL	DEFENCE EVIDENCE			
	3	NIA ACT/4288/2012	25/08/2012	RAVINDER KUMAR MITTAL Vs. MS SHIV SHAKTI METAL TH. PROP. MUNISH MITTAL	FURTHER ORDER			
	4	NIA ACT/4329/2012	07/09/2012	RAVINDER KUMAR MITTAL Vs. MS SHAKTI METALS TH. PROP. MUNISH MITTAL	DEFENCE EVIDENCE			

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5	NIA ACT/25379/2013	08/04/2013	HARISH KUMAR Vs. SURINDER SINGH	FURTHER ORDER			
6	NIA ACT/25842/2013	18/04/2013	KANWAR PAL Vs. INDER	APPEREANCE			
7	NIA ACT/25908/2013	28/05/2013	SANT GIANESHWAR KWATRA Vs. MS HARSHA ASSOC.	APPEREANCE			
8	NIA ACT/25374/2013	07/08/2013	SUDERSHAN KUMAR MITTAL Vs. RAVINDER KUMAR MITTAL	PROCECUTION EVIDENCE			
9	NIA ACT/26006/2013	08/08/2013	RAJ MITTAL Vs. SUMITA MITTAL	PROCECUTION EVIDENCE			
10	NIA ACT/26304/2013	08/08/2013	RAJ MITTAL Vs. SUMITA MITTAL	PROCECUTION EVIDENCE			
11	NIA ACT/26305/2013	08/08/2013	SUDERSHAN KUMAR MITTAL Vs. RAVINDER KUMAR	PROCECUTION EVIDENCE			
12	NIA ACT/26217/2013	17/09/2013	NARESH KUMAR Vs. NAYAN KUMAR	PROCECUTION EVIDENCE			
13	NIA ACT/469/2014	13/11/2013	VIKAS KWATRA Vs. MS HARSHA ASSOCIATES PVT	APPEREANCE			
14	NIA ACT/26493/2013	16/12/2013	SANT GIANESHWAR Vs. LTD MS HARSHA ASSOCIATES	APPEREANCE			
15	NIA ACT/1905/2014	24/05/2014	VIKAS KWATRA Vs. MS HARSHA ASSOCIATES PVT	APPEREANCE			
16	NIA ACT/1906/2014	24/05/2014	SANT GIANESHWAR Vs. LTD MS HARSHA ASSOCIATES	APPEREANCE			
17	NIA ACT/708/2017	02/09/2014	ASHOK VERMA PVT Vs. LTD M/S HARSHA	APPEREANCE			
18	NIA ACT/715/2017	01/10/2014	RAKESH VERMA Vs. M/S HARSHA	APPEREANCE			
19	NIA ACT/712/2017	23/10/2014	ASHOK VERMA Vs. M/S HARSHA	APPEREANCE			
20	NIA ACT/722/2017	29/10/2014	ASHOK VERMA Vs. M/S HARSHA	APPEREANCE			
21	NIA ACT/713/2017	20/11/2014	SANT GIANASHWAR Vs. MS/ HARSHA	APPEREANCE			
22	NIA ACT/2265/2015	27/11/2014	SCAN PROJECTS LTD. Vs. A.P. KOYA KUTTY	PROCECUTION EVIDENCE			
23	NIA ACT/704/2017	08/12/2014	ASHOK VERMA Vs. M/S HARSHA	APPEREANCE			
24	NIA ACT/714/2017	08/12/2014	SUSHMA KWATRA Vs. MS/ HARSHA	APPEREANCE			
25	NIA ACT/2264/2015	15/12/2014	SCAN PROJECTS LTD. Vs. A.P. KOYA KUTTY	PROCECUTION EVIDENCE			
26	NIA ACT/703/2017	23/12/2014	ASHOK VERMA Vs. M/S HARSHA	APPEREANCE			
27	NIA ACT/705/2017	05/02/2015	ASHOK VERMA Vs. M/S HARSHA	APPEREANCE			
28	NIA ACT/706/2017	05/02/2015	ASHOK VERMA Vs. M/S HARSHA	APPEREANCE			
29	NIA ACT/710/2017	05/02/2015	ASHOK VERMA Vs. M/S HARSHA	APPEREANCE			

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	30	NIA ACT/721/2017	26/02/2015	ASHOK VERMA Vs. M/S HARSHA	APPEREANCE			
	31	NIA ACT/368/2015	03/03/2015	SAHIB RAM Vs. LAL SINGH	ARGUMENTS			
	32	NIA ACT/707/2017	25/03/2015	ASHOK VERMA Vs. M/S HARSHA	APPEREANCE			
	33	NIA ACT/709/2017	25/03/2015	ASHOK VERMA Vs. M/S HARSHA	APPEREANCE			
	34	NIA ACT/711/2017	08/04/2015	ASHOK KUMAR VERMA Vs. M/S HARSHA	APPEREANCE			
	35	NIA ACT/1062/2015	08/07/2015	ROSHAN LAL Vs. MS L.R. INTERNATIONAL PVT LTD.	FURTHER ORDER			
	36	NIA ACT/1063/2015	08/07/2015	RAVI KUMAR Vs. MS L.R. INTERNATIONAL PVT LTD.	FURTHER ORDER			
	37	NIA ACT/1068/2015	08/07/2015	BALBIR SINGH Vs. MS L.R. INTERNATIONAL PVT LTD.	FURTHER ORDER			
	38	NIA ACT/1069/2015	08/07/2015	PAWAN KUMAR PARTNER Vs. MS L.R.INTERNATIONAL PVT. LTD.	FURTHER ORDER			
	39	NIA ACT/1071/2015	09/07/2015	MS S.K.WOOD IND. Vs. MS GARG FOODS AND	REPLY			
	40	NIA ACT/1269/2015	10/08/2015	SANJEEV KUMAR Vs. BEVERAGE JAGMOHAN	PROSECUTION EVIDENCE			
	41	NIA ACT/1401/2015	01/09/2015	MS SWASTIK UDHYOG Vs. MS KCC STEEL REELS PVT. LTD.	PROCECUTION EVIDENCE			
	42	NIA ACT/1528/2015	11/09/2015	MS JYOTI SALES CORPORATION Vs. MS GARG FOODS AND BEVERAGE	PROSECUTION EVIDENCE			
	43	NIA ACT/1786/2015	19/10/2015	ASHOK KUMAR Vs. VIRENDER MOHAN	DEFENCE EVIDENCE			
	44	NIA ACT/1908/2015	06/11/2015	MS BANSAL WOOD INDUSTRIES Vs. MS SWAMI TRADING COMPANY	DEFENCE EVIDENCE			
	45	NIA ACT/2052/2015	01/12/2015	MS SHREE RAM PLY PALACE Vs. KHURSHID AHMED	FURTHER ORDER			
	46	NIA ACT/8/2016	04/01/2016	AMARJIT KAUR Vs. GHALLA @ RINKU	DEFENCE EVIDENCE			
	47	NIA ACT/138/2016	18/01/2016	ASHISH KUMAR Vs. AMRIK SINGH	PROCECUTION EVIDENCE			
	48	NIA ACT/615/2016	25/03/2016	DEEPAK SINGLA Vs. AZAM KHAN	FURTHER ORDER			
	49	NIA ACT/628/2016	28/03/2016	JAGDISH SINGH Vs. VIRINDER MOHAN KAUSHAL	PROCECUTION EVIDENCE			
	50	NIA ACT/799/2016	27/04/2016	VARUN BATRA Vs. MS SEWAK STEEL STORES	PROCECUTION EVIDENCE			

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51	NIA ACT/993/2016	31/05/2016	MOHIT SAWHNEY Vs. REALTECH DEVELOPMENT AND INFRA PVT. LTD	FURTHER ORDER			
52	NIA ACT/1082/2016	13/06/2016	VIRENDER KUMAR Vs. SURAJ PARKASH KAUSHAL	PROCECUTION EVIDENCE			
53	NIA ACT/1125/2016	01/07/2016	VIPIN KUMAR Vs. JAGMOHAN KAMBOJ	PROCECUTION EVIDENCE			
54	NIA ACT/1133/2016	01/07/2016	CHOLAMANDLAM INVESTMENT AND FINANCE COMPANY LTD. Vs. SUCHHA SINGH	PROCECUTION EVIDENCE			
55	NIA ACT/1152/2016	01/07/2016	VIPIN KUMAR Vs. BABITA KAMBOJ	PROCECUTION EVIDENCE			
56	NIA ACT/1369/2016	27/07/2016	JAI KISHAN Vs. OM PARKASH	DEFENCE EVIDENCE			
57	NIA ACT/1535/2016	01/09/2016	M/S VASUNDHRA ENTERPRISES Vs. M/S FORTUNE GRAPHICS LTD	FURTHER ORDER			
58	NIA ACT/1539/2016	01/09/2016	AJAY GUPTA Vs. M/S ARIHANT PLYWOOD	APPEREANCE			
59	NIA ACT/1610/2016	09/09/2016	KRISHNA DEVI Vs. ABHISHEK SINGH CHAUHAN	APPEREANCE			
60	NIA ACT/1611/2016	09/09/2016	KELA DEVI Vs. ABISHEK SINGH CHAUHAN	APPEREANCE			
61	NIA ACT/1612/2016	09/09/2016	BABU RAM Vs. ABHISHEK SINGH CHAUHAN	APPEREANCE			
62	NIA ACT/1613/2016	09/09/2016	BHUPINDER Vs. ABHISHEK SINGH CHAUHAN	APPEREANCE			
63	NIA ACT/1614/2016	09/09/2016	NARENDER Vs. ABHISHEK SINGH CHAUHAN	APPEREANCE			
64	NIA ACT/1648/2016	15/09/2016	HDFC Vs. VIKRAM SINGH	PROCECUTION EVIDENCE			
65	NIA ACT/1670/2016	17/09/2016	SUNDER SINGH Vs. NAVEEN KUMAR	PROSECUTION EVIDENCE			
66	NIA ACT/1677/2016	20/09/2016	M/S VASUNDHARA ENETRPRISES Vs. M/S FORTUNE GRAPHICS LTD	FURTHER ORDER			
67	NIA ACT/1708/2016	22/09/2016	SATPAL SINGH Vs. RANBIR SINGH	REPLY			
68	NIA ACT/1761/2016	04/10/2016	BHASKAR DUTT SHARMA Vs. CRAZY MOI PRODUCTION	PROSECUTION EVIDENCE			
69	NIA ACT/1762/2016	04/10/2016	BHASKAR DUTT SHARMA Vs. CRAZY MOI PRODUCTION	PROCECUTION EVIDENCE			
70	NIA ACT/1784/2016	07/10/2016	M/S VASUNDHRA ENTERPRISES Vs. M/S FORTUNE GRAPHICS LTD	FURTHER ORDER			
71	NIA ACT/1808/2016	12/10/2016	SANTOSH KUMARI Vs. ASHOK KUMAR GARG	REPLY			
72	NIA ACT/1809/2016	12/10/2016	SANTOSH KUMARI Vs. ANITA GARG	REPLY			

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73	NIA ACT/1873/2016	19/10/2016	DEEP CHAND Vs. SUMER CHAND	DEFENCE EVIDENCE			
74	NIA ACT/1971/2016	02/11/2016	SUKHWINDER SINGH Vs. BHUPINDER KUMAR	PROCECUTION EVIDENCE			
75	NIA ACT/1990/2016	05/11/2016	JARNAIL SINGH Vs. VINOD KUMAR	ARGUMENTS			
76	NIA ACT/1991/2016	05/11/2016	SATPAL SINGH Vs. RANBIR SINGH SANDHU	REPLY			
77	NIA ACT/1998/2016	08/11/2016	M/S NEELKANTH TRADERS Vs. M/S MAA GAYATRI	APPEREANCE			
78	NIA ACT/2214/2016	17/12/2016	M/S MANDHAN POULTRIES Vs. SATNAM FEED STORE	ARGUMENTS			
79	NIA ACT/6/2017	03/01/2017	RAMBIR SINGH Vs. JOGINDER SINGH	REPLY			
80	NIA ACT/16/2017	04/01/2017	M/S AJAY COPY HOUSE Vs. MANGE RAM	PROSECUTION EVIDENCE			
81	NIA ACT/82/2017	21/01/2017	VIPIN KUMAR Vs. VINOD KUMAR	ARGUMENTS			
82	NIA ACT/170/2017	04/02/2017	M/S CHAUDHARY FINANCE COMPANY Vs. SUBE	APPEREANCE			
83	NIA ACT/432/2017	23/03/2017	M/S HARBANS LAL SINGH SURINDER MOHAN Vs. NARINDER KUMAR	FURTHER ORDER			
84	NIA ACT/582/2017	20/04/2017	M/S HARBANS LAL SURINDER MOHAN Vs. NARINDER KUMAR	FURTHER ORDER			
85	NIA ACT/620/2017	21/04/2017	AXIS BANK Vs. BALINDER SINGH @ RAGHUVIR	APPEREANCE			
86	NIA ACT/626/2017	21/04/2017	M/S CHAUDHARY FINANCE CO Vs. JYOTI VIG	PROCECUTION EVIDENCE			
87	NIA ACT/636/2017	25/04/2017	RACHNA Vs. PARVEEN UPPAL	PROCECUTION EVIDENCE			
88	NIA ACT/678/2017	01/05/2017	DINESH KUMAR Vs. RAJESH GOEL	FURTHER ORDER			
89	NIA ACT/698/2017	03/05/2017	JASBIR SINGH Vs. PARDEEP KUMAR	DEFENCE EVIDENCE			
90	NIA ACT/809/2017	17/05/2017	BIRAM PAL KAMBOJ Vs. SALINDER KUMAR	APPEREANCE			
91	NIA ACT/951/2017	07/06/2017	M/S NEW HARYANA TIMBER Vs. M/S RS METAL IND	PROSECUTION EVIDENCE			
92	NIA ACT/1058/2017	01/07/2017	M/S ALI STAR REMEDIES Vs. M/S PRASAD PHARMA	APPEREANCE			
93	NIA ACT/1100/2017	04/07/2017	MANOJ MANIKTHALA Vs. RAMAN SEHGAL	PROCECUTION EVIDENCE			
94	NIA ACT/1101/2017	04/07/2017	ADITYAVEER SINGH Vs. VIRENDER KUMAR	PROCECUTION EVIDENCE			
95	NIA ACT/1120/2017	05/07/2017	RAM KUMAR AGGARWAL Vs. RAMESH KUMAR	PROCECUTION EVIDENCE			

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96	NIA ACT/1136/2017	07/07/2017	AMBAY TRADERS Vs. MK TRADING COMPANY	PROCECUTION EVIDENCE			
97	NIA ACT/1142/2017	10/07/2017	GULAB SINGH Vs. M/S DURGA PACKGING	PROCECUTION EVIDENCE			
98	NIA ACT/1160/2017	11/07/2017	ARUN KAPUR Vs. UPAL BUILDTECH PRIVATE LIMITED	PROSECUTION EVIDENCE			
99	NIA ACT/1195/2017	14/07/2017	SANJEEV MITTAL Vs. HARVINDER KUMAR OBEROI	PROCECUTION EVIDENCE			
100	NIA ACT/1196/2017	14/07/2017	SANJEEV MITTAL Vs. HARVINDER KUMAR OBEROI	PROCECUTION EVIDENCE			
101	NIA ACT/1201/2017	14/07/2017	URVI MITTAL Vs. OBEROI BARDANA	PROCECUTION EVIDENCE			
102	NIA ACT/1203/2017	14/07/2017	ASHIMA MITTAL Vs. M/S OBEROI BARDANA TRADING CO.	PROCECUTION EVIDENCE			
103	NIA ACT/1235/2017	18/07/2017	AGGARWAL FINANCE CO. Vs. BALWINDER SINGH	DEFENCE EVIDENCE			
104	NIA ACT/1239/2017	18/07/2017	RAJESH KUMAR Vs. SUBHASH CHAND	PROSECUTION EVIDENCE			
105	NIA ACT/1240/2017	18/07/2017	RAJESH KUMAR Vs. SUBHASH CHAND	PROSECUTION EVIDENCE			
106	NIA ACT/1242/2017	18/07/2017	DHEERAJ SINGH TOMAR Vs. DEEPAK CHAUDHARY	PROSECUTION EVIDENCE			
107	NIA ACT/1261/2017	19/07/2017	KAMLESH KHERA Vs. MONIKA GROVER	DEFENCE EVIDENCE			
108	NIA ACT/1263/2017	19/07/2017	RANDIP SINGH Vs. DEEPAK CHAUDHARY	PROSECUTION EVIDENCE			
109	NIA ACT/1272/2017	20/07/2017	HARISH KUMAR Vs. MAJOR SINGH	313 CR.PC			
110	NIA ACT/1318/2017	01/08/2017	VINOD KUMAR Vs. AMRINDER SINGH	REPLY			
111	NIA ACT/1334/2017	03/08/2017	RAJENDER Vs. ALPINE AGRICULTURE LAND DEVELOPRE LTD.	APPEREANCE			
112	NIA ACT/1386/2017	09/08/2017	SUDESH RANI Vs. ALPINE AGRICULTURE LAND DEVELOPERS	APPEREANCE			
113	NIA ACT/1389/2017	10/08/2017	VIKRAM RANA Vs. SANJEEV NANDA	313 CR.PC			
114	NIA ACT/1405/2017	11/08/2017	JAI HANUMAN WOOD INDUSTRIES Vs. SHREE SAI COLLECTION	PROCECUTION EVIDENCE			
115	NIA ACT/1482/2017	23/08/2017	M/S A.S.TIMBER Vs. ANOOP SINGH	PROCECUTION EVIDENCE			

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116	NIA ACT/1514/2017	29/08/2017	BHAWNA TRADING COMPANY THROUGH SONU Vs. MOHIT	PROCECUTION EVIDENCE			
117	NIA ACT/1516/2017	29/08/2017	ANIL KUMAR Vs. RAHUL RANA	REPLY			
118	NIA ACT/1550/2017	05/09/2017	HDFC Vs. SATPAL SINGH	313 CR.PC			
119	NIA ACT/1553/2017	05/09/2017	HDFC Vs. TALJINDER SINGH	ARGUMENTS			
120	NIA ACT/1570/2017	06/09/2017	HDFC Vs. JANESH KUMAR	PROSECUTION EVIDENCE			
121	NIA ACT/1585/2017	07/09/2017	HDFC Vs. JAGROOP SINGH	313 CR.PC			
122	NIA ACT/1629/2017	12/09/2017	DISTRICT FOOD CIVIL SUPPLIS AND CONSUMER AFFAIRS CONTROLLER Vs. KAMAL	PROSECUTION EVIDENCE			
123	NIA ACT/1675/2017	18/09/2017	SATISH GUPTA Vs. CHABLA NEE RINKU	DEFENCE EVIDENCE			
124	NIA ACT/1714/2017	25/09/2017	CHARAN SINGH Vs. GULSHAN LAL	APPEREANCE			
125	NIA ACT/1715/2017	25/09/2017	M/S TALWAR TIMBER Vs. MITTAL ENTERPRISES	PROCECUTION EVIDENCE			
126	NIA ACT/1720/2017	26/09/2017	HDFC Vs. ASHOK KUMAR	DEFENCE EVIDENCE			
127	NIA ACT/1741/2017	28/09/2017	BLOSOM MOBILE GALLERY Vs. RAHUL KUMAR	PROSECUTION EVIDENCE			
128	NIA ACT/1744/2017	28/09/2017	BHARTI SHARMA Vs. ANOOP SINGH	PROCECUTION EVIDENCE			
129	NIA ACT/1778/2017	04/10/2017	CENTRAL BANK OF INDIA Vs. NITESH KAMBOJ	313 CR.PC			
130	NIA ACT/1786/2017	04/10/2017	STATE BANK OF INDIA Vs. ANUP SINGH	PROSECUTION EVIDENCE			
131	NIA ACT/1796/2017	06/10/2017	M/S TALWAR TIMBER Vs. MITTAL ENTERPRISES	PROCECUTION EVIDENCE			
132	NIA ACT/1809/2017	07/10/2017	SHIV SINGH Vs. KANTA DEVI	PROSECUTION EVIDENCE			
133	NIA ACT/1871/2017	11/10/2017	VARINDER KUMAR Vs. SUMER CHAND	DEFENCE EVIDENCE			
134	NIA ACT/1882/2017	13/10/2017	RAJESH KUMAR DHEER Vs. KRISHAN KUMAR	DEFENCE EVIDENCE			
135	NIA ACT/1889/2017	13/10/2017	SHREE RAM WOOD INDUSTRY Vs. KARNI KRIPA CONSTRUCTION PVT. LTD.	APPEREANCE			
136	NIA ACT/1947/2017	24/10/2017	HARISH BAKSHI Vs. CHANDER PAL	PROCECUTION EVIDENCE			

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	137	NIA ACT/2006/2017	30/10/2017	YASH PAL KAMBOJ Vs. M/S ATUL TIMBER	PROSECUTION EVIDENCE				
	138	NIA ACT/2007/2017	30/10/2017	DISTRICT FOOD CIVIL SUPPLIES @CONSUMER AFFAIRS CONTROLLER Vs. M/S HANS RAJ AND	PROSECUTION EVIDENCE				
	139	NIA ACT/2041/2017	06/11/2017	RAGHVINDER SINGH COMPANY Vs. OBEROI BARDANA TRADING COMPANY	PROSECUTION EVIDENCE				
	140	NIA ACT/2044/2017	06/11/2017	SONU SINGHAL Vs. OBEROI BARDANA TRADING COMPANY	PROSECUTION EVIDENCE				
	141	NIA ACT/2049/2017	07/11/2017	HDFC Vs. KULDEEP SINGH	PROSECUTION EVIDENCE				
	142	NIA ACT/2069/2017	08/11/2017	KUNAL CALCIUM LIMITED Vs. SHIV SHAKTI ENTERPRISES	PROSECUTION EVIDENCE				
	143	NIA ACT/2073/2017	09/11/2017	NARESH KUMAR Vs. NEERAJ KAPOOR	charge				
	144	NIA ACT/2076/2017	09/11/2017	STATE BANK OF INDIA Vs. M/S OBEROI AUTOMOBILES PVT. LTD.	PROSECUTION EVIDENCE				
	145	NIA ACT/2096/2017	10/11/2017	RAKESH LAMBA Vs. MANOJ TYAGI	DEFENCE EVIDENCE				
	146	NIA ACT/2103/2017	13/11/2017	SANDEEP KUMAR Vs. KARNAIL CHAND	PROSECUTION EVIDENCE				
	147	NIA ACT/2121/2017	16/11/2017	M/S SWASTIK TIMBER Vs. M/S ATUL TIMBERS	PROSECUTION EVIDENCE				
	148	NIA ACT/2130/2017	18/11/2017	RAJESH KUMAR Vs. JASWINDER SINGH	PROSECUTION EVIDENCE				
	149	NIA ACT/2138/2017	20/11/2017	AKHIL MITTAL Vs. M/S OBEROI BARDANA TRADING COMPANY	PROSECUTION EVIDENCE				
	150	NIA ACT/2159/2017	22/11/2017	BHUPINDER Vs. SAHIL	PROSECUTION EVIDENCE				
	151	NIA ACT/2178/2017	24/11/2017	ASHOKA PRODUCTS THROUGH ANIL KUMAR Vs. M/S BASLI INDIA CORPORATION	DEFENCE EVIDENCE				
	152	NIA ACT/2180/2017	24/11/2017	MOHAN LAL Vs. DILNAJ SINGH	ARGUMENTS				
		ACTION PLAN CASES COURT OF SH RAJAT VERMA JMIC JDR FOR MARCH 2020							
	1	3819/2013	28/03/08	GOPI VS LAL CHAND	28/04/20	AW			
	2	CS/4511/2013	23/05/2012	SHRI BALAJI Vs. RAVINDER KUMAR	8/4/2020	REPLY			
	3	CS/2315/2017	30/03/12	USHA VS ADITYA	18/09/19	DECIDED			

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4	CS/4584/2013	16/07/12	RAVINDER VS SUDARSAN	08/04/20	ARGUMENTS	
5	CS/4957/2013	14/08/2012	YASHPREET Vs. GURU NANAK	8/4/20	ARGUMENTS	
6	RP/569/2013	29/03/12	ANIL VS JAI NARAYAN	19/11/19	DISMISS	
7	CS/6346/2013	03/04/2013	MUNISH KUMAR Vs. SUDERSHAN	8/4/20	DW	
8	CM/583/2013	24/09/2012	SUBHASH Vs. KRISHNA	03/5/19	DECREE	
9	CS/11608/2014	28/11/2014	PREETO DEVI Vs. CHARTA RAM	7/4/2020	REBUTAL	
10	CHI/34256/2014	06/12/2014	STATE Vs. SATISH	10/4/20	DW	
11	CHI/31859/2013	20/03/2013	STATE Vs. SURESH KUMAR	5/8/19	ACQUITTED	
12	CHI/34347/2014	23/12/2014	STATE Vs. PURAN	25/2/20	ACQUITTED	
13	CS/1160/2013	23/09/2013	YOGESH VS DESH RAJ	29/5/19	DID	
14	COMI/27/2015	22/01/2015	AKRAM Vs. SHAKUR AHMED	18/2/20	ACQUITTED	
15	RP/1115/2013	16/10/2013	SUBHASH Vs. PURSHOTAM	28/1/20	DECIDED	
16	CHI/234/2015	21/02/2015	STATE Vs. NAIEM	18/2/20	COVICTED	
17	CS/547/15	7/3/15	LUXMI VS HAZARA	03/4/20	APPEREANCE	
18	CS/762/2015	09/04/2015	PARKASHO DEVI Vs. CHUHRA RAM	09/04/20	PW	
19	CHI/167/2015	07/02/2015	STATE Vs. SUMANT	18/5/19	ACQUITTED	
20	CS/649/2015	24/03/2015	NAND LAL VS BIMLA	17/12/19	DECREED	
21	CS/803/2015	15/04/2015	JAI PAL SINGH Vs. LOKINDER SINGH	03/2/2020	DECIDED	
22	CS/1061/2015	20/05/15	USHA VS SARDARI	08/04/20		
23	CS/1221/2015	29/05/2015	RAJ DULARI Vs. KAMLA	01/4/20	PW	
24	CS/1291/2015	08/06/2015	CHUHRA RAM Vs. PARKASHO DEVI	09/4/20	DW	
25	CS/1324/2015	06/07/2015	SUNIL GARG Vs. VISHAL GUPTA	03/4/20	REBUTAL	
26	CS/842/2015	22/04/2015	IRSHAD ALI Vs. ASHRAF	24/05/2019	DAW	
27	RP/139/2015	21/07/2015	TIRLOKI NATH Vs. MOHD ASHIQUE	01/5/20	REBUTAL	
28	CHI/493/2015	01/05/2015	STATE L Vs. VIJAY	22/5/19	ACQUITTED	
29	COMI/151/2015	04/08/2015	RANI DEVI Vs. RAM KUMAR ASI	25/2/20	DISCHARGE	
30	CS/1123/2015	27/05/2015	KARAM SINGH VS NISHANT	20/9/19	DISMISS	
31	CS/1742/2015	18/08/2015	SHASHI Vs. CHANDER	7/4/2020	DW	
32	CS/1143/2015	28/05/2015	SHIV LAL VS AJMER	17/5/19	DISMISS	
33	COMI/161/2015	20/08/2015	RAM KISHAN Vs. GURMUKH SINGH	04/2/2020	DECIDED	
34	CS/1313/2015	01/06/2015	MAHIPAL Vs. GRAM PANCHAYAT	24/5/19	DISMISS	
35	CHA/204/2015	12/06/2015	STATE Vs. MANORAMA	2/8/19	ACQUITTED	
36	CS/1906/2015	07/09/2015	KAMLESH RANI Vs. JASBIR SINGH	07/02/2020	DECIDED	
37	CS/1277/2015	02/07/2015	PUSHPANDER Vs. ILLAM SINGH	15/01/20	DECIDED	

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38	RP/197/2015	18/09/2015	ASHA Vs. VIJENDER KUMAR	01/4/20	APPEREANCE	
39	CRM/22/2015	03/07/2015	VISHESH BANSAL Vs. CHAIRMAN	30/4/19	DISMISS	
40	CS/2048/2015	23/09/2015	MUSTAFA Vs. STATE	8/4/20	PLANTIFF EVIDENCE	
41	27/08/19	09/07/2015	MANAGING Vs. KARNAIL	6/8/19	DISMISS	
42	COMI/197/2015	29/09/2015	MAMTA RANI Vs. RAM SIMRAN	3/2/2020	ACQUITTED	
43	COMI/137/2015	10/07/2015	AJAY KUMAR Vs. AMIT KUMAR	5/8/19	DISMISS	
44	CS/2112/2015	30/09/2015	DIMPLE CHANDEL Vs. PHOOL CHAND	8/4/20	PW	
45	CS/1437/2015	15/07/2015	LAKHPAT RAI Vs. SHANTI DEVI	30/11/19	DECIDED	
46	CS/1456/2015	16/07/2015	BANK OF INDIA Vs. SHARWAN	26/4/19	DECREE	
47	CS/1473/2015	17/07/2015	GAURAV Vs. VARINDER	17/8/19	DISMISS	
48	CS/2210/2015	15/10/2015	SANJEEV KUMAR Vs. MANJEET	9/4/20	REBUTAL	
49	CS/2287/2015	21/10/2015	ANIL KUMAR Vs. SWARNA AN	9/4/20	PW	
50	CHI/859/2015	21/07/2015	STATE Vs. MALKIT SINGH	22/5/19	ACQUITTED	
51	CHI/1339/2015	21/10/2015	STATE Vs. JASBIR SINGH	14/02/2020	DECIDED	
52	COMI/143/2015	22/07/2015	HARZARA SINGH Vs. RAKESH	16/8/19	DISMISS	
53	CS/1519/2015	23/07/2015	KAPOOR SINGH Vs. ALOK RAHLAN	28/5/19	DID	
54	CS/1547/2015	27/07/2015	NATHU RAM Vs. ROSHNI DEVI	6/11/19	DECREE	
55	COMI/146/2015	27/07/2015	JANAK VS KIRPAL	17/1/2020	DECIDED	
56	CHA/248/2015	28/07/2015	STATE I Vs. VIJAY KUMAR	18/7/19	ACQUITTED	
57	COMA/126/2015	29/07/2015	POOJA VERMA Vs. JITENDER	25/7/15	ALLOWED	
58	CS/1599/2015	30/07/2015	VIDHYA SAGAR Vs. RAMESHWAR	12/7/19	REBUTAL	
59	CS/1643/2015	04/08/2015	FARIDA BEGUM Vs. MOHD. FARID	21/11/19	DISMISS	
60	COMA/130/2015	07/08/2015	DARSHANI DEVI Vs. DES RAJ	8/11/19	DISMISS	
61	CHI/968/2015	10/08/2015	STATE Vs. BALDEV KRISHAN	13/6/19	ACQUITTED	
62	RP/154/2015	12/08/2015	SATYA Vs. SUNIL CHOPRA	13/11/19	DISMISS	
63	CS/1714/2015	14/08/2015	HIRA LAL Vs. VISHNU PARSHAD	30/11/19	DECIDED	
64	COMA/137/2015	18/08/2015	MAMTA DEVI Vs. SHAMSHER SINGH	4/6/19	DID	
65	CHI/1020/2015	20/08/2015	STATE Vs. BINTU SINGH	19/04/2019	PO	
66	CM/175/2015	26/08/2015	PINKY KALYAN Vs. NISHA	17/1/20	DECIDED	
67	CS/1828/2015	28/08/2015	JAGDISH LAL Vs. JABBAR SINGH	23/5/19	EX.DEC	
68	CS/1868/2015	01/09/2015	PS BANK Vs. HARISH KUMAR	29/7/19	EX.P.DECREE	
69	CS/1870/2015	02/09/2015	BABY Vs. GAGAN DEV	16/9/19	DISMISS	
70	CS/1878/2015	03/09/2015	NAND LAL Vs. DEVKI NANDAN	3/3/20	DECIDED	

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71	CHI/1077/2015	02/09/2015	STATE Vs. RAJ KUMAR	\	ACQUITTED	
72	CHI/1095/2015	04/09/2015	STATE Vs. NETAR PARKASH MEHTA	30/4/20	PW	
73	CS/1908/2015	07/09/2015	JAI KUMAR Vs. MAHINDER SINGH	13/11/19	DISMISS	
74	COMA/150/2015	09/09/2015	MAMTA RANI Vs. RAJESH KUMAR	16/7/19	DAW	
75	COMA/155/2015	10/09/2015	ANJU DEVI Vs. NARENDER	31/5/19	DAW	
76	CS/1937/2015	10/09/2015	MAYA RANI Vs. GENERAL PUBLIC	17/12/19	DID	
77	CHI/1125/2015	10/09/2015	STATE Vs. PREM CHAND	20/7/19	ACQUITTED	
78	CHI/1130/2015	11/09/2015	STATE Vs. RAJEEV KUMAR	10/7/19	CONVICTED	
79	CRM/26/2015	18/09/2015	GEETA RANI Vs. SONU	24/4/19	DAW	
80	CHI/1170/2015	22/09/2015	STATE Vs. SANDEEP KUMAR	10/7/19	ACQUITTED	
81	CM/192/2015	23/09/2015	MANJU RANI Vs. ANGRAJ SINGH	3/9/19	DID	
82	CHI/1198/2015	28/09/2015	STATE Vs. KOMIT	20/2/20	ACQUITTED	
83	CS/2066/2015	29/09/2015	SHASHI BALA Vs. BHAGWATI DEVI	18/12/19	DECREE	
84	CS/2094/2015	30/09/2015	BARU RAM Vs. SANJEEV	16/8/19	DISMISS	
85	CS/2079/2015	01/10/2015	SURESH KUMAR Vs. SUBHASH	27/8/19	DISMISSED	
86	RP/206/2015	03/10/2015	PAWAN Vs. SHARWAN	6/8/19	DISMISS	
87	CS/2128/2015	06/10/2015	SBI Vs. VIJENDER	22/5/19	DECREE	
88	CS/2151/2015	08/10/2015	ST THOMAS Vs. RT REV WARRIS K	16/5/19	DAW	
89	CS/2156/2015	08/10/2015	PUNJAB AND SIND BANK Vs. RAJ	28/8/19	DECIDED	
90	CS/2165/2015	09/10/2015	MOHAN LAL Vs. NAND LAL	8/11/19	DISMISS	
91	CS/2180/2015	13/10/2015	KARAMJEET KAUR Vs. RAM KISHAN	17/12/19	DISMISED	
92	CS/2190/2015	13/10/2015	CHUHAR SINGH Vs. SUBA RAM	15/10/15	decree	
93	CS/2216/2015	13/10/2015	ALI HASSAN Vs. NEHA GUPTA	4/2/2020	DECIDED	
94	CS/2200/2015	14/10/2015	ASHOK VERMA Vs. VIRENDER KUMAR	10/2/2020	PW	
95	CS/2212/2015	14/10/2015	RAM KISHAN Vs. SURESH CHAND	24/7/19	DISMISS	
96	COMI/213/2015	15/10/2015	TEJ PAL Vs. KALI CHARAN CHANDAL	30/7/19	dismiss	
97	COMI/216/2015	17/10/2015	MOHAMMAD ASGAR Vs. DINESH Y	17/8/19	DISMISS	
98	COMA/177/2015	17/10/2015	REKHA Vs. DEEPAK TIWARI	25/7/19	DISMISS	
99	CM/205/2015	19/10/2015	JAI PAL SINGH Vs. LOKINDER SINGH	16/7/19	DISMISS	
100	RP/222/2015	21/10/2015	RAVINDER DUTT Vs. MOHAN LAL	18/7/19	DISMISS	
101	CHI/1311/2015	20/10/2015	STATE Vs. VARUN KUMAR	01/11/19	ACQUITTED	
102	CS/2314/2015	30/10/2015	KHURSHID VS JAGROOP	1/4/19	DID	
103	CS/2332/2015	03/11/2015	VIRENDER KUMAR Vs. HARYANA	20/05/19	DECREE	
104	CS/2333/2015	03/11/2015	SUDESH Vs. PARVEEN SHARMA	06/5/19	DISMMIS	

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105	COMA/187/2015	06/11/2015	MEENU Vs. BHUSHAN	3/10/19	DISMISS	
106	CS/2377/2015	09/11/2015	Ps BANK Vs. SURESH PAL	24/4/19	DECREE	
107	CHI/1473/2015	23/11/2015	STATE Vs. SANJEEV KUMAR	4/6/19	ACQUITTED	
108	CS/2505/2015	04/12/2015	Mc Vs. KRISHNA WATI	17/12/19	DISMISED	
109	CS/2510/2015	04/12/2015	PYARE LAL Vs. MUNCIPAL	18/12/19	DECREE	
110	CS/2525/2015	08/12/2015	MS KAVERI VS MS LUXMI	24/5/19	EX.DECREE	
111	CS/2533/2015	09/12/2015	MANJEET VS DALJEET	20/12/19	DISMISED	
112	CHI/1553/2015	10/12/2015	STATE Vs. ASH MOHAMMAD	6/11/19	ACQUITTED	
113	CS/2537/2015	10/12/2015	SALINDRO Vs. RAVINDER	19/7/19	DISMISS	
114	COMA/208/2015	11/12/2015	SHABNAM Vs. MOHAMMAD RAFI	5/9/19	DISMISS	
115	CS/2560/2015	14/12/2015	SONIA NARANG Vs. SANTOSH	21/01/20	DECIDED	
116	CS/2562/2015	14/12/2015	NIDHI Vs. ASHA RANI	30/01/2020	DECIDED	
117	CS/2599/2015	21/12/2015	DHARAMVIR Vs. KALI RAM	10/1/2020	DECIDED	
118	CS/3/2016	02/01/2016	NAND LAL Vs. KRISHNA WATI	17/12/19	DECREE	
119	CHI/35/2016	11/01/2016	STATE Vs. PAWAN KUMAR	10/10/19	DECIDED	
120	CS/60/2016	11/01/2016	JOGINDER Vs. MANJEET SINGH	24/7/19	DISMISS	
121	CHI/90/2016	20/01/2016	STATE Vs. MOHAMMAD RAFIQ	5/9/19	ACQUITTED	
122	CS/159/2016	21/01/2016	SAT PAL Vs. SOM NATH	9/8/19	DECIDED	
123	CS/204/2016	30/01/2016	RAMESHWAR VS RAJBIR	07/01/2020	DECIDED	
124	CS/229/2016	02/02/2016	GURPREET Vs. BHUPINDER SINGH	30/8/19	DID	
125	CS/247/2016	02/02/2016	MS PRINCE METAL Vs. UHBVNL LTD	9/9/19	DECIDED	
126	CS/267/2016	08/02/2016	RAJ BALA Vs. THE YAMUNANAGAR	28/11/19	DECIDED	
127	CHA/59/2016	20/02/2016	STATE I Vs. AMIT ALIAS DEEPAK	21/5/19	ACQUITTED	
128	CS/397/2016	29/02/2016	SUNNY BHATIA Vs. PAWAN KUMAR	22/10/19	P.DECREE	
129	CHI/266/2016	01/03/2016	STATE Vs. RAVI KUMAR	4/6/19	ACQUITTED	
130	CHI/272/2016	03/03/2016	STATE Vs. AVNEET KUMAR	06/01/20	DECIDED	
131	CS/402/2016	01/03/2016	VIKRAM SINGH Vs. MALKIYAT	30/7/19	decided	
132	CS/431/2016	03/03/2016	MEENU GULATI Vs. UNITECH	28/11/19	DECIDED	
133	CM/36/2016	05/03/2016	DIMPLE CHANDEL Vs. PHOOL	17/01/20	DECIDED	
134	CS/462/2016	10/03/2016	PAWAN KUMAR Vs. JAI CHAND	9/7/19	DISMISS	
135	CS/504/2016	15/03/2016	SBI Vs. SHIV KUMAR	S	EX.P.DECREE	
136	CHI/339/2016	17/03/2016	STATE Vs. VIKKI MALIK SINGH	16/01/2020	DECIDED	
137	COMI/47/2016	23/03/2016	NITIN ALIAS MANTU Vs. SOMNATH	29/7/19	DISMISS	
138	CHI/372/2016	29/03/2016	STATE VS ISRAR	24/5/19	ACQUITTED	

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139	CHI/418/2016	11/04/2016	STATE Vs. SUKHBIR SINGH	20/05/2019	ACQUITTED	
140	CS/717/2016	16/04/2016	AMIT KUMAR Vs. SHREE	19/8/19	DISMISS	
141	CS/737/2016	19/04/2016	POOJA SHARMA Vs. DHANPATI	03/05/2019	DECREE	
142	CHI/435/2016	19/04/2016	STATE Vs. SHIV DHARSHAN	27/05/2019	ACQUITTED	
143	CS/742/2016	21/04/2016	KASHNIR SINGH Vs. RAVINDER	17/01/20	DECIDED	
144	CS/748/2016	22/04/2016	VIDYA SAGAR Vs. MUKESH	6/7/19	P.ALLOWED	
145	CHI/454/2016	25/04/2016	STATE Vs. VIKRAM	22/5/19	ACQUITTED	
146	CS/790/2016	26/04/2016	UBAID ALAM Vs. MUKRAM	22/8/19	DECIDED	
147	CHI/492/2016	30/04/2016	STATE VS RAGHUBIR SINGH	10/6/19	ACQUITTED	
148	CS/831/2016	30/04/2016	MS VERTEX VS PICADLY	08/7/19	P.DECREE	
149	CHI/772/2017	10/05/2016	STATE Vs. RAM NATH	20/11/19	CONVICTED	
150	CHI/723/2018	04/06/18	STATE VS CHARANJIT	16/05/19	UNDERGONE	
151	CHI/724/2018	04/06/18	STATE VS CHARANJIT	16/05/19	UNDERGONE	
152	CHI/726/2018	05/06/18	STATE VS RAJAT	29/08/19	DECIDED	
153	CHI/1133/2018	06/09/18	STATE SHANKER	13/06/19	UNDERGONE	
154	CHI/1315/2018	22/10/18	STATE RAMAN	01/05/19	UNDERGONE	
155	CHI/1316/2018	22/10/18	STATE RAMAN	03/04/19	UNDERGONE	
EXECUTION, ACTION PLAN CASES COURT OF SH RAJAT VERMA JMIC JDR FOR MARCH 2020						
1	EXE/319/2015	30/7/2015	JASHWANT VS GURCHARAN	05/2/2020	DECIDED	
2	EXE/157/2017	10/04/2017	STATE BANK OF INDIA Vs. JAI RAM	14/11/19	DAW	
3	EXE/166/2017	15/04/2017	SUBHASH Vs. PARVESH	30/11/19	DAW	
4	EXE/192/2017	02/05/2017	SBI Vs. RAMESHWAR SINGH	30/11/19	DAW	
5	EXE/209/2017	12/05/2017	ARVINDER Vs. HAKIKAT	17/7/19	DISMISS	
6	EXE/210/2017	15/05/2017	STATE BANK OF INDIA Vs. PRITHVI	13/9/19	DAW	
7	EXE/214/2017	18/05/2017	MANDIR Vs. BHAGWAT PARSHAD	30/5/19	DAW	
8	EXE/262/2016	19/08/2016	RANBIR VS MOHD.JAHANGIR	18/4/20	REPORT	
9	EXE/292/2017	30/08/2017	BALBIR SINGH Vs. UMA DEVI	28/01/20	DECIDED	
10	EXE/297/2017	01/09/2017	BICHHA RAM Vs. RAM PAL	12/12/19	DISMISSED	
11	EXE/316/2017	19/09/2017	JAGDISH CHAND PURI Vs. CHETAN	07/5/19	DAW	
12	EXE/324/2017	06/10/2017	RAM DAYAL Vs. SANYOGTI	4/9/19	DAW	
13	EXE/335/2017	31/10/2017	MOOORTI Vs. BAISAKHA RAM	29/7/19	DISPOSED	
14	EXE/352/2017	18/11/2017	NANJO Vs. PUSHPA	29/7/19	DISMISS	
15	EXE/63/2019	30/11/2017	KUSUM LATA Vs. STATE	24/05/2019	DAW	

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16	EXE/370/2017	18/12/2017	JAGIR SINGH Vs. THE RADAUR	10/9/19	DISPOSED	
17	EXE/29/2018	17/02/2018	PAWAN KUMAR Vs. LAJJA RAM	4/10/19	DAW	
18	EXE/65/2018	07/03/2018	JOGESHWAR Vs. SUMAN BAKSHI	20/01/20	DECIDED	
19	EXE/231/2017	01/07/2017	NEELAM SHARMA Vs. PREM NATH	5/3/20	DAW	
20	EXE/118/2018	13/04/2018	GIAN SINGH Vs. BALWANT SINGH	18/12/19	DAW	
21	EXE/119/2018	13/04/2018	GIAN SINGH Vs. AMAR SINGH	18/12/19	DAW	
22	EXE/135/2018	25/04/2018	PNB BANK Vs. SHRI RAM	20/11/19	DISPOSED	
23	EXE/136/2018	25/04/2018	STATE BANK Vs. JAI KUMAR	30/11/19	DAW	
24	EXE/139/2018	30/04/2018	RANJIT SINGH Vs. SURESH KUMAR	7/8/19	DID	
25	EXE/149/2018	07/05/2018	SURAJ Vs. PREM SINGH	05/7/19	DAW	
26	EXE/216/2018	20/07/2018	STATE BANK OF INDIA Vs. PAWAN	28/8/19	APPERANCE	
27	EXE/217/2018	20/07/2018	STATE BANK OF INDIA Vs. JALLUDIN	16/10/19	DAW	
28	EXE/245/2018	06/08/2018	SBI Vs. RAVINDER KUMAR	27/11/19	DAW	
29	EXE/266/2018	28/08/2018	VIJAYA BANK Vs. KAMAL	09/8/19	DAW	
30	EXE/281/2018	06/09/2018	M/S AGGARWAL R Vs. BRIJ BHUSHAN	24/9/19	DAW	
31	EXE/282/2018	06/09/2018	BAL RAJ SINGH Vs. LAL CHAND	26/11/19	DAW	
32	Exe/380/2018	07/09/2018	JOGINDER VS JAI PAL	29/11/19	DISPOSED	
33	EXE/308/2018	05/10/2018	SYNDICATE BANK Vs. NIRMAL SINGH	3/9/19	DAW	
34	EXE/4/2017	03/01/2017	VIPAN VS RANJIT	01/4/20	REPORT	
35	EXE/365/2018	01/12/2018	SUSHIL KUMAR Vs. ROSHNI DEVI	13/8/19	DAW	
36	EXE/370/2018	06/12/2018	BANK OF INDIA Vs. AVTAR SINGH	21/11/19	DAW	
37	EXE/373/2018	07/12/2018	VIJAYA BANK Vs. ANIL KUMAR	28/11/19	DAW	
38	EXE/374/2018	10/12/2018	SHWETA Vs. M/S NEESA	18/11/19	DAW	
39	EXE/56/2018	28/02/2018	AATMA VS DILBARI	17/01/20	DAW	
40	EXE/25/2019	25/01/2019	PUNEET KUMAR Vs. SHANTI DEVI	21/9/19	DISPOSED	
41	EXE/26/2019	25/01/2019	PS BANK Vs. PARDEEP KUMAR	12/9/19	DAW	
42	EXE/33/2019	01/02/2019	SWARAN Vs. ROSHAN LAL	20/01/20	DECIDED	
43	EXE/41/2019	08/02/2019	PSB BANK Vs. NISHANT	20/11/19	DISPOSED	
44	EXE/50/2019	22/02/2019	SOHAN LAL Vs. SULKHAN SINGH	18/9/19	DAW	
45	EXE/93/2019	02/04/19	PRIYANKA VS MS NEESA	23/11/19	DAW	
ACTION PLAN 2019-20 RELATING TO THE COURT OF SH.SHER SINGH, CJD-CUM-JMIC, YAMUNANAGAR AT JAGADHRI.						

ACTION PLAN 2019-2020

S.NO	CIS NO	DOI	TITLE	PENDING DATE	PURPOSE
1	RP/18/2019	13/04/2010	BHUPENDER SINGH GABA Vs. GAJENDER SINGH	04-05-2020	REBUTAL
2	CS/897/2013	31/01/2011	SURINDER MOHAN VERMA Vs. DEV BHART VERMA	11-05-2020	ARGUMENTS
3	CS/2099/2013	30/05/2011	PUNJAB SINDH BANK Vs. MS GAYATRI FLOOR MILLS	13-05-2020	PLANTIFF EVIDENCE
4	CS/3096/2013	09/06/2011	JAGDISH SINGH Vs. MOHAN SINGH	29-05-2020	APPEREANCE
5	CS/5927/2013	14/02/2013	MAHANT JAGMOHAN SINGH Vs. SANT NISCHAL SINGH	07-05-2020	ARGUMENTS
6	COMI/1356/2013	10/09/2013	VISHNU GOEL Vs. SH. S.B. VASHISHATH	28-05-2020	ARGUMENTS
7	COMI/1470/2014	19/05/2014	SMT. SUNITA Vs. BICHHA RAM	11-05-2020	DEFENCE EVIDENCE
8	CS/9447/2014	30/05/2014	PRAHLAD SINGH Vs. SURINDER HARA FOUNDATION	20-05-2020	PLANTIFF EVIDENCE
9	CHI/33055/2014	02/06/2014	SURBHI Vs. SANJEEV	27-05-2020	DEFENCE EVIDENCE
10	COMI/5/2015	03/01/2015	MS SCAN PROJECTS LTD. THROUGH DEVENDER SEHGAL Vs. MS WELL ERECTORS OF NEW	11-05-2020	DEFENCE EVIDENCE
11	CS/333/2015	09/02/2015	ANIL SHAH ENGINEERING Vs. DEVI DITTA	14-05-2020	ARGUMENTS
12	CHI/255/2015	18/02/2015	STATE OF HARYANA Vs. CHANDAN	18-05-2020	ARGUMENTS
13	COMI/60/2015	23/02/2015	PARAMJEET ALIAS POONAM Vs. KULBHUSHAN SETH	15-05-2020	DEFENCE EVIDENCE
14	CS/1302/2015	11/06/2015	MS PANKAJ MOULDING WORKS Vs. ASHWANI GOYAL	04-05-2020	PLANTIFF EVIDENCE
15	CS/1682/2015	05/08/2015	MOHD. ALIM Vs. RIZWAN	04-05-2020	DEFENCE EVIDENCE
16	RP/211/2015	07/10/2015	SHASHI BALA Vs. BHARAT SINGH	11-05-2020	ARGUMENTS
17	CS/2265/2015	20/10/2015	KARNAILO DEVI Vs. SHIV CHARAN	14-05-2020	PLANTIFF EVIDENCE
18	CS/2338/2015	03/11/2015	RAJ KUMAR BAJAJ Vs. RAM KISHAN BAJAJ	19-05-2020	DEFANDANT EVIDENCE
19	CS/2372/2015	07/11/2015	RICHA Vs. SHASHI KUMAR	12-05-2020	PLANTIFF EVIDENCE
20	CS/98/2016	13/01/2016	ANIL KUMAR Vs. SWARNA ANAND	13-05-2020	PLANTIFF EVIDENCE

ACTION PLAN 2019-2020

	21	CHI/922/2018	25/07/2018	STATE OF HARYANA Vs. GAURAV @ JHANDU	12-05-2020	PROCECUTION EVIDENCE	UNDERTRIAL	
	22	CHI/921/2018	25/07/2018	STATE OF HARYANA Vs. ANKIT @ KALA	12-05-2020	PROCECUTION EVIDENCE	UNDERTRIAL	
50 OLDEST EXECUTION IN THE COURT OF SH.SHER SINGH, CJD-CUM-JMIC, YAMUNANAGAR AT JAGADHRI								
	S.NO	CIS NO	DOI	TITLE	PENDING DATE	PURPOSE		
	1	EXE/59/2016	19/02/2016	RAM NATH Vs. STATE OF HARYANA	05-05-2020	ARGUMENTS		
	2	EXE/7/2017	07/01/2017	KARAMJEET SINGH Vs. SEEMA KAMBOJ	14-05-2020	ARGUMENTS		
	3	EXE/169/2017	17/04/2017	PREM SINGH Vs. SURESH KUMAR	06-05-2020	ARGUMENTS		
	4	EXE/224/2017	26/05/2017	NANAK CHAND Vs. STATE OF HARYANA	07-05-2020	ARGUMENTS		
	5	EXE/236/2017	03/07/2017	JOGINDER SINGH Vs. INDERJEET SINGH	07-05-2020	APPEREANCE		
	6	EXE/357/2017	29/11/2017	MAHA NARAINI TIMBER THROUGH MOHINDER SINGH Vs. SAI PLYBOARD COMPANY THROUGH PANKAJ	22-05-2020	APPEREANCE		
ACTION PLAN TARGET FOR THE YEAR 2019-2020 TOTAL 200 CASES EXCLUDING STAYED CASES								
IN THE COURT OF : MS. SANDEEP KAUR CIVIL JUDGE JUNIOR DIVISION - CUM JMIC								
	SR. NO	CASE NO/YEAR	DOI	TITLE	NEXT DATE	PURPOSE		
	1	CS/680/2015	31/03/2015	JAI SINGH PANWAR Vs. KAMLESH VISHWASH	09/03/20	REBUTAL		
	2	CS/772/2015	13/04/2015	MS AMAZON LAMINATES Vs. MUNCIPAL CORPORATION THRO EO	12/03/20	DEFENDANT EVIDENCE		
	3	CHI/563/2015	06/05/2015	STATE OF HARYANA THROUGH RAJENDER Vs. MUNISH KUMAR	18/03/20	PROCECUTION EVIDENCE		
	4	CS/1393/2015	08/07/2015	VINOD KUMAR Vs. KULBHUSHAN	06/03/20	DEFENDANT EVIDENCE		
	5	CS/2057/2015	24/09/2015	KAILASH CHAND Vs. SHEO RAM	23/4/20	PLANTIFF EVIDENCE		
	6	RP/212/2015	07/10/2015	SHASHI BALA Vs. PANKAJ KUMAR	26/03/2020	ARGUMENTS		
	7	CS/2152/2015	08/10/2015	ANIL KUMAR Vs. SWARNA ANAND	28/4/20	APPEREANCE		
	8	CS/2217/2015	13/10/2015	KURBAN ALI Vs. ZAHID HASAN	07/03/20	REBUTAL		

ACTION PLAN 2019-2020

9	CS/2220/2015	13/10/2015	DAVINDER SINGH Vs. SURINDER SINGH	9/3/20	REBUTAL	
10	CS/2286/2015	21/10/2015	ANIL KUMAR OBEROI Vs. SWARNA ANAND	28/4/20	APPEREANCE	
11	CHI/1347/2015	28/10/2015	STATE OF HRY THRO AMIT KUMAR BHALLA Vs. KRISHAN LAL	23/03/20	PROCECUTION EVIDENCE	
12	CS/2395/2015	10/11/2015	MAHENDER SINGH Vs. ESTATA OFFICER HUDA	09/03/20	DEFENDANT EVIDENCE	
13	CS/2619/2015	22/12/2015	SHIV CHARAN Vs. RAM PAL	16/03/2020	PLANTIFF EVIDENCE	
14	CHI/1603/2015	22/12/2015	STATE OF HRY THRO GIAN SINGH Vs. MANISHA	09/03/20	PROCECUTION EVIDENCE	
15	RP/2/2016	05/01/2016	BIMAL KUMAR Vs. SAT PAL	07/03/20	PLANTIFF EVIDENCE	
16	CHI/15/2016	06/01/2016	STATE OF HRY THRO HARVINDE SINGH Vs. MANOJ KUMAR	06/03/20	PROCECUTION EVIDENCE	
17	CM/7/2016	07/01/2016	BANK OF INDIA Vs. CHARANJIT SINGH	06/05/2020	ARGUMENTS	
18	CS/87/2016	13/01/2016	KAMAL KHURANA @ KAMLA Vs. SWARNA ANAND	13/03/20	PLANTIFF EVIDENCE	
19	CS/92/2016	14/01/2016	MEENA LAITU Vs. SWARNA ANAND	06/03/20	PLANTIFF EVIDENCE	
20	CS/149/2016	20/01/2016	KAVITA AGGARWAL Vs. DEEPAK	07/03/20	DEFENDANT EVIDENCE	
21	CS/314/2016	15/02/2016	SANTI DEVI Vs. MUKAND LAL HIGH SCHOOL	31/03/20	ARGUMENTS	
22	CHI/206/2016	17/02/2016	STATE OF HRY THRO SANDEEP Vs. YOGENDER ALIAS	09/03/2020	APPEREANCE	
23	CS/543/2016	18/03/2016	BALINDER SINGH Vs. SATPAL	13/03/20	REBUTAL	
24	CS/555/2016	19/03/2016	RANMEET BATRA Vs. STATE OF HARYANA	07/03/20	DEFENDANT EVIDENCE	
25	CS/575/2016	21/03/2016	PHOOL CHAND Vs. JAI NATH	09/03/20	REBUTAL	
26	CS/601/2016	28/03/2016	RAJINDER SINGH Vs. SATWANT SINGH	06/03/20	ARGUMENTS	
27	CHI/401/2016	07/04/2016	STATE OF HRY THRO MANJEET KAUR Vs. GOPAL	07/03/20	PROCECUTION EVIDENCE	
28	CHI/424/2016	16/04/2020	STATE OF HRYN VS SHAHRUKH	16/03/2020	PROCECUTION EVIDENCE	
29	EXE/270/2015	28/04/2015	CHAMAN Vs. RAMAN	09/03/20	APPEREANCE	
30	EXE/515/2015	24/12/2015	RAMESH KUMAR Vs. LACHMAN DASS	03/04/2020	APPEREANCE	
31	EXE/82/2016	09/03/2016	PUNJAB NATIONAL BANK Vs. JOGINDER SINGH	09/03/20	REE	
32	EXE/52/2017	07/02/2017	JAI SINGH Vs. SECRETARY PUBLIC HEALTH	09/03/20	ARGUMENTS	

DEPARTMENT

ACTION PLAN 2019-2020

	33	EXE/1/2018	02/01/2018	BHAGWATI DEVI THROUGH LEGAL HEIR SATISH Vs. SARITA JAISWAL	06/05/2020	ARGUMENTS		
	34	EXE/144/2018	02/05/2018	PUNJAB AND SIND BANK Vs. DEEPA RANI	09/03/20	APPEREANCE		
	35	EXE/156/2018	14/05/2018	M/S JAI TULSI AUTOMOBILE THR. PROP. RAVISH JAIN Vs. SANDEEP SEHRAWAT	13/03/20	APPEREANCE		
	36	EXE/184/18	03/07/2018	SBI VS RAJPAL	07/03/20	REPLY		
	37	EXE/199/2018	10/07/2018	STATE BANK OF INDIA Vs. KULVINDER KUMAR	13/03/20	AEGUMENT		
	38	EXE/204/2018	12/07/2018	RAJBIR Vs. PALA RAM	09/03/20	REE		
	39	EXE/230/2018	30/07/2018	STATE BANK OF INDIA Vs. OM PARKASH	27/03/20	APPEREANCE		
	40	EXE/231/2018	30/07/2018	STATE BANK OF INDIA Vs. NOOR HASSAN	30/03/20	APPEREANCE		
	41	EXE/233/2018	30/07/2018	STATE BANK OF INDIA Vs. SHISH PAL	27/03/20	APPEREANCE		
	42	EXE/234/2018	30/07/2018	STATE BANK OF INDIA Vs. GURDEV SINGH	30/03/20	APPEREANCE		
	43	EXE/240/2018	04/08/2018	ANGURI DEVI Vs. SACHIN	09/03/20	ARGUMENTS		
	44	EXE/241/2018	04/08/2018	SURENDER SINGH CHAUHAN Vs. GIRDHARI GOPAL	02/05/20	APPEREANCE		
	45	EXE/299/2018	20/09/2018	DHARAM PAL Vs. ROSHAN LAL	05/05/2020	APPEREANCE		
	46	EXE/324/2018	18/10/18	SYNDICATE VS MEHAR	07/03/20	ARGUMENTS		

LIST OF ACTION PLAN, RELATING TO THE COURT OF MS PRATIBHA MAHLA, JMIC JAGADHRI

	Sr. No.	Cases	Party Name	Date of Registration	Next Purpose		
	1	CS/1225/2013	DARSHAN SINGH VS OM PARKASH	08/03/11	ARGUMENTS		
	2	Cs/5815/2013	JOGINDER KUMAR ANAND Vs SWARNA ANAND	17/07/12	Replica		
	3	CHI/397/2015	STATE OF HRY Vs MOHAMMAD DILSHAD	07/04/15	Appereance		
	4	Cs/1093/2015	NITIKA NIRMAL Vs RATTAN SINGH	27/05/15	Arguments		
	5	CHI/632/2015	STATE OF HRY Vs ROHIT ALIAS ROCKEY	06/06/15	Defence Evidence		
	6	Cs/1405/2015	SIRI KAUR Vs GUR DEVI	15/07/15	Defendant Evidence		
	7	CHI/854/2015	STATE OF HRY THRO RAJPAL Vs PUNNU RAM	20/07/15	Procecution Evidence		
	8	NDPS/2/2015	STATE OF HARYANA Vs MUNISH	24/07/15	Defence Evidence		
	9	Cs/1844/2015	JAGINDER RAM Vs SANJAY AGGARWAL	29/08/15	Evidence		
	10	CHI/1101/2015	STATE OF HARYANA Vs BINNU	07/09/15	PWS		

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		11	Cs/1991/2015	GANESH PAPER INDUSTRIES Vs MS SHRI BALA JI COPY	19/09/15	Rebutal		
		12	Cs/2038/2015	NETAR PALLO Vs MANPREET	24/09/15	REPLY		
		Sr. No.	Cases	Party Name	Date of Registration			
		1	EXE/235/2016	MANJU BAKSHI Vs M/S NEESA LEISURE LTD	27-07-2016			
		2	EXE/237/2016	MAHINDER KUMAR Vs M/S NEESA LEISURE LTD	27-07-2016			
		3	EXE/305/2016	SANJEEV KUMAR Vs ASHOK KUMAR	21-10-2016			
		4	EXE/138/2017	State Bank of India Vs SAROJ BALA	03-04-2017			
		5	EXE/71/2017	MOORTI SHRI SITA RAM VS. HARMOHINDER	22.02.2017			
		6	EXE/263/2017	VINOD KUMAR Vs RAJAN BHANDARI	27-07-2017			
		7	EXE/312/2017	SURESH KUMAR Vs SHANTI DEVI	16-09-2017			
		8	EXE/161/18	STATE BANK OF INDIA VS LALITESH	22-5-2018			
SUB DIVISION BILASPUR								
ACTION PLAN 2019-20 (OLDEST CIVIL AND CRIMINAL CASES), PERTAINING TO THE COURT OF SH. KANWAL KUMAR, ACJ(SD)-CUM-SDJM, BILASPUR								
SR. NO.	CASE TYPE	CASE NO/ YEAR	D.O.I.	CASE TITLE	PURPOSE	N.DATE		
1	CS	229/2019	12/09/1996	KARAN AMOL SINGH Vs. KAUSHALYA RANI	DECIDED	11.9.2019		
2	CHA	2/2020	23.12.2006	STATE VS. DILSHAD	DECIDED	28.01.2020		
3	CM	105/2014	13/08/2009	YASIN Vs. ROSHAN DEEN	DECIDED	23.7.2019		
4	CS	1844/2014	08/12/2009	ABDUL GAFFAR Vs. NASSAR	DECIDED	11.7.2019		
5	CHI	1006/2014	12/04/2010	STATE Vs. FATEH SINGH	DECIDED	15.01.2020		
6	COMI	253/2014	16/07/2010	JARNAIL SINGH Vs. DIDAR SINGH	DECIDED	17.9.2019		
7	CHI	695/2014	12/08/2010	STATE Vs. KARMAIL SINGH	DECIDED	17.9.2019		
8	CHI	463/2014	24/02/2011	STATE Vs. ILIYAS	DECIDED	8.11.2019		
9	CHI	1090/2014	02.06.2012	STATE VS. SATPAL BINDAL & OTHERS	PROSECUTION EVIDENCE	17.04.2020		
10	CHI	900/2014	03/04/2013	STATE Vs. RONKI RAM	DECIDED	17.7.2019		
11	CM	44/2014	10.4.2012	BHIM SINGH V/S RINKI	DECIDED	20.11.2019		
12	CHI	978/2014	02/08/2013	STATE Vs. AKBAR	DECIDED	19.9.2019		

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13	CHI	1037/2014	12/08/2013	STATE Vs. SULTAN	DECIDED	11.7.2019		
14	CHI	927/2014	06/11/2013	STATE Vs. LUCKY	DECIDED	30.4.2019		
15	CHI	1168/2014	05/12/2013	STATE OF HARYANA Vs. SABI VERMA	DECIDED	15.10.2019		
16	COMA	75/2014	06/12/2013	RAJNI BALA Vs. KAMAL KUMAR	DECIDED	7.8.2019		
17	CHA	151/2014	11/12/2013	STATE Vs. AKILU RAHMAN	DECIDED	29/04/2019		
18	CS	1650/2014	08/01/2014	ROSHAN Vs. JOGINDER	DECIDED	24.7.2019		
19	CHI	54/2014	09/01/2014	STATE Vs. KULDEEP	DECIDED	2.5.2019		
20	CHI	328/2014	13/01/2014	STATE OF HARYANA Vs. PARDEEP KUMAR	DECIDED	07.01.2020		
21	CS	774/2014	20/02/2014	WAHID Vs. JULFAN	DECIDED	23.5.2019		
22	CHI	173/2014	24/02/2014	STATE Vs. RANJEET SINGH	DECIDED	3.5.2019		
23	COMI	102/2014	21/03/2014	RUKSANA V/S ASLAM	DECIDED	19.9.2019		
24	COMI	191/2014	15/03/2014	JASBIR SINGH Vs. AMRIK SINGH KALA	DECIDED	26.7.2019		
25	CHI	1243/2014	19/03/2014	STATE Vs. ABDUL KADIR	DECIDED	11.6.2019		
26	CS	2383/2014	03/04/2014	RAMESH CHAND Vs. GULZAR ALI	DECIDED	29.8.2019		
27	CHI	590/2014	18/04/2014	STATE Vs. JAHID	DECIDED	26.4.2019		
28	CHI	857/2014	07/05/2014	STATE Vs. FAZLU REHMAN	DECIDED	6.5.2019		
29	CS	2719/2014	19/05/2014	MADAN GOPAL SHARMA Vs. SARWAN KUMAR	DECIDED	18/05/2019		
30	CHI	1553/2014	27/05/2014	STATE Vs. DEVI CHADN@ BANTI	DECIDED	2.8.2019		
31	CHI	3/2015	31/05/2014	STATE Vs. DILSHAD	DECIDED	4.11.2019		
32	CS	2733/2014	06/06/2014	SONA DEVI Vs. UHBVNL, PANCHKULA	DECIDED	6.5.2019		
33	CHI	1444/2014	14/07/2014	STATE Vs. SHIV RAM	DECIDED	8.5.2019		
34	CHA	275/2014	15/07/2014	STATE Vs. GURMUKH SINGH	DECIDED	25.4.2019		
35	CS	3135/2014	17/07/2014	NOOR MOHAMMAD Vs. GULAMA	DECIDED	18.9.2019		
36	CHI	1439/2014	18/07/2014	STATE Vs. SUKHVINDER SINGH	DECIDED	11.7.2019		
37	CS	2947/2014	04/08/2014	PARDEEP KUMAR Vs. PURAN SINGH	DECIDED	02.7.2019		
38	CHI	1464/2014	05/08/2014	STATE Vs. KAMAL KUMAR	DECIDED	14.5.2019		
39	CHI	1472/2014	05/08/2014	STATE Vs. ASLAM	DECIDED	14.8.2019		
40	COMI	277/2014	06/08/2014	FARIYAD Vs. ASHISH	DECIDED	7.5.2019		
41	CHI	1560/2014	03/09/2014	STATE Vs. SUBHAM	DECIDED	11.9.2019		
42	CS	3144/2014	04/09/2014	GARVIT Vs. STATE OF HARYANA THROUGH	DECIDED	18.7.2019		
43	CHI	1658/2014	09/10/2014	STATE Vs. KIRPAL SINGH	DECIDED	31.7.2019		
44	CHA	350/2014	09/10/2014	STATE Vs. YASIN	DECIDED	29/04/2019		
45	CS	3253/2014	13/10/2014	MANJIT KAUR Vs. PARVEEN KUMAR GUPTA	DECIDED	17.8.2019		
46	CHI	1711/2014	07/11/2014	STATE Vs. PRITAM PAL	DECIDED	20.8.2019		

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47	CHI	1762/2014	16/12/2014	STATE Vs. NARESH	DECIDED	2.9.2019		
48	CS	3447/2014	18/12/2014	LAL SINGH Vs. HUKAM SINGH	DECIDED	31.10.2019		
49	CHI	10/2015	02/01/2015	STATE Vs. SATPAL	DECIDED	10.9.2019		
50	COMA	1/2015	12/01/2015	MEENA DEVI Vs. VIJAY KUMAR	DECIDED	31.7.2019		
51	CS	99/2015	16/01/2015	DALIP KUMAR Vs. VED PARKASH	DECIDED	30.4.2019		
52	CHI	37/2015	20/01/2015	STATE Vs. RANBIR SINGH	DECIDED	3.10.2019		
53	CS	74/2015	21/01/2015	JUNAID AHMED Vs. AKRAM KHAN	DECIDED	6.9.2019		
54	CHI	41/2015	21/01/2015	STATE Vs. SUBHASH CHAND	DECIDED	3.10.2019		
55	CHI	49/2015	30/01/2015	STATE Vs. SALIM	DECIDED	4.9.2019		
56	CS	105/2015	09/02/2015	DARSHAN SINGH Vs. SURESH KUMAR	DECIDED	4.5.2019		
57	CS	119/2015	12/02/2015	BODH Vs. JAGTAR SINGH	DECIDED	5.9.2019		
58	CM	20/2015	18/02/2015	ABDUL REHMAN Vs. YADVINDER SINGH	DECIDED	7.5.2019		
59	CHI	86/2015	18/02/2015	STATE Vs. JEET RAM	DECIDED	11.6.2019		
60	COMI	15/2015	18/02/2015	SUNITA DEVI Vs. VIDYA BHUSHAN	TRANSFER	10/05/2019		
61	CHI	80/2015	03/03/2015	STATE Vs. MOHIT KUMAR	DECIDED	1.8.2019		
62	CHI	81/2015	03/03/2015	STATE Vs. SAJID	DECIDED	7.9.2019		
63	COMI	16/2015	09/03/2015	CHANANCHAL RANI Vs. SUNEET KUMAR	DECIDED	03/05/2019		
64	CS	167/2015	11/03/2015	PAWAN KUMAR Vs. GURMUKH SINGH	DECIDED	30.7.2019		
65	CS	205/2015	25/03/2015	JARIFA Vs. NASEERU	DECIDED	2.5.2019		
66	CRM	9/2015	27/03/2015	SARWAN KUMAR Vs. SHER DEEN	DECIDED	9.7.2019		
67	CS	233/2015	01/04/2015	MAYA DEVI Vs. SOM NATH	DECIDED	10/05/2019		
68	CS	238/2015	07/04/2015	SHANTI DEVI Vs. SAVITA DEVI	DECIDED	26.7.2019		
69	CHI	122/2015	15/04/2015	STATE OF HARYANA Vs. SURINDER KUMAR@ KALA	DECIDED	18.5.2019		
70	CS	275/2015	16/04/2015	NIRMALA DEVI Vs. KARAMBEER	DECIDED	10/05/2019		
71	COMI	26/2015	16/04/2015	MS BINDAL PULP INDUSTRIES Vs. SUSHIL GUPTA	DECIDED	3.5.2019		
72	CS	281/2015	20/04/2015	JAI PAL Vs. RAJBIR	DECIDED	25.7.2019		
73	CS	349/2015	24/04/2015	KULBIR SINGH Vs. MEHAR SINGH	DECIDED	16.8.2019		
74	COMI	30/2015	01/05/2015	TEJA RAM Vs. LEELA DEVI	DECIDED	30.7.2019		
75	CS	318/2015	06/05/2015	MADAN LAL Vs. DILA RAM	DECIDED	14.8.2019		
76	CS	327/2015	14/05/2015	PUNNI DEVI Vs. STATE OF HARYANA THROUGH COLLECTOR YAMUNANAGAR	DECIDED	17.7.2019		
77	CHI	164/2015	14/05/2015	STATE Vs. BILAL	DECIDED	10.10.2019		
78	CS	342/2015	18/05/2015	PUNJAB NATIONAL BANK Vs. VALIDEEN	DECIDED	6.8.2019		
79	CHI	148/2015	18/05/2015	STATE Vs. PARMOD KUMAR	DECIDED	16.5.2019		

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80	CHI	169/2015	19/05/2015	STATE Vs. SURJIT KUMAR	DECIDED	23.9.2019		
81	CS	346/2015	20/05/2015	JAI PAL Vs. MANGAT RAM	DECIDED	05.7.2019		
82	CS	347/2015	20/05/2015	JAI PAL Vs. MANGAT RAM	DECIDED	05.7.2019		
83	CS	451/2015	20/05/2015	STATE BANK OF INDIA,BRANCH OFFICE JAGADHRI Vs. AMIT KUMAR	DECIDED	24.5.2019		
84	CM	45/2015	20/05/2015	DHARAM SHALA,RAPAI AAM PANCHAYAT Vs. D.A.V PUBLIC SCHOOL BARARA ROAD OPP.AXIS BANK SADH	DECIDED	30.7.2019		
85	CS	366/2015	27/05/2015	MADAN LAL Vs. RAJESH KUMAR	DECIDED	17.5.2019		
86	CS	421/2015	27/05/2015	RAMESH CHAND Vs. ATMA RAM	DECIDED	1.10.2019		
87	NDPS	1/2015	04/06/2015	STATE Vs. ABDU MALIK	DECIDED	22.7.2019		
88	COMI	31/2015	10/06/2015	G.P. ARRIYANWALA Vs. OM PARKASH	DECIDED	10.10.2019		
89	CHI	196/2015	15/06/2015	STATE Vs. RAMESHWER DASS	DECIDED	29.8.2019		
90	CHI	213/2015	01/07/2015	STATE VS. GULSHAN	DECIDED	12-04-2019		
91	CS	478/2015	01/07/2015	NARENDER KUMAR Vs. KAILASH CHAND	DECIDED	9.9.2019		
92	CHI	233/2015	02/07/2015	STATE OF HARYANA Vs. GOLU @ SUNNY	DECIDED	21.8.2019		
93	CHA	67/2015	03/07/2015	STATE Vs. SAMIM	DECIDED	6.7.2019		
94	CS	459/2015	06/07/2015	KULWINDER KAUR Vs. JASPREET SINGH	DECIDED	22.5.2019		
95	CS	506/2015	07/07/2015	IQBAL SINGH Vs. RAJEEV	DECIDED	9.7.2019		
96	CHI	211/2015	07/07/2015	STATE Vs. BALINDER SINGH	DECIDED	01.8.2019		
97	CS	563/2015	08/07/2015	ANURAG GOEL Vs. PAWAN KUMAR	DECIDED	3.5.2019		
98	CS	512/2015	10/07/2015	DHARAM SHALA AAM PANCHAYAT MAHAJAN Vs. D.A.V. PUBLIC SCHOOL	DECIDED	26.8.2019		
99	CS	571/2015	13/07/2015	RAJINDER SINGH Vs. PEHAL SINGH	DECIDED	2.5.2019		
100	CM	83/2015	14/07/2015	PALA RAM Vs. JAKIR HUSSAIN	DECIDED	8.5.2019		
101	CHI	221/2015	15/07/2015	STATE Vs. KULWINDER SINGH	DECIDED	14.6.2019		
102	CS	578/2015	27/07/2015	RAJINDER SINGH Vs. INDER SINGH	DECIDED	27.8.2019		
103	CHI	241/2015	27/07/2015	STATE Vs. DEEPAK CHAUHAN	DECIDED	8.5.2019		
104	CHI	250/2015	27/07/2015	STATE OF HARYANA Vs. DEP CHAND	DECIDED	5.10.2019		
105	CHI	245/2015	30/07/2015	STATE Vs. TALWANT SINGH	DECIDED	16.7.2019		
106	COMI	43/2015	31/07/2015	SURINDER KAUR Vs. PARAMJIT KAUR	DECIDED	31.7.2019		
107	CS	607/2015	03/08/2015	RAJINDER SINGH Vs. PARDEEP KUMAR	DECIDED	16.9.2019		
108	CHI	256/2015	03/08/2015	STATE Vs. YASIN	DECIDED	12.6.2019		
109	CHI	274/2015	03/08/2015	STATE Vs. DILSHAD	DECIDED	19.8.2019		
110	CM	80/2015	04/08/2015	NARINDER KUMAR Vs. ASHOK KUMAR	DECIDED	15.5.2019		
111	CHI	300/2015	07/08/2015	STATE Vs. NAZIR MOHAMMAD	DECIDED	15.10.2019		

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112	CHI	308/2015	11/08/2015	STATE OF HARYANA Vs. PAWAN KUMAR	DECIDED	9.7.2019		
113	CS	628/2015	12/08/2015	SHARANJIT Vs. JAGDEEP SINGH	DECIDED	23.11.2019		
114	CS	665/2015	14/08/2015	JAGPAL Vs. HARPAL	DECIDED	9.5.2019		
115	CHI	289/2015	20/08/2015	STATE Vs. INDERJEET	DECIDED	3.9.2019		
116	CS	686/2015	21/08/2015	SURESH PAL Vs. RAJ PAL	DECIDED	10.01.2020		
117	CS	700/2015	28/08/2015	PAWAN KUMAR Vs. HUKAM CHAND	DECIDED	24.7.2019		
118	COMI	49/2015	02/09/2015	ZULFAN Vs. MANJEET	DECIDED	21.9.2019		
119	COMA	27/2015	02/09/2015	ROSHANI Vs. CHAMAN SHAH	DECIDED	7.8.2019		
120	CS	789/2015	18/09/2015	RAN SINGH Vs. RANBIR SINGH	DECIDED	21.8.2019		
121	CM	103/2015	18/09/2015	KALICHARAN Vs. AMIT KUMAR GERA	DECIDED	18.7.2019		
122	CHI	322/2015	18/09/2015	STATE OF HARYANA Vs. SUNIL	DECIDED	23.7.2019		
123	CHI	336/2015	23/09/2015	STATE Vs. RAV VIRENDER SINGH	DECIDED	21.8.2019		
124	CS	800/2015	29/09/2015	PARVESH KUMAR Vs. GENERAL PUBLIC	DECIDED	29.10.2019		
125	CS	858/2015	01/10/2015	DARSHAN LAL Vs. MAM RAJ	DECIDED	22.5.2019		
126	CS	813/2015	06/10/2015	ANWAR Vs. SARIF	DECIDED	29.10.2019		
127	CHI	378/2015	14/10/2015	STATE OF HARYANA Vs. HARJINDER SINGH	DECIDED	13.6.2019		
128	CS	834/2015	15/10/2015	DHARAMPAL Vs. KARNAIL SINGH	DECIDED	03.7.2019		
129	CS	854/2015	19/10/2015	DEVI RAM Vs. MAYA DEVI	DECIDED	10.5.2019		
130	CHI	370/2015	20/10/2015	STATE Vs. SAWAN @ DARA	DECIDED	2.9.2019		
131	CHI	373/2015	20/10/2015	STATE OF HARYANA Vs. ROHTASH	DECIDED	8.8.2019		
132	CHI	382/2015	28/10/2015	STATE Vs. JAVED KHAN @ GONI	DECIDED	19.7.2019		
ACTION PLAN 2019-20 (138 N.I.ACT CASES UPTO 31.12.2015), PERTAINING TO THE COURT OF SH. KANWAL KUMAR, ACJ(SD)-CUM-SDJM, BILASPUR								
	SR. NO	CASE NO/YEAR	DOI	TITLE	NEXT DATE	PURPOSE		
	1	N.I.ACT/1041/2014	05/08/2014	PNB Vs. RESHMA	20.5.2019	DECIDED		
	2	N.I.ACT/1111/2014	22/08/2014	LUXMI DEVI Vs. RAKESH JAIN	6.9.2019	DECIDED		
	3	N.I.ACT/72/2016	18/10/2014	THE YNR DPARD BANK LTD. Vs. RANBIR SINGH	14.5.2019	DECIDED		
	4	N.I.ACT/1401/2014	18/11/2014	PUNJAB NATIONAL BANK Vs. RITU SHARMA	1.8.2019	DECIDED		
	5	N.I.ACT/571/2014	21.11.2014	MAHI PAL Vs. M/S SHARMA MEDICOSE	16.5.2019	DECIDED		
	6	N.I.ACT/572/2016	21/11/2014	MAHI PAL Vs. M/S SHARMA MEDICOSE	16.5.2019	DECIDED		
	7	N.I.ACT/1470/2014	09/12/2014	DPBOARD BANK LTD. Vs. NAIB SINGH	29.7.2019	DECIDED		
	8	N.I.ACT/8/2015	12/01/2015	SEWA RAM Vs. RAM KARAN	21.5.2019	DECIDED		

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	9	N.I.ACT/573/2014	17/01/2015	MAHI PAL Vs. M/S SHARMA MEDICOSE	16.5.2019	DECIDED			
	10	N.I.ACT/34/2015	21/01/2015	PUNJAB NATIONAL BANK Vs. TAKI MOHAMMAD	10.6.2019	DECIDED			
	11	N.I.ACT/11/2016	27/02/2015	JAGTAR SINGH Vs. GANGA SALES	23.7.2019	DECIDED			
	12	N.I.ACT/153/2015	04/07/2015	DPCOARD BANK LTD. Vs. HEM RAJ	3.7.2019	DECIDED			
	13	N.I.ACT/201/2015	10/07/2015	SURENDER SINGH Vs. THATH SINGH	10.9.2019	DECIDED			
	14	N.I.ACT/181/2015	16/07/2015	THE YNR DPCOARD BANK LTD. Vs. NAZAR	3.9.2019	DECIDED			
	15	N.I.ACT/228/2015	05/08/2015	BALJEET KAUR Vs. ARUN KUMAR	21.5.2019	DECIDED			
	16	N.I.ACT/233/2015	20/08/2015	STATE BANK OF PATIALA Vs. BACHINT SINGH	19.7.2019	DECIDED			
	17	N.I.ACT/280/2015	17/11/2015	KULWANT SINGH Vs. LATA RANI	1.8.2019	DECIDED			
	18	N.I.ACT/289/2015	02/12/2015	RAM PAL Vs. SOHAN LAL	13.6.2019	DECIDED			
	ACTION PLAN 2019-20 (50 OLDEST EXECUTION), PERTAINING TO THE COURT OF SH. KANWAL KUMAR, ACJ(SD)-CUM-SDJM, BILASPUR								
	SR. NO	CASE NO/YEAR	DOI	TITLE	NEXT DATE	PURPOSE			
	1	EXE/84/2016	19/07/2008	URMILA DEVI Vs. SARLA DEVI	3.9.2019	DECIDED			
	2	EXE/90/2014	06/09/2013	MAHI PAL Vs. SHEO RAM	04/07/2019	DECIDED			
	3	EXE/80/2015	08/09/2015	BALDEV KRISHAN Vs. RAJIV KUMAR	02/07/2019	DECIDED			
	4	EXE/84/2015	25/09/2015	BALWANT SINGH Vs. SAMAY SINGH	29.04.2020	APPEARANCE			
	5	EXE/32/2016	02/04/2016	HARDEEP SINGH Vs. RAVINDER KUMAR	7.8.2019	DECIDED			
	6	EXE/90/2016	02/09/2016	STATE BANK OF INDIA Vs. ROSHAN LAL	12.9.2019	DECIDED			
	7	EXE/100/2016	17/09/2016	KUSUM LATA Vs. PARMOD KUMAR	15/07/2019	DECIDED			
	8	EXE/106/2016	30/09/2016	VED PARKASH Vs. RAVINDER SINGH	8.11.2019	DECIDED			
	9	EXE/113/2016	17/10/2016	DAYALA Vs. BALBIR SINGH	11.9.2019	DECIDED			
	10	EXE/125/2016	08/12/2016	STATE BANK OF INDIA Vs. FAQIRIA RAM	20.01.2020	DECIDED			
	11	EXE/126/2016	08/12/2016	STATE BANK OF INDIA Vs. SATISH KUMAR	12.9.2019	DECIDED			
	12	EXE/6/2017	09/01/2017	STATE BANK OF INDIA Vs. JAGTAR SINGH	29.8.2019	DECIDED			
	13	EXE/11/2017	18/01/2017	STATE BANK OF INDIA Vs. PARMOD KUMAR	23/7/2019	DECIDED			
	14	EXE/16/2017	25/01/2017	RAFIK Vs. MEHAR DEEN	24/07/2019	DECIDED			
	15	EXE/28/2017	28/02/2017	STATE BANK OF INDIA Vs. SABIR AHMAD	10.10.2019	DECIDED			
	16	EXE/33/2017	07/03/2017	SUKHBIR SINGH Vs. GURNAIB KAUR	2.8.2019	DECIDED			
	17	EXE/37/2017	17/03/2017	STATE BANK OF INDIA Vs. BHOPAL SINGH	22.11.2019	DECIDED			
	18	EXE/43/2017	24/03/2017	JAI SINGH THROUGH LEGAL HEIRS NARESH KUMAR Vs. RAMAN KUMAR	6.9.2019	DECIDED			

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19	EXE/51/2017	28/03/2017	STATE BANK OF INDIA Vs. ALISHER ALI	30.8.2019	DECIDED	
20	EXE/52/2017	28/03/2017	STATE BANK OF INDIA Vs. SOHAN LAL	16.10.2019	DECIDED	
21	EXE/56/2017	29/03/2017	STATE BANK OF INDIA Vs. AJAY KUMAR	22.11.2019	DECIDED	
22	EXE/79/2017	12/04/2017	HARPAL SINGH Vs. SAROJ KUMARI	27.04.2020	APPEARANCE	
23	EXE73/2017	21/04/2017	STATE BANK OF INDIA Vs. RAFAL	19/04/2019	DECIDED	
24	EXE/86/2017	04/05/2017	HARYANA WAKF BOARD Vs. HANS RAJ	17.9.2019	DECIDED	
25	EXE/88/2017	04/05/2017	SANJEEV VS. MALKEET	02.03.2020	DECIDED	
26	EXE/90/2017	06/05/2017	STATE BANK OF INDIA Vs. MATU RAM THROUGH HIS LRS NIRMLA DEVI	1.8.2019	DECIDED	
27	EXE/99/2017	10/05/2017	ARUN KUMAR Vs. BSNL THROUGH ITS AGM	06.05.2019	DECIDED	
28	EXE101/2017	11/05/2017	NARESH KUMAR Vs. JAMIL AHMAD	19/04/2019	DECIDED	
29	EXE/102/2017	18/05/2017	SAT PAL SAINI Vs. AMAN KUMAR	3.9.2019	DECIDED	
30	EXE/108/2017	24/05/2017	STATE BANK OF INDIA Vs. KARMAL SINGH	2.8.2019	DECIDED	
31	EXE/113/2017	04/07/2017	BABU THROUGH L.R. PARVEEN KUMAR Vs. ASGAR	28.01.2020	DECIDED	
32	EXE/115/2017	05/07/2017	JAGRAM Vs. G.P PEERUWALA	23.05.2020	DECIDED	
33	EXE/121/2017	11/07/2017	CENTRAL BANK OF INDIA Vs. VIKRAM SINGH	27.01.2020	DECIDED	
34	EXE/125/2017	21/07/2017	GURMEET SINGH Vs. PAWAN KUMAR	20.02.2020	DECIDED	
35	EXE/128/2017	24/07/2017	KULBIR SINGH Vs. RAM KISHAN	30.11.2019	DECIDED	
36	EXE/133/2017	16/08/2017	SAUMYA Vs. SONU DHIMAN	5.11.2019	DECIDED	
37	EXE/137/2017	30/08/2017	STATE BANK OF INDIA Vs. JASMER SINGH	01/07/2019	DECIDED	
38	EXE/144/2017	04/10/2017	STATE BANK OF INDIA Vs. NIRANJAN SINGH	26.8.2019	DECIDED	
39	EXE/145/2017	10/10/2017	ASHU KUMAR Vs. SALEEM	28.8.2019	DECIDED	
40	EXE/154/2017	02/12/2017	MAM KAUR Vs. DILBAG SINGH	13/07/2019	DECIDED	
41	EXE/1/2018	03/01/2018	GURDEV SINGH Vs. SUMER	2.8.2019	DECIDED	
42	EXE/3/2018	16/01/2018	SHEO PAL Vs. RAJINDER KUMAR	7.9.2019	DECIDED	
43	EXE/11/2018	20/02/2018	GURDEV SINGH Vs. MANDEEP	20.01.2020	DECIDED	
44	EXE/16/2018	28/02/2018	STATE BANK OF INDIA Vs. JAGIR SINGH	09/07/2019	DECIDED	
45	EXE/19/2018	01/03/2018	RAMESHO DEVI Vs. RAMESH CHAND	15.10.2019	DECIDED	
46	EXE/23/2018	09/03/2018	AHSAN Vs. STATE OF HARYANA	11/07/2019	DECIDED	
47	EXE/29/2018	21/03/2018	SAWAN RAM @ SAWNU THROUGH GENERAL P.O.A. SUKH RAM P.O.A Vs. GRAM PANCHAYAT	06.11.2019	DECIDED	
48	EXE/34/2018	01/05/2018	DASONDHI RAM Vs. BISHNA RAM THROUGH LRS	15.10.2019	DECIDED	
49	EXE/35/2018	01/05/2018	BACHNA RAM Vs. BISHNA THROUGH LRS	15.10.2019	DECIDED	
50	EXE 43/2018	02.07.2018	STATE BANK OF INDIA Vs. RANDHIR	14.01.2020	DECIDED	

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Action Plan 2019-2020 (OLDEST CIVIL AND CRIMINAL CASES LIST), pertaining to the court of Sh. Harish Sabbarwal, CJ(JD)-cum-JMIC, Bilaspur, District Yamunanagar.								
S.No.	Case Type	Case No./Year	D.O.I.	Case Title	Purpose	Next Date/D.O.D		
1	CS	2936/2014	08/09/2010	REKHA DEVI Vs. RAJ KUMAR	DECIDED	02/08/2019		
2	CHI	447/2014	03/02/2011	STATE Vs. JATIN	DECIDED	17.01.2020		
3	COMI	151/2014	24/05/2011	JATIN Vs. POOJA	DECIDED	17.01.2020		
4	COMA	124/2014	13/02/2013	RAVINDER KAUR ALIAS RENU Vs. PARAMJEET SINGH	DECIDED	20.09.2019		
5	CHA	154/2014	20/03/2013	STATE Vs. AMAN PREET	DECIDED	23.10.2019		
6	CHI	628/2014	16/09/2013	STATE Vs. MUNTZIR @ BHALU	DECIDED	03/05/2019		
7	CHI	1173/2014	25/10/2013	STATE Vs. RAMESH CHAND	DECIDED	15.07.2019		
8	CHI	1347/2014	11/12/2013	STATE OF HARYANA Vs. SUMIT @ CHIDA	DECIDED	26.02.2020		
9	CM	156/2014	24/12/2013	PREM CHAND Vs. BARKHA RAM	DECIDED	15.01.2020		
10	CS	19/2014	08/01/2014	SAWITRI Vs. MAM RAJ	DECIDED	08.08.2019		
11	COMI	164/2014	08/01/2014	SARDARI DEVI Vs. MAYA RAM	DECIDED	12.07.2019		
12	CHI	329/2014	09/01/2014	STATE Vs. ARWINDER	DECIDED	20.07.2019		
13	CHI	1342/2014	18/01/2014	STATE Vs. GAGANPREET	DECIDED	23/04/2019		
14	CS	1938/2014	21/01/2014	NARESH KUMAR Vs. HUSAN PAL	DECIDED	03.09.2019		
15	CS	883/2014	10/02/2014	GIAN CHAND Vs. GP CHUHAR PUR KALAN	DECIDED	17/05/2019		
16	COMI	185/2014	15/02/2014	KAMAL Vs. RISHI PAL	DECIDED	15.10.2019		
17	CHA	47/2014	18/02/2014	STATE Vs. IRFAN	DECIDED	29/04/2019		
18	CHI	869/2014	21/02/2014	STATE Vs. JASWANT SINGH	DECIDED	20/05/2019		
19	CS	1822/2014	12/03/2014	MEHAR CHAND Vs. PAWAN KUMAR	DECIDED	13.01.2020		
20	CHI	564/2014	18/03/2014	STATE Vs. MATLOOB	DECIDED	17.09.2019		
21	COMI	102/2014	21/03/2014	RUKSANA Vs. ASLAM	Evidence	13.09.2019	EXCLUDE	
22	CS	387/2014	25/03/2014	PARMOD KUMAR Vs. JASWANT SINGH	DECIDED	23/05/2019		
23	COMA	99/2014	01/04/2014	PARVEEN Vs. RAJU	DECIDED	18/05/2019		
24	CHI	901/2014	17/04/2014	STATE Vs. RAJINDER SINGH	DECIDED	01.10.2019		
25	CHI	1003/2014	28/04/2014	STATE Vs. KAMAL	DECIDED	19.10.2019		
26	CS	1387/2014	30/04/2014	BALKISHAN MEHTA Vs. GURMEET KAUR	DECIDED	14.08.2019		
27	CHI	862/2014	07/05/2014	STATE Vs. KRISHAN @ MANGA	DECIDED	15.11.2019		
28	CHI	961/2014	20/05/2014	STATE Vs. RAJESH KUMAR	DECIDED	31.07.2019		
29	CS	2830/2014	21/05/2014	HARBANS SINGH Vs. HARDEEP	DECIDED	21.01.2020		
30	CHA	333/2014	21/05/2014	STATE Vs. ANIL KUMAR	DECIDED	27/05/2019		

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31	CHI	1187/2014	24/05/2014	STATE Vs. RAJENDER SINGH	DECIDED	24.09.2019		
32	CS	2826/2014	02/06/2014	BALWINDER SINGH Vs. GRAM PANCHAYAT	DECIDED	29.07.2019		
33	CHI	1096/2014	03/06/2014	STATE Vs. CHETAN	DECIDED	24.01.2020		
34	CS	2742/2014	07/06/2014	SURINDER KAUR Vs. RAJNI DEVI	DECIDED	03/05/2019		
35	CHI	1178/2014	13/06/2014	STATE Vs. ASHOK	DECIDED	03.10.2019		
36	CHA	339/2014	13/06/2014	STATE Vs. SUFEYAN	DECIDED	01.08.2019		
37	CS	2900/2014	01/07/2014	FAKRU DEEN Vs. RAMJAN	Misc. Civil Arguments	16.09.2019		
38	COMI	291/2014	02/07/2014	RAJ KUMARI Vs. MOLDEEN	DECIDED	04.09.2019		
39	CS	2876/2014	07/07/2014	LAL DEEN Vs. RAMJAN	DECIDED	05.07.2019		
40	CHI	1427/2014	14/07/2014	STATE Vs. SAJID	DECIDED	14/05/2019		
41	CS	3335/2014	15/07/2014	PRIYANJAN Vs. AMARNATH	DECIDED	17.09.2019		
42	CHI	1433/2014	16/07/2014	STATE Vs. JAMSHAD	DECIDED	30/04/2019		
43	CS	3133/2014	17/07/2014	JASMER SINGH Vs. GRAM PANCHAYAT	DECIDED	10.01.2020		
44	CS	2930/2014	24/07/2014	GURUDWARA SINGH SABHA HAVELI Vs. SADHU SINGH	DECIDED	17.01.2020		
45	CHI	1456/2014	04/08/2014	STATE Vs. IRFAN	DECIDED	30.11.2019		
46	CHI	1606/2014	04/08/2014	STATE Vs. ASLAM	DECIDED	09.10.2019		
47	COMA	135/2014	04/08/2014	SATYA DEVI Vs. MUKESH KUMAR	DECIDED	18.11.2019		
48	CHI	1616/2014	05/08/2014	STATE Vs. SOHIT	DECIDED	27/05/2019		
49	CS	2951/2014	07/08/2014	TEJBIR SINGH Vs. NAGINA	DECIDED	16/05/2019		
50	CM	262/2014	07/08/2014	SUKUNTLA BAKSHI Vs. ASHWANI KUMAR	DECIDED	13.08.2019		
51	CS	3030/2014	19/08/2014	LALLA RAM Vs. GRAM PANCHAYAT KATHGARH	DECIDED	18/04/2019		
52	CHI	1502/2014	19/08/2014	STATE Vs. GURMIT SINGH @ DEENU	DECIDED	25.09.2019		
53	CHA	294/2014	19/08/2014	STATE Vs. ISHU @ ILLU	DECIDED	05.08.2019		
54	COMI	294/2014	23/08/2014	JASWANT Vs. AMAN SOOD	DECIDED	20/05/2019		
55	NDPS	4/2014	29/08/2014	STATE Vs. ISLAM	DECIDED	05.09.2019		
56	CHI	1556/2014	02/09/2014	STATE Vs. KARAN PAL	DECIDED	21.01.2020		
57	CHI	1626/2014	08/09/2014	STATE Vs. RAMESH CHAND	DECIDED	29.01.2020		
58	CS	3205/2014	09/09/2014	SANJAY KUMAR Vs. RAJIV	DECIDED	15.07.2019		
59	CS	386/2017	10/09/2014	MADAN LAL VS. VED PARKASH	DECIDED	22.10.2019		
60	CHI	1609/2014	15/09/2014	STATE Vs. SURAJ BHAN	DECIDED	11.07.2019		
61	CS	3186/2014	20/09/2014	AKBARI Vs. JAMSHED ALI	DECIDED	11.09.2019		
62	CS	3248/2014	01/10/2014	JAGMAIL SINGH Vs. GURDEEP SINGH	DECIDED	30.08.2019		
63	CHI	1657/2014	09/10/2014	STATE Vs. GIRDHARI LAL	DECIDED	04.07.2019		

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64	CS	3305/2014	28/10/2014	SOHAN SINGH Vs. BHANGI RAM	DECIDED	27.01.2020		
65	CHI	1692/2014	29/10/2014	STATE Vs. ISHLAM	DECIDED	12.07.2019		
66	CHI	1710/2014	07/11/2014	STATE Vs. SARAFAT	DECIDED	24.07.2019		
67	CM	277/2014	26/11/2014	RAM KARAN Vs. BACHAN LAL	Defendant Evidence	11.09.2019	EXCLUDE	
68	CHI	1780/2014	02/12/2014	STATE Vs. MANOJ KUMAR	DECIDED	08.07.2019		
69	CHI	1739/2014	04/12/2014	STATE Vs. ALI HASSAN	DECIDED	31.10.2019		
70	CHI	1776/2014	09/12/2014	STATE Vs. INDER	DECIDED	24/04/2019		
71	CHI	1757/2014	16/12/2014	STATE Vs. JAMIL KHAN	DECIDED	09.12.2019		
72	COMA	155/2014	16/12/2014	SALOCHNA DEVI Vs. DHARAM SINGH	DECIDED	21/05/2019		
73	CS	3448/2014	18/12/2014	LAL SINGH Vs. HUKAM SINGH	DECIDED	30.01.2020		
74	CHI	8/2015	02/01/2015	STATE Vs. SONU	313 cr.p.c.	09.09.2019		
75	CHI	14/2015	03/01/2015	STATE Vs. SANJEEV KARANWAL	DECIDED	29/04/2019		
76	CS	38/2015	12/01/2015	GURSHYAM SINGH Vs. RAJBIR	DECIDED	18.07.2019		
77	CHA	8/2015	12/01/2015	STATE Vs. AMIT KUMAR	DECIDED	02.09.2019		
78	CHI	22/2015	13/01/2015	STATE Vs. MOHD. YAMIN	DECIDED	27.01.2020		
79	CHI	38/2015	20/01/2015	STATE Vs. VED PAL	DECIDED	05.08.2019		
80	COMI	5/2015	23/01/2015	ASHOK KUMAR Vs. HARDEEP	DECIDED	19.12.2019		
81	CHI	44/2015	27/01/2015	STATE Vs. GOLDY SAINI	Procecuton Evidence		EXCLUDE	
82	CHA	16/2015	27/01/2015	STATE Vs. HASHIM	DECIDED	29.01.2020		
83	CS	87/2015	04/02/2015	SHER SINGH Vs. ASHA RANI	DECIDED	01.11.2019		
84	R.B.T./COMI	15/2015	18/02/2015	SUNITA DEVI VS VIDYA BHUSHAN	DECIDED	19.12.2019		
85	CS	128/2015	20/02/2015	AYUB KHAN Vs. RATTNA RAM	DECIDED	16.01.2020		
86	COMI	9/2015	20/02/2015	JAGIR SINGH Vs. AMAR DASS	Evidence		EXCLUDE	
87	CHI	74/2015	26/02/2015	STATE Vs. SATPAL	Procecuton Evidence		EXCLUDE	
88	CHI	78/2015	03/03/2015	STATE Vs. RAMESH BHARDWAJ	DECIDED	30.01.2020		
89	CHA	33/2015	11/03/2015	STATE Vs. ARSHAD	DECIDED	15/05/2019		
90	CS	220/2015	24/03/2015	SARAVJEET SINGH Vs. KANWALJEET KAUR	written statement		EXCLUDE	
91	CS	230/2015	30/03/2015	VIRENDER KAUR Vs. NIRANJAN SINGH	Plaintiff Evidence		EXCLUDE	
92	COMA	12/2015	09/04/2015	GURNAIB KOUR Vs. JAGTAR SINGH	DECIDED	16.07.2019		

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93	CS	243/2015	13/04/2015	GURDEV SINGH Vs. SANDEEP KUMAR	Defendant Evidence		EXCLUDE	
94	CHI	125/2015	13/04/2015	STATE Vs. GURMIT SINGH	Procecuton Evidence		EXCLUDE	
95	CS	284/2015	20/04/2015	SUDESH KAUR Vs. BALBIR SINGH	DECIDED	08.08.2019		
96	CHA	40/2015	23/04/2015	STATE Vs. JULFAN	DECIDED	20.08.2019		
97	CS	324/2015	13/05/2015	AMAR NATH Vs. KARAM CHAND	DECIDED	04.07.2019		
98	CHI	166/2015	14/05/2015	STATE Vs. GURMEET KAUR	Procecuton Evidence		EXCLUDE	
99	CHI	145/2015	15/05/2015	STATE Vs. RINKU	DECIDED	18.11.2019		
100	CS	391/2015	16/05/2015	GAFOOR ALI Vs. SHABBIR SHAH	Misc. Civil Arguments		EXCLUDE	
101	COMI	29/2015	16/05/2015	SUBASH CHAND Vs. TARA SINGH,NARENDER SING,MOHANSINGH	DECIDED	17.12.2019		
102	CS	398/2015	23/05/2015	SHANTI DEVI Vs. BIMLA	DECIDED	24/05/2019		
103	CHI	156/2015	27/05/2015	STATE Vs. SURENDER KUMAR	DECIDED	01.08.2019		
104	CM	58/2015	30/05/2015	PAWAN KUMAR Vs. MEHAR CHAND	DECIDED	12.07.2019		
105	CHI	180/2015	11/06/2015	STATE Vs. SONU @SARAFRAJ	DECIDED	04.07.2019		
106	CS	422/2015	01/07/2015	SATISH KUMAR Vs. JASMER SINGH	DECIDED	15/05/2019		
107	CHI	202/2015	01/07/2015	STATE Vs. JAI KUMAR	DECIDED	01.07.2015		
108	CHI	204/2015	02/07/2015	STATE Vs. NISHAN @ KALA	DECIDED	27.11.2019		
109	CS	447/2015	04/07/2015	RANDHIR SINGH Vs. JAI SINGH	DECIDED	22/05/2019		
110	CHI	234/2015	06/07/2015	STATE Vs. ARUN KUMAR	DECIDED	20.12.2019		
111	CS	482/2015	09/07/2015	GHANSHYAM DASS Vs. PAWAN KUMAR	Plaintiff Evidence	11.09.2019	EXCLUDE	
112	CS	516/2015	13/07/2015	NARVESH Vs. RAJEEV	Defendant Evidence	10.09.2019	EXCLUDE	
113	CS	502/2015	14/07/2015	JITENDER KUMAR Vs. RAJBIR KAUR	Misc. Civil Arguments	12.09.2019	EXCLUDE	
114	CHI	220/2015	15/07/2015	STATE Vs. LIYAKAT ALI	DECIDED	12.07.2019		
115	COMA	23/2015	20/07/2015	JYOTI Vs. ANUJ	DECIDED	10.07.2019		
116	CS	560/2015	21/07/2015	HARINDER KUMAR Vs. RAJINDER KUMAR	DECIDED	01.07.2019		
117	CHI	200/2015	01/07/15	STATE VS KHALID	APPEARANCE	13.02.2020	EXCLUDE	
118	COMI	10/2015	31/03/15	YAMEEN VS KAMIL KHAN	DECIDED	27.01.2020	INCLUDE	
119	CS	2941/14	06/08/14	SHABIR SHAH VS SAJID	arguments	04.12.2019	INCLUDE	

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120	CHI	628/2014	03/05/14	STATE VS MUNTZIR	DECIDED	27.01.2020	INCLUDE	
121	CS	16/2014	11/08/11	SARWAN SINGH VS JARNAIL SINGH	DECIDED	05.02.2020	INCLUDE	
122	CHI	210/2014	23/01/14	STATE VS MOHSEEN	DECIDED	27.01.2020	INCLUDE	
123	CHI	82/2014	24/02/14	STAE VS NAUSHAD	DECIDED	07.02.2020	INCLUDE	
124	CS	3004/2014	11/08/14	DILBAG RAI VS RAJINDER KUMAR	DECIDED	14.02.2020	INCLUDE	
125	CM	14/2014	03/09/14	HARBANS SINGH Vs. HARDEEP	DECIDED	07/02/20	INCLUDE	
126	CS	3141/2014	10/09/14	RAM KARAN Vs. BACHAN LAL	DECIDED	13.02.2020	INCLUDE	
127	CS	3201/2014	23/09/14	PARAMJEET VS KULWANT KAUR	Defendant Evidence	05.02.2020	INCLUDE	
128	CHA	356/2014	10/10/14	STATE VS MOHD KESAR	DECIDED	11.02.2020	INCLUDE	
129	CS	76/2015	23/01/15	SHER SINGH VS LALIT KUMAR	DECIDED	26/02/20	INCLUDE	
<p align="center">Action Plan 2019-2020 (138 N.I.Act cases pending upto 31.12.2015), pertaining to the court of Sh. Harish Sabbarwal, CJ(JD)-cum-JMIC, Bilaspur, District Yamunanagar</p>								
<p align="center">138 NIA ACT (N.I.ACT)</p>								
	SR. NO	CASE NO/YEAR	DOI	TITLE	PURPOSE	NEXT DATE		
	1	N.I.ACT/1013/2014	11/04/2014	BHUPINDER Vs. PREM PAL	DECIDED	19.12.2019		
	2	N.I.ACT/623/2014	10/06/2014	PNB LEDI Vs. DINESH	DECIDED	15.11.2019		
	3	N.I.ACT/999/2014	08/07/2014	PUNJAB NATIONAL BANK Vs. MANJEET DEVI	DECIDED	10.07.2019		
	4	N.I.ACT/1048/2014	05/08/2014	PNB Vs. RANI DEVI	DECIDED	10.10.2019		
	5	N.I.ACT/1065/2014	11/08/2014	DPCOARDB LTD. BILASPUR Vs. NISSAR AHMAD	DECIDED	15.10.2019		
	6	N.I.ACT/36/2016	20/08/2014	THE YNR DPARD BANK LTD. Vs. RAJESH KUMAR	DECIDED	26.09.2019		
	7	N.I.ACT/1123/2014	25/08/2014	DPCOARDB LTD. BILASPUR Vs. RAKESH KUMAR	DECIDED	01.11.2019		
	8	N.I.ACT/1213/2014	23/09/2014	PUNJAB NATIONAL BANK Vs. DARSHNI DEVI	DECIDED	13/05/2019		
	9	N.I.ACT/1237/2014	29/09/2014	PUNJAB NATIONAL BANK Vs. ASHOK KUMAR	DECIDED	03.10.2019		
	10	N.I.ACT/1320/2014	20/10/2014	MOHD. GALIB Vs. BALINDER KUMAR	DECIDED	24.07.2019		
	11	N.I.ACT/1338/2014	27/10/2014	DPCOARDB BANK LTD. Vs. VED PAL	DECIDED	28.11.2019		
	12	N.I.ACT/1514/2014	03/11/2014	THE YNR DISTT PRIMARY Vs. PRITH SINGH	DECIDED	14.11.2019		
	13	N.I.ACT/1487/2014	01/12/2014	THE YNR DISTT PRIMARY Vs. SATISH KUAMAR	DECIDED	13/05/2019		
	14	N.I.ACT/30/2016	03/12/2014	VEENA RANI Vs. HARDEV KAUR	DECIDED	06.11.2019		
	15	N.I.ACT/68/2016	09/12/2014	VISHAL Vs. SAHID ALI	DECIDED	\		
	16	N.I.ACT/1494/2014	09/12/2014	THE YAMUNANAGAR DISTRICT CO-OP AGRI RURAL BANK Vs. BARAHAM PAL	DECIDED	13/05/2019		
	17	N.I.ACT/23/2016	24/12/2014	THE YNR DPARD BANK LTD. Vs. ASHOK KUMAR	DECIDED	08/07/2019		

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	18	N.I.ACT/277/2015	09/01/2015	SABIRA Vs. SALAMU DEEN	DECIDED	11.10.2019		
	19	N.I.ACT/16/2015	15/01/2015	PARVEEN KUMAR Vs. SHER SINGH	DECIDED	21/05/2019		
	20	N.I.ACT/26/2015	21/01/2015	MOHD. AABID Vs. SASHI PAL	DECIDED	30/05/2019		
	21	N.I.ACT/370/2016	06/02/2015	VIJAY TRADING COMPANY THROUGH ITS PROP. VIJAY KUMAR Vs. M/S KHARBANDA TRADERS	DECIDED	30.01.2020		
	22	N.I.ACT/100/2015	20/04/2015	MEWA RAM Vs. KRISHAN CHAND	DECIDED	15.07.2019		
	23	N.I.ACT/137/2015	08/06/2015	SHARVAN KUMAR Vs. KAKA RAM	DECIDED	16.08.2019		
	24	N.I.ACT/173/2015	02/07/2015	THE DISTRICT AGRICULTURE AND RURAL BANK Vs. RAJ KUMAR	DECIDED	20.09.2015		
	25	N.I.ACT/158/2015	04/07/2015	DPBOARD BANK LTD. Vs. NARESH KUMAR	DECIDED	03/05/2019		
	26	N.I.ACT/171/2015	04/07/2015	DPBOARD BANK LTD. Vs. KASHMIRA	DECIDED	15.10.2019		
	27	N.I.ACT/179/2015	09/07/2015	AJNISH Vs. SOHAN LAL	DECIDED	09.08.2019		
	28	N.I.ACT/182/2015	16/07/2015	THE YNR DPBOARD BANK LTD. Vs. SURENDER	DECIDED	09.08.2019		
	29	N.I.ACT/214/2015	28/07/2015	DEVI DAYAL Vs. DILBAG SINGH	DECIDED	09.10.2019		
	30	N.I.ACT/225/2015	03/08/2015	THE YNR DPBOARD BANK LTD. Vs. AMARJEET KAUR	DECIDED	21.08.2019		
	31	N.I.ACT/231/2015	11/08/2015	MUKESH AGGARWAL Vs. MS KRISHAN LAL MUKESH KUMAR	CRIMINAL MISC. ARGUMENTS	27/05/2019		
	32	N.I.ACT/238/2015	29/08/2015	ROHIT KUMAR Vs. RAJ KUMAR	DECIDED	22.08.2019		
	33	N.I.ACT/279/2015	17/11/2015	SUNIL KUMAR Vs. AVTAR SINGH	DECIDED	10.01.2020		
	34	N.I.ACT/281/2015	17/11/2015	KULWANT SINGH Vs. TILAK PARSHAD KATARIA	EVIDENCE	27/05/2019	EXCLUDE	
	35	NI.ACT/371/2016	06/02/15	VIJAY TRADING COMPANY THROUGH ITS PROP. VIJAY KUMAR Vs. M/S KHARBANDA TRADERS	DECIDED	30.01.2020	INCLUDE	
CIVIL COURTS BILASPUR								
Action Plan 2019-2020 (OLDEST 50 EXECUTIONS CASES), pertaining to the court of Sh. Harish Sabbarwal, CJ(JD)-cum-JMIC, Bilaspur, District Yamunanagar								
EXECUTION (EXE)								
	SR. NO	CASE NO/YEAR	DOI	TITLE	PURPOSE	NEXT DATE /D.O.D.		
	1	EXE/8/2015	08/01/2015	HARISH KUMAR Vs. JOGINDER PAL MADAN	MISC. CIVIL ARGUMENTS	24/05/2019	EXCLUDE	
	2	EXE/38/2016	28/04/2016	KULDEEP SINGH Vs. JAIMAL	APPEARANCE	22/07/2019		

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3	EXE/83/2016	30/08/2016	MANHORI DEVI Vs. PAITU RAM	DECIDED	29/05/2019		
4	EXE/97/2016	12/09/2016	RISHIPAL Vs. RAGHUBIR SINGH	DECIDED	03.07.2019		
5	EXE/103/2016	20/09/2016	RAJIV KUMAR Vs. RAGHUBIR SINGH	DECIDED	29.08.2019		
6	EXE/107/2016	03/10/2016	RANDHIR SINGH Vs. SEWA RAM	DECIDED	01.11.2019		
7	EXE/119/2016	06/12/2016	STATE BANK OF INDIA Vs. YASIN	DECIDED	15.11.2019		
8	EXE/127/2016	08/12/2016	STATE BANK OF INDIA Vs. PAWAN KUMAR	DECIDED	31.10.2019		
9	EXE/2/2017	06/01/2017	STATE BANK OF INDIA Vs. SALAMU DEEN	DECIDED	04.10.2019		
10	EXE/8/2017	13/01/2017	BANK OF INDIA Vs. GURMEJ SINGH	DECIDED	25.09.2019		
11	EXE/12/2017	18/01/2017	STATE BANK OF INDIA Vs. MEHARDEEN	DECIDED	30/05/2019		
12	EXE/22/2017	22/02/2017	M/S L.R. ISPAT PVT LIMITED MANAGING DIRECTOR SH RAVI KUMAR Vs. UHBVN LTD THROUGH ITS MANAGING DIRECTOR VIDYUT SADAN	DECIDED	16.07.2019		
13	EXE/31/2017	28/02/2017	STATE BANK OF INDIA Vs. DILA RAM	DECIDED	18/04/ 2019		
14	EXE/34/2017	07/03/2017	GAIN SINGH Vs. JAGIR SINGH	APPEARANCE	03/07/2019		
15	EXE/41/2017	20/03/2017	RAKESH KUMAR Vs. YES PAL	DECIDED	23.07.2019		
16	EXE/46/2017	27/03/2017	STATE BANK OF INDIA Vs. SOM CHAND	DECIDED	13.09.2019		
17	EXE/55/2017	29/03/2017	STATE BANK OF INDIA Vs. KHURSHEED ALI	DECIDED	04.09.2019		
18	EXE/65/2017	12/04/2017	CENTRAL BANK OF INDIA Vs. RANBIR SINGH	APPEARANCE	29/07/2019	EXCLUDE	
19	EXE/70/2017	18/04/2017	BANK OF INDIA Vs. SUKHBIR SINGH	DECIDED	03.09.2019		
20	EXE/84/2017	27/04/2017	CENTRAL BANK OF INDIA Vs. RANBIR	DECIDED	08.07.2019		
21	EXE/89/2017	06/05/2017	TEJBIR SINGH Vs. JASBIR SINGH	DECIDED	14/05/19		
22	EXE/93/2017	06/05/2017	STATE BANK OF INDIA Vs. MEHAR SINGH	DECIDED	05.09.2019		
23	EXE/104/2017	24/05/2017	STATE BANK OF INDIA Vs. JAI SINGH	DECIDED	10.10.2019		
24	EXE/109/2017	24/05/2017	KRISHNA DEVI Vs. SINGH RAM	DECIDED	05.12.2019		
25	EXE/114/2017	05/07/2017	RAM KUMAR Vs. ADESH KUMAR	DECIDED	17.12.2019		
26	EXE/119/2017	10/07/2017	KEHAR SINGH Vs. RAKAM SINGH	DECIDED	06.09.2019		
27	EXE/126/2017	21/07/2017	GURMEET SINGH Vs. RANBIR SINGH	APPEARANCE	24/05/2019	EXCLUDE	
28	EXE/130/2017	31/07/2017	SATINDER PAL, JATINDER SINGH Vs. RAJVINDER SINGH	DECIDED	28/05/2019		
29	EXE/134/2017	19/08/2017	STATE BANK OF INDIA Vs. MOHAN LAL	REPLY	31/05/2019	EXCLUDE	
30	EXE/138/2017	31/08/2017	STATE BANK OF INDIA Vs. RISHI PAL	DECIDED	19/04/19		
31	EXE/140/2017	16/09/2017	STATE BANK OF INDIA Vs. NARESH KUMAR	DECIDED	04.09.2019		
32	EXE/146/2017	12/10/2017	ROSHAN LAL Vs. SUSHIL KUMAR	DECIDED	03.09.2019		
33	EXE/148/2017	26/10/2017	PUNJAB NATIONAL BANK Vs. SOKET ALI	DECIDED	30.04.2019		
34	EXE/153/2017	28/11/2017	TEJPAL SINGH (DECEASED) THROUGH HIS LR Vs. RANJODH SINGH	APPEARANCE	02/07/2019	EXCLUDE	

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	35	EXE/4/2018	16/01/2018	RAJ KUMAR Vs. GRAM PANCHAYAT	DECIDED	15.05.2019		
	36	EXE/6/2018	18/01/2018	RATTAN SINGH Vs. GRAM PANCHAYAT KOT BASAWA SINGH	MISC. CIVIL ARGUMENTS	04/07/2019	EXCLUDE	
	37	EXE/9/2018	12/02/2018	ALLAHBAD BANK Vs. KAMALJEET	DECIDED	17.01.2020		
	38	EXE/13/2018	28/02/2018	STATE BANK OF INDIA Vs. CHATTAR PAL	DECIDED	30.11.2019		
	39	EXE/17/2018	28/02/2018	STATE BANK OF INDIA Vs. GURJEET SINGH	DECIDED	05.12.2019		
	40	EXE/22/2018	09/03/2018	MOHAN LAL Vs. RAM SARUP	DECIDED	12.09.2019		
	41	EXE/24/2018	14/03/2018	STATE BANK OF INDIA Vs. LATA DEVI	DECIDED	20.01.2020		
	42	EXE/26/2018	19/03/2018	ALLAHBAD BANK Vs. RAJESH KUMAR	DECIDED	10.09.2019		
	43	EXE/28/2018	19/03/2018	ALLAHBAD BANK Vs. SANDEEP KUMAR	DECIDED	10/07/2019		
	44	EXE/31/2018	12/04/2018	SURESH KUMAR Vs. KARAN PAL	DECIDED	11.12.2019		
	45	EXE/38/2018	08/05/2018	SANTOSH AGGARWAL Vs. GURJEET SINGH	DECIDED	02.07.2019		
	46	EXE/42/2018	02/07/2018	STATE BANK OF INDIA Vs. SATINDER SINGH	DECIDED	30/05/2019		
	47	EXE/44/2018	02/07/2018	STATE BANK OF INDIA Vs. MOHINDER SINGH	DECIDED	22.08.2019		
	48	EXE/49/2018	04/07/2018	STATE BANK OF INDIA Vs. GULAMDEEN	DECIDED	19.10.2019		
	49	EXE/52/2018	05/07/2018	STATE BANK OF INDIA Vs. KANWAR PAL	DECIDED	20.01.2020		
	50	EXE/55/2018	11/07/2018	SHIV RAM Vs. JEET SINGH	OBJECTION/DI SPOSAL	31/07/2019	EXCLUDE	
	51	EXE/58/2018	17/07/2018	JAGMAL SINGH VS KARAN SINGH	DECIDED	30/07/2019	INCLUDE	
	52	EXE/63/2018	20/07/18	MOHAN SINGH VS UHBVNL	DECIDED	13.01.2020	INCLUDE	
	53	EXE/85/2018	19/07/16	BANK OF INDIA SHAMSHER SINGH	APPEARANCE		INCLUDE	
	54	EXE/128/2016	23/12/16	SULATANA VS JANGSHER	DECIDED	27/02/20	INCLUDE	
	55	EXE/69/2017	12/04/17	CBI VS DILSHAD KHAN	DECIDED	27/02/20	INCLUDE	
	56	EXE/107/2017	24/05/17	SBI VS JABBAR SINGH	DECIDED	13/02/20	INCLUDE	
	57	EXE95/2015	10.12.2015	CANARA BANK VS.BALKAR SINGH	DECIDED	26.02.2020	INCLUDE	